

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI
IN

ORIGINAL APPLICATION NO. 100 /2025

IN THE MATTER OF:

AMIT KUMAR YADAV

.... APPLICANT

VS.

STATE OF U.P. & ORS.

.... RESPONDENT

INDEX

<u>S. NO.</u>	<u>PARTICULARS</u>	<u>PAGE NO.</u>
1.	Affidavit of District Magistrate, Hamirpur, in compliance of order dated 05.03.2025 passed by this Hon'ble Tribunal.	
2.	<u>Annexure R-1: -</u> A copy of the order dated 05.03.2025 passed by this Hon'ble Tribunal	
3.	<u>Annexure R-2: -</u> A copy of the DSR 2024, approved by SEIAA on 25.10.2024	
4.	<u>Annexure R-3: -</u> A copy of the Replenishment Study Report 2023 duly submitted to SEIAA on 11.03.2025	

THROUGH

Ankit Verma

(ANKIT VERMA)

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

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ORIGINAL APPLICATION NO. 100 /2025

IN THE MATTER OF:

AMIT KUMAR YADAV

.... APPLICANT

VS.

STATE OF U.P. & ORS.

.... RESPONDENT

**AFFIDAVIT OF DISTRICT MAGISTRATE, HAMIRPUR, IN
COMPLIANCE OF ORDER DATED 05.03.2025 PASSED BY THIS
HON'BLE TRIBUNAL**

The Respondent No. 3 herein states as under:

MOST RESPECTFULLY SHOWETH:

I, Ghanshyam Meena aged about 35 years, S/o Ramanand Meena presently posted as District Magistrate – Hamirpur, the deponent, do hereby solemnly state and affirm as under:-

1. That I am the above-mentioned answering Respondent No. 3 and is duly competent to file the present affidavit. That the Deponent is well conversant with the facts and the circumstance of the instant case and is competent to swear this affidavit.

That the answering respondent submits that the averments made in the Original Application are concocted, misleading and baseless and are thus denied in toto except specifically admitted herein after



Ghanshyam Meena



3. That the deponent is posted as District Magistrate-Hamirpur, since 14.09.2024 and is swearing this affidavit in his official capacity.

4. That this Hon'ble Tribunal vide its order dated 05.03.2025 was pleased to issue the following directions: -

“.....8. Issue notice to the respondents.

9. Mr. Ankit Verma, Advocate excepts notice on behalf of respondent nos.

1 to 4 and seeks time to file the reply.

.....11. Respondents are directed to file the reply by way of affidavit within four weeks.

.....14. List along with OA Nos. 09/2025 and 65/2025 on 26.03.2025.”

A copy of the order dated 05.03.2025 passed by this Hon'ble Tribunal is annexed herewith and marked as Annexure R-1.

5. That the present affidavit is being filed in respectful compliance of the order dated 05.03.2025 passed by this Hon'ble Tribunal, in this present Original Application.

6. That the present Original Application has been filed by the Applicant herein praying for following reliefs: -

Pass an order quashing and setting aside the Final DSR for District

Hamirpur, State of UP as approved by the SEAC, UP on 10.10.2024

and SEIAA, 2020 on 25.10.2024, being in flagrant violation of the

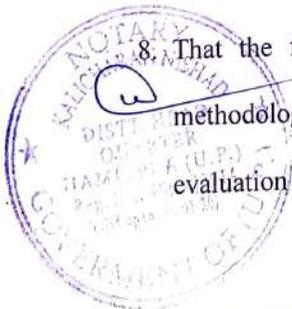


SSMG, 2016 and EMGSM, 2020 and Judgments passed by this Hon'ble Tribunal;

- ii. *Pass an Order directing the Respondents to conduct a Replenishment study for all Rivers and Mining lease areas in District Hamirpur, UP by a credible institution in terms of Chapter 5 of the EMGSM, 2020 Guidelines issued by the MOEF;*
- iii. *Pass an order directing the Respondents to prepare a fresh DSR for District Hamirpur after conducting a Replenishment study and in strict compliance of the SSMG, 2016 & EMGSM, 2020 and other applicable laws;*
- iv. *Pass an order restraining the Respondents take any subsequent action (including Auctioning of Mining leases) pursuant to the Impugned DSR;*
- v. *Pass any other orders as the Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the instant case."*

7. That it is most respectfully submitted that the preparation of a District Survey Report (DSR) necessitates a comprehensive understanding of the natural replenishment rate, without which an accurate and scientifically valid report cannot be formulated. Therefore, the allegation made by the applicant that the DSR of District Hamirpur has been prepared without conducting a replenishment study is factually incorrect and devoid of merit.

8. That the formulation of a DSR is based on empirical data, scientific methodologies, and field assessments, which inherently include an evaluation of the replenishment rate of mineral resources. Any deviation



from such an approach would render the report legally and technically unsound.

9. That the preparation of a DSR is governed by relevant environmental and mining regulations, which mandate the assessment of resource sustainability, including replenishment studies. The assertion that such an essential aspect has been ignored is, therefore, unsubstantiated.

10. That in the absence of cogent evidence to the contrary, it is presumed that public authorities have duly complied with procedural requirements while preparing the DSR. Mere allegations, without substantive proof, cannot be the basis for challenging the validity of an official report.

11. That the applicant, having raised the allegation, bears the burden of substantiating the claim with credible evidence. A bare assertion, unaccompanied by any material proof, does not vitiate the legitimacy of the DSR.

12. That an unwarranted challenge to the DSR without due diligence not only undermines the credibility of the regulatory process but may also lead to unnecessary litigation, causing administrative delays and resource wastage.

13. That at the very outset, it is pertinent to mention that the assertions made by the petitioner are based on misleading facts and are vehemently denied. It is germane to apprise that the District Survey Report (DSR) concerning the existing and proposed sand mining areas in District- Hamirpur has been duly

prepared by the Sub-Divisional Committee in accordance with the Sustainable Sand Mining Management Guidelines, 2016; the Enforcement &



Monitoring Guidelines for Sand Mining, 2020; and the Standard Operating Procedure (SOP) issued by SEIAA, Uttar Pradesh, dated 07.02.2024.

14. That the applicant's contention that the DSR has not been prepared as per the prescribed regulations and that it would lead to illegal mining or environmental degradation is purely hypothetical and, therefore, untenable. It is further submitted that prior to the preparation of the District Survey Report, all existing and proposed mining areas were subjected to on-site inspection and survey by the Sub-Divisional Committee. The draft DSR was formulated strictly in accordance with the guidelines issued by the Ministry of Environment, Forest & Climate Change (MoEF & CC), the SSMMG-2016, the EMGSM-2020, and the SOP prescribed by SEIAA, based on the site inspection reports and the Replenishment Study Report.

15. That the replenishment study for District Hamirpur was conducted and duly completed by CMPDIL in the year 2022. Furthermore, the replenishment study for all mining areas was conducted and completed in the years 2023. The aforesaid replenishment study has been taken into consideration while preparing the DSR of 2024.

16. That the Hon'ble Supreme Court of India in **Civil Appeal No. 3661-3662 of 2020** titled as "*State of Bihar vs. Pawan Kumar*" vide its order dated 10.11.2021 has held as follow: -

"13. We further find that when the 2020 guidelines as well as the notification issued by MoEF and CC of 2016 itself provide for constitution of sub-divisional committees comprising of the officers of the State Government from various Departments for identification of the potential



sites for mining, there would be no necessity of the DSRs being prepared through private consultants as directed by the Tribunal in the impugned order. The sub-divisional committee consists of various officers from Revenue Department, Irrigation Department, State Pollution Control Board, Forest Department and Geology Mining Department of the State Government. They are better equipped to visit the sites and prepare the draft DSR for the concerned district. Apart from that, preparation of DSR through private consultants would also unnecessarily burden the public exchequer. We are therefore of the view that the direction in that regard issued by the Tribunal requires to be modified. We are further of the considered view that until the DSRs are finalized and granted approval by SEAC and SEIAA, it is appropriate that certain necessary arrangements are permitted so that the State can continue with legal mining activities. This apart from preventing illegal mining activities, would also ensure that the public exchequer is not deprived of its share in legalized mining."

17. That the District Survey Report (DSR) for a total of 183 sand mining areas in District Hamirpur was prepared in the year 2017 and was duly approved by the DEIAA Committee on 23.11.2017 in accordance with the prescribed regulations.

18. That a joint meeting of the State Environmental Impact Assessment Authority (SEIAA) and the State Expert Appraisal Committee (SEAC) was convened on 02.02.2024 to deliberate upon the procedure for the approval of the District Survey Report (DSR). The agenda discussed, as per the minutes of the meeting, is as follows:



- a. A detailed Standard Operating Procedure (SOP) for the preparation and modification of the DSR for Sand Mining, River Bed Material (RBM), and in-situ rocks was discussed and duly formulated.
- b. It was resolved that the Secretariat shall forward the approved SOP for the preparation and modification of the DSR for Sand Mining, RBM, and in-situ rocks to the Directorate of Geology & Mining (DGM) to ensure its effective implementation across the respective districts.
- c. It was further resolved that all DSRs received by SEIAA/SEAC shall be forwarded to the DGM by the Member Secretary/Nodal Officer, SEAC, for their comments and suggestions.

19. That subsequent to a joint meeting of SEAC and SEIAA held on 02.02.2024, a decision was taken to issue a SOP for the preparation of the District Survey Report (DSR). The DSR 2024 was prepared in strict compliance with the SOP issued by SEIAA on 07.02.2024, which was duly approved by SEIAA on 25.10.2024. A copy of the DSR 2024, approved by SEIAA on 25.10.2024 is herewith being annexed as **Annexure R 2.**

20. That the District Survey Report (DSR) prepared by the Sub-Divisional Committee, along with Annexures 01 to 07, was first uploaded on the NIC portal of District Hamirpur for a period of 30 days on 09.05.2024, inviting objections/suggestions from the general public. Additionally, the same was published in two newspapers. However, no objections or suggestions were received. Thereafter, the DSR was submitted to SEIAA on 10.06.2024 for approval. Upon due examination by the inter departmental committee constituted for this purpose by the State Government in which officers from



Geology and Mining Department, Forest, Revenue, Irrigation and Environment Department are members. After the examination by the said committee the proposal for approval was forwarded, and SEIAA subsequently granted approval on 25.10.2024 in accordance with the prescribed regulations.

21. That the District Survey Report (DSR) 2024 has been prepared in accordance with the spirit and guidelines prescribed under SSMMG-2016 and EMGSM-2020, based on the necessary field inspections/surveys, as well as the Pre-Monsoon and Post-Monsoon Replenishment Study Report of the district. The report was duly examined by SEAC and, thereafter, submitted to SEIAA for approval.

22. That in compliance with Clause 4.1.1 of EMGSM-2020, the Sub-Divisional Committee conducted Pre-Monsoon and Post-Monsoon surveys and regional inspections of all mining areas as part of the process for preparing and approving the DSR. The delineation of mining areas was carried out, ensuring that one-fourth of the total area and a buffer zone of 7.5 meters from the riverbank were excluded from mining activities.

23. That all mining areas have been geo-fenced, and boundary pillars have been duly established. Furthermore, the demarcation of mining areas has been undertaken after verification with revenue records and cadastral maps, upon which geo-coordinates have been determined. The transportation routes for all mining areas have also been designated accordingly.

24. That in compliance with Clause 4.3 of the Sustainable Sand Mining Management Guidelines-2016 and the Enforcement & Monitoring Guidelines for Sand Mining-2020, the delineation of mining areas has been undertaken strictly in accordance with the prescribed guidelines, ensuring



that all mining activities remain beyond the stipulated distance from any crucial hydraulic structures within the river. Additionally, the mineable reserve in any mining area has been restricted to no more than 60% of the total geological reserve.

25. That the DSR 2024 was prepared based on the findings of the Replenishment Study Report-2023 and the field inspection report. Additionally, the Replenishment Study Report-2023 was duly submitted to SEIAA on 11.03.2025. A copy of the Replenishment Study Report 2023 duly submitted to SEIAA on 11.03.2025 is herewith being annexed as **Annexure R 3.**

26. That the above narrated facts clearly establish that the DSR has been prepared and duly approved at the competent level after conducting the necessary field inspections, surveys, and the Replenishment Study Report, in strict compliance with the SOP issued by SEIAA.

27. That it is also pertinent to clarify that before granting a mining lease or commencing mining operations, the mining areas are subjected to an e-tender cum e-auction process, following which a Letter of Intent is issued in favor of the highest bidder. Subsequently, mining operations can commence only after obtaining the requisite No Objection Certificates (NOCs), such as the approval of the mining plan, Environmental Impact Assessment (EIA), public hearing, Environmental Clearance (EC), and Consent to Operate

Additionally, mining areas are periodically inspected by the District-Level Task Force and departmental officers. In case of illegal mining or any irregularities, necessary legal action is taken in accordance with regulations. To ensure stringent control over illegal mining/transportation in the district,



all mining areas have been equipped with CCTV cameras, PTZ cameras, and weighbridges, which have been integrated with the Central Command Center of the Directorate of Geology and Mining, Lucknow.

28. That the Mining activities are strictly prohibited in approved mining areas that impact water levels or watercourses. Furthermore, under Rule 42(j) of the Uttar Pradesh Minor Mineral (Concession) Rules, 2021, mining in watercourses and water bodies is explicitly prohibited. Any violation of this provision incurs a penalty of Rs. 5.00 lakh per instance. The DSR, prepared based on the Replenishment Study, has considered only 60% of the total reserve of minor minerals as minable reserve, which is clearly documented on pages 63 and 64 of the report.

29. That furthermore, it is noteworthy that a Replenishment Study for all mining areas in District Hamirpur was conducted and completed by the Sub Divisional Committee in the year 2023. The geo-coordinates of all mining areas have been explicitly recorded in the DSR.

30. That it is an admitted fact that no mining activity had been allowed/ permitted by the District Administration Hamirpur before the approval of DSR by the expert bodies. It is further submitted that the E-auction notices were issued only on the basis of the approved DSR and not in absence thereof.

31. That the mineral development is a continuous and dynamic process, the data collected in the year 2022 was utilized by the Sub-Divisional Committee for further assessment. In addition, comprehensive field visits of ~~the~~ ~~expert~~ ~~bodies~~ were conducted in 2023, during which replenishment was observed in all mining areas. The mineral potential of these replenished

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areas was duly evaluated and incorporated into the revised District Survey Report (DSR) 2024.

32. That the deponent herein undertakes before this Hon'ble Tribunal that the District Administration Hamirpur has ensured that all necessary environment and statutory compliances are completed before actual commencement of mining operations by the Intending Lease Holders.

33. That the deponent most respectfully submits before this Hon'ble Tribunal that he is duty bound to ensure the compliance of the orders passed by this Hon'ble Tribunal and the letter and spirit sand mining guidelines issued by the MoEF.

DEPONENT

VERIFICATION

Verified at... H.M.P., on ... 25/03/2025 that the contents of the paras 1 to of this affidavit are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom.

DEPONENT



Execution of this Affidavit Admitted:
And Signed Before Me By Shri Kalicharan Nisha
in The Court Premises My Office
At Hamirpur M Dated 25/3/25

Kalicharan Nisha
Advocate & Notary
Distt.-Hamirpur (U P)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL

BENCH, NEW DELHI

IN

ORIGINAL APPLICATION NO. 100 /2025

IN THE MATTER OF:

AMIT KUMAR YADAV

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.... RESPONDENT



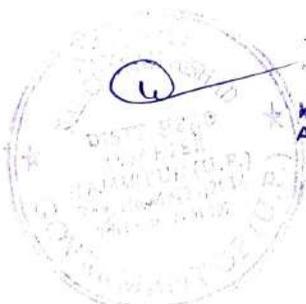
AFFIDAVIT

I Ghanshyam Meena S/o Ramanand Meena aged about 35 years presently posted as District Magistrate Hamirpur, Uttar Pradesh, do hereby solemnly affirm and declare as under-

1. That I am fully acquainted with the facts and circumstances and records of the case and thus competent to swear the present affidavit.
2. That the contents of the accompanying reply have been prepared under my instructions and have been understood by me and I declare the same to be true and correct to my knowledge of facts and law.
3. The contents as stated above are true and correct to my knowledge and belief

Verification

It is verified at ..*Hamirpur*.....on *25/3/25* that the contents of the present application are true and correct and nothing has been concealed therefrom.



Execution of this Admitted and Signed Before Me By *Ghanshyam Meena* in The Court Premises My Office At *Hamirpur* Dated *25/3/25*

Ghanshyam Meena

DEPONENT

Kalicharan Nishad
Advocate & Notary
Distt.-Hamirpur (U P)

Item No. 05

Count No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 100/2025

Amit Kumar Yadav

Applicant

Versus

State of Uttar Pradesh & Ors.

Respondent(s)

Date of hearing: 05.03.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Vanshdeep Dalmia, Ms. Anisha Jain & Mr. Don Charles Mathew,
Adv. for the Applicant

Respondent: Mr. Ankit Verma, Adv. for R - 1 to 4
Ms. Priyanka Swami, Adv. for R - 5 & 6

ORDER

1. In this original application, applicant has challenged the District Survey Report (DSR) for District Hamirpur, Uttar Pradesh as approved by Expert Appraisal Committee (SEAC), UP on 10.10.2024 and State Environment Impact Assessment Authority (SEIAA), UP on 25.10.2024.

2. Plea of the applicant is that DSR has been approved by SEIAA mechanically and DSR has been prepared without conducting any replenishment study.

3. Applicant has mentioned relevant provisions of law which require replenishment study as under:

"MOEF Notification dated 15.01.2016 [Appendix X]

The Main objective of the preparation of District Survey Report (as per the Sustainable Sand Mining Guideline) is to ensure the following

Identification of areas of aggradation or deposition where mining can be allowed, and identification of area of erosion and proximity to infrastructures and installations where mining should be prohibited

and calculation of annual rate of replenishment and allowing time for replenishment after mining in that area .

Sustainable Sand Mining Guidelines [SSMG, 2016]

The Effects of sand and gravel mining

a) Extraction of bed material in excess of replenishment by transport from upstream causes the bed to lower (degrade) upstream and downstream of the site of removal.

River Bed Mining Recommendations

a. In the first year following adoption of the management plan, a volume equal to the estimated annual replenishment could be extracted from the reach of the channel. Replenishment (up to the elevation of the selected channel configuration) would need to occur before subsequent extraction could take place. The Concept of annual replenishment accounts for the episodic nature of sediment transport

Standard environmental Conditions for Sand Mining

11. To submit annual replenishment report certified by an authorized agency. In case the replenishment is lower than the approved rate of production, then the mining activity / production levels shall be decreased / stopped accordingly till the replenishment is completed..."

Enforcement & Monitoring Guidelines for Sand Mining, 2020 [EMGSM, 2020]

"4.0 Requirements For Monitoring & Enforcement

viii) The river reaches with sand provide the resource and thus it is necessary to ascertain the rate of replenishment of the mineral Regular replenishment study needs to be carried out to keep a balance between deposition and extraction. This document provides the procedure to be followed for conducting replenishment study.

4.1.1. "... Thus, the Environmental protection requires a strictly regulated mining in terms of area, quantity as well as most importantly replenishment thereof

5.0 Replenishment Study

The need for replenishment study for river bed sand is required in order to nullify the adverse impacts arising due to excessing sand extraction... It is assumed that the riparian habitat disturbance is

minimum if the replenishment is equal to excavation for a given stretch. Therefore, to minimize the adverse impact arising out of sand mining in a given river stretch, it is imperative to have a study of replenishment of material during the defined period.”

4. Learned Counsel for the applicant has further placed reliance upon the order of the Tribunal dated 19.07.2023 passed in OA 284/2023: Anuj Singh Vs. State of Uttar Pradesh & Ors. wherein need for replenishment study is emphasized by directing as under:

“26.V. *EC should be accorded only to the limit of auctioned and sustainably permissible quantity.*

VI. *The respondents are directed to ensure that quantity of minerals directed to be mined will not exceed the quantity under replenishment study.”*

5. Applicant has alleged that on the basis of the replenishment study which was done in the year 2022, DSR for 2024 has been prepared. He has relied upon the chart on page no. 15 to show that auction notices were issued on the basis of replenishment study which was done in the year 2022 and minable quantity reflected in the year 2022 auction notices are the same as mentioned in the DSR of 2024. Further, allegation of the applicant is that DSR 2024 permits mining in the mid-stream of the river and in this regard Counsel for the applicant has referred to the photographs on page no. 502 and 509. Applicant also alleges violation of various clauses of Enforcement & Monitoring Guidelines for Sand Mining, 2020 (EMGSM, 2020) in the approval of DSR 2024 which are tabulated by the applicant as under:

Sr. No.	EMGSM, 2020 [Relevant Clauses]	VIOLATION
1.	<i>4.1.1(b) requires a detailed River survey/ audit to identify the source of River bed material.</i>	<i>No such River survey/ Audit has been done.</i>
2.	<i>4.1.1 (c) & (g) mandates identification of</i>	<i>No such 'No Mining</i>

	No Mining Zones considering Environmental and Social factors.	Zones' have been identified anywhere in the Impugned DSR.
3.	4.1.1 (e) requires a survey of entire river bed identifying 3/4 th of the River to be identified on a map and the remaining 1/4 th to be kept as 'No Mining Zone'. 4.3 (r) & (m) requires mining being restricted to 3/4 th or 7.5m.	The entire River bed has been included in the DSR for mining without leaving the 1/4 th area/ 7.5 m. (Refer to Google Earth images enclosed with the DSR)
4.	4.1.1 (f) & 4.3 (o) requires erection of permanent boundary pillars after identification of an area of aggradation and deposition.	No such boundary pillars have been places, thereby invariably leading to illegal mining beyond the lease areas.
5.	4.1.1 (j) requires the Mining lease area to cover the entire deposition area. Dividing large areas into smaller areas lead to loss of mineral and promotes illegal mining. 4.6 states that Auction in pieces of smaller areas in a continuous stretch in the river bed be avoided to prevent illegal mining.	Large areas have been divided into small several Mining lease area which is evident from the Google earth images enclosed with the DSR
6.	4.1.1 (k) Distance between any two clusters should not be less than 2.5 Km and further the total area of the mining leases in a cluster should not be more than 10 Ha.	Out of the 119 Mining Leases in the District (total area of 2495 Ha), 106 leases are a part of 22 Clusters having a total Area of 2130 Ha. As per Appendix XI to the DSR, <u>all</u> the 22 Clusters are far in excess of the 10 ha limit. Note: 3 Clusters are above 200 ha & 10 Clusters above 50 ha)
7.	4.1.1 (n) requires Transportation Route to be defined to ensure avoiding movement of trucks/ tippers/ tractors through village habitation.	No such Transportation Routes have been identified in the Impugned DSR. Conversely, as per Annexure VII to the DSR, this exercise has been left to the respective Mining Lease holders.

8.	4.3 (f) states that Sand and gravel shall not be allowed to be extracted where erosion may occur, such as at the concave bank.	Concave bank have been included with the Mining leases areas in the DSR which is evident from the Google earth images enclosed therewith.
9.	4.3 (h) prohibits extraction of Sand & gravel within 1 km from a major bridges and highways on both sides.	The Impugned DSR is silent on any such study having been conducted.
10.	4.3 (r) requires that the area for removal of minerals shall not exceed 60% of the mine lease area.	To circumvent this mandatory limitation of 60%, submerged water areas have been included within the Mining leases areas, and the same is evident from the Google earth images enclosed with the DSR

6. Applicant further submits that DSR 2024 for District Hamirpur has been cleared by SEIAA mechanically as the SEIAA on the same day had considered and cleared as many as 14 DSRs for different districts.

7. OA raises substantial issue relating to compliance of environmental norms.

8. Issue notice to the respondents.

9. Mr. Ankit Verma, Advocate excepts notice on behalf of respondent nos. 1 to 4 and seeks time to file the reply.

10. Ms. Priyanka Swami, Advocate excepts notice on behalf of respondent nos. 5 and 6 and seeks four weeks' time to file the reply.

11. Respondents are directed to file the reply by way of affidavit within four weeks.

12. Counsel for the Applicant is directed to supply copy of the OA along with all the enclosures to Counsel for Respondents No. 1 to 6 within one week.
13. Rejoinder, if any, can be filed within two weeks thereafter.
14. List along with OA Nos. 09/2025 and 65/2025 on 26.03.2025.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

March 05, 2025
Original Application No. 100/2025
JG..

Minutes of the 849th Meeting of the State Level Environment Impact Assessment Authority, UP (SEIAA) held on 25-10-2024

The meeting of 849th State Level Environment Impact Assessment Authority (SEIAA) was held on-line on 25.10.2024 at the Directorate of Environment. The following were present in the meeting:

1. Smt. Mamta Sanjeev Dubey
2. Shri Paras Nath
3. Shri Ajay Kumar Sharma

Chairman, SEIAA, U.P.
Member, SEIAA, U.P.
Member Secretary, SEIAA, U.P.

Agenda-A- Joint Meeting of SEAC 1& 2 held on 09.10.2024 for DSR.

1. District Survey Report of Shravasti.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Shravasti along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates, etc. of study points.
The District Collector should coordinate with the mining replenishment study and the study should be done by a reputed Central or State Govt. Institute and should be uploaded on the websites of district, Geology and Mining Department Uttar Pradesh and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
2. Mining Department shall be responsible for demarcating the leases where ever needed after the monsoon.
3. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
5. Shravasti is a district with large forest cover so all rules and regulations as per applicable Forest and Wildlife acts shall be adhered to and strictly complied with.

2. District Survey Report of Bahraich.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Bahraich along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates, etc. of study points.

2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. Details of social and environmental preservation work done like name of the village, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
5. Bahraich district has large forest cover so all rules and regulations as per applicable Forest and Wildlife acts shall be adhered to and strictly complied with.

2. District Survey Report of Barabanki.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District Barabanki along with following conditions -

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. Details of social and environmental preservation work done like name of the village, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.

3. District Survey Report of Sant Kabir Nagar.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District Sant Kabir Nagar along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.

4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
5. **District Survey Report of Prayagraj.**
SEIAA noted the comments of SEAC.

Agenda-B- Joint Meeting of SEAC 1& 2 held on 10.10.2024 for DSR.

1. District Survey Report of Deoria.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Deoria along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where ever needed after the monsoon.
4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.

2. District Survey Report of Shahjahanpur.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Shahjahanpur along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where ever needed after the monsoon.
4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.

3. District Survey Report of Lakhimpur Kheri.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District Lakhimpur Kheri along with following conditions:

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. Details of social and environmental preservation work done like name of the village, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
5. Lakhimpur Kheri has large forest cover and abundance of important and endangered wildlife so all rules and regulations as per applicable Forest and Wildlife acts shall be adhered to and strictly complied with.

4. District Survey Report of Kaushambi.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District Kaushambi along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. Details of social and environmental preservation work done like name of the village, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.

5. District Survey Report of Firozabad.

SEIAA noted the comments of SEAC.

6. District Survey Report of Hamirpur.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District Hamirpur along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and

- submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
- 2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
- 3. Mining Department shall be responsible for demarcating the leases wherever needed after the monsoon.
- 4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
- 5. Geo coordinates of each lease should be mentioned in the DSR and submitted to SEIAA online.
- 6. Clusters should be clearly marked on district map and submitted to SEIAA within a month.

2. District Survey Report of Siddharthnagar.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Siddharthnagar along with following conditions:-

- 1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
- 2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
- 3. Mining Department shall be responsible for demarcating the leases wherever needed after the monsoon.
- 4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.

3. District Survey Report of Ghazipur.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Ghazipur along with following conditions:-

- 1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
- 2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on

- replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
 - 3. Mining Department shall be responsible for demarcating the leases where ever needed after the monsoon.
 - 4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
9. **District Survey Report of Prayagraj.**
- SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District Prayagraj along with following conditions:-
- 1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
 - 2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place. Mining Department shall be responsible for demarcating the leases where ever needed after the monsoon.
 - 3. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
 - 4. Use of M-Sand should be encouraged.

Agenda-C:

1. **"UPSRTC Bus Port cum Commercial complex" project at Vibhuti Khand, Gomti Nagar, Lucknow, Shri Ashish Kumar Upadhyay, M/s Omaxe Be Together Lucknow Busport Private Limited., 9189/SIA/UP/INFRA2/491452/2024.**

SEIAA noted that that the above project was taken in its 845th meeting in which SEIAA advised that the project proponent shall submit EoU/Permission of vendors of Lodges/STP operators for using water during construction phase, NoC from Airport Authority of India and details of reuse of waste water generated. The project proponent has submitted his reply vide letter dated 23.10.2024. Hence SEIAA noted that as per paragraph (i) of EIA notification 2006. The regulatory authority shall normally accept the recommendations of the Expert Appraisal Committee or State Level Expert Appraisal Committee concerned. In light of discussion held in SEIAA meeting no. 597 dated 18.03.2022 SEIAA opined to accept the recommendation of SEAC and grant EC to the above project along with all the general and specific conditions as suggested by SEAC. In addition to the conditions imposed by SEAC, SEIAA added following additional specific conditions:

- 1. Plantation of saplings shall be carried out in earmarked greenbelt area as a part of tree plantation campaign "Ek Ped Ma Ke Naam" and the details of the same shall be uploaded in the Meri LIFE Portal (<https://merilife.nic.in>) as per OM no. F.No IA3-2243/2024-IA III (E-241594) dated 24.07.2024.
- 2. The project proponent shall submit within the next 3 months the details of

4. Quantification of year wise CER activities along with cost and other details. The CER activities should be related to mitigation of Environmental Pollution and creating awareness for the need for same for example creation of water harvesting pits and carbon sequestration parks etc. At least one school in the vicinity of project area should be provided with rooftop solar plant, toilets should be constructed in public place or in school of nearby villages and if there is a girl's school then girls toilet properly equipped with overhead water tank should be constructed. Name of the school adopted for installation of roof top solar plant should be displayed on the website of project proponent and should also be submitted with periodic compliance report.
5. The project proponent shall ensure that waste water is properly treated in STP and treated water should be reused for gardening flushing system, washing etc. For re-use of water, irrigation sprinkler and drip irrigation system shall be installed and maintained for proper functioning. Part of the treated sewage, if discharged to sewer line, shall meet the prescribed standards for the discharge and shall be done with necessary permissions from concerned authorities.
 6. Under any circumstances untreated sewage shall not be discharged to municipal sewer line or any nearby water body.
 7. The project proponent shall install organic bio converter.
 8. The effluent from STP after tertiary treatment shall be subjected to ozonation to avoid foul smell.
 9. Provision for charging of electric vehicles as per the guidelines of GoI/GoUP should be submitted within the next 3 months.
 10. The project proponent shall explore the possibility of solar electrification beyond 11000 hrs and if possible shall submit for details of solar power plant within the next 3 months.
 11. PP should display EC granted to them on their website.
 12. EC is granted with the condition that EC is valid only for the building plan which has been submitted by PP for seeking EC. In case approved building plan is different from the one submitted for seeking EC then this EC will stand null and void.
 13. Project Proponent shall submit the Six-monthly Compliance on the Environment Clearance condition prescribed in the Prior Environment Clearance letter as per MoEF&CC OM F.no- IAS-22/01/2022-IA-III (E-172624) Dated 14-06-2022.

Nodal Officer
SEIAA, UP

(Smt. Mamta Sanjeev Dubey)
Chairman
SEIAA

(Ajay Kumar Sharma)
Member-Secretary
SEIAA

(Paras Nath)
Member
SEIAA

प्रिय,

सदस्य सचिव,
एम्एफ&सी, उ०प्र०,
दोमरी नगर, लखनऊ।

सेवा में,

निदेशक,
पूतल एवं खनिकर्त विभाग, उ०प्र०,
लखनऊ।

क्रमांक : २३३ /पदा/सामान्य/२०२३

दिनांक ०८ नवम्बर, २०२४

विषय:- District Survey Report (DSR) of District Hamirpur के सम्बन्ध में।

प्रति,

कृपया अवगत कराना है कि आपके पत्र संख्या 1399/डीएसआर दिनांक 12.09.2024 द्वारा प्रेषित डीएसआर- जनपद हमीरपुर को राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति की बैठक दिनांक 10.10.2024 तथा राज्य स्तरीय पर्यावरण प्रभाव निर्धारण प्राधिकरण, उ०प्र० की बैठक दिनांक 25.10.2024 में 119 पट्टे हेतु निम्न शर्तों के साथ अनुमोदन प्रदान किया गया :-

1. The District Survey Report (DSR) shall be updated once in five years as mentioned in MoEF&CC, Govt. of India Notification No. S.O. 141(E), dated 15/01/2016, as per laid down procedure, under intimation to SEIAA.
2. It was informed that there are 119 mining lease areas are proposed in the final DSR.
3. If any new lease is identified, Sub-Divisional Committee will follow the entire procedure every time on the basis of existing DSR.
4. After approval of DSR from SEIAA, the District Administration shall upload the DSR in public domain along with Lease Wise Digital Maps showing the status of deposits and pillar wise coordinates of existing and proposed areas.
5. The District Administration shall utilize the District Mineral Foundation Funds as per notification no. 866/86-2017-132/2016 dated 15/05/2017 issued by Department of Geology and Mining, Government of U.P. or any modification in it by competent authority.
6. DMF fund should also be utilized for the environmental protection, development and maintenance of haulage road.
7. The lease shall periodically conduct audits of operative mine leases and take corrective measures as per the directions of District Administration in case of adverse observations and, a yearly report on this shall be sent to SEIAA as compliance.
8. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department Uttar Pradesh and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
9. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. Institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
10. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.

11. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
12. Geo-coordinates of each lease should be mentioned in the DSR and submitted to SEIAA online.
13. Clusters should be clearly marked on district map and submitted to SEIAA within a months.

समिति/प्राधिकरण की बैठक में लिये गये निर्णय को आलोक में सम्बन्धित कार्यवृत्त की प्रति इस अनुरोध के साथ प्रेषित है कि उक्त के सम्बन्ध में आवश्यक कार्यवाही करवाने का कष्ट करें।

संलग्नक- यथोक्त।

भवदीय,

(अजय कुमार शर्मा)
सदस्य सचिव,
एस0ई0आई0ए0ए0

✓ प्रतिलिपि- जिलाधिकारी, इमीरपुर को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।



(अजय कुमार शर्मा)
सदस्य सचिव,
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REVISED
DISTRICT SURVEY REPORT, HAMIRPUR – YEAR 2024
 for
River Bed Sand/Morrum Mining

As per MoEF&CC Notification No. S.O.141(E) Dated 15-Jan-2016, S.O.3611 (E) dated 25-July-2018, Sustainable Sand Mining Management Guidelines-2016 and Enforcement & Monitoring Guidelines for Sand Mining-2020



Pankaj
25/08/2024

खान निरीक्षक,
हमीरपुर

Devidas
25/8/24

खान अधिकारी,
हमीरपुर

Tej

उपजिलाधिकारी,
हमीरपुर

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मौदहा

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सरीला

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राठ

Shubham

क्षेत्रीय अधिकारी, उ०प्र०
प्रदूषण नियन्त्रण बोर्ड,
बांदा

Rampr

अधिसाधो, अनियन्ता,
सिचाई विभाग, मौदहा
बांदा, हमीरपुर

Kumar

प्रभागीय वनाधिकारी,
हमीरपुर

De
25-8-24

अपर जिलाधिकारी (वि०/सा०)
हमीरपुर

Rahul
(राहुल पाण्डेय)
जिलाधिकारी
हमीरपुर

Prepared by
 Sub Divisional Committee, District Hamirpur

Final List of potential mining leases (existing and proposed)

Rivers

Sl. No.	River Details	Village/ Tehsil	Lense Details	Lense Area (in Ha)	Distance (In KM) from PA/ BR/ WC/	Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in Tonnes* /Annum considering digging depth max as 3 meters	Mineral to be mined (Sand/ Bajri/ RBM etc.)	Existing / Proposed
1	Berwa	Village- Bhedi Dariya (Old Name: Bhedi Kharka), Tehsil- Sarila	Khand 23/7 (Gata No. 63/1)	11.100	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 175.069 ha	333000 cum 599400 MT	177578 cum 319640 MT	Existing
2	Berwa	Village- Bhedi Dariya (Old Name: Bhedi Kharka), Tehsil- Sarila	Khand 23/8 (Gata No. 63/1, 64/1, 67 & 68)	19.370	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 175.069 ha	581100 cum 1045980 MT	309882 cum 557788 MT	Existing
3	Berwa	Village- Bhedi Dariya (Old Name: Bhedi Kharka), Tehsil- Sarila	Khand 23/12 (Gata No. 63/1, 64/1)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 175.069 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
4	Berwa	Village- Bhedi Dariya (Old Name: Bhedi Kharka), Tehsil- Sarila	Khand 23/13 (Gata No. 63/1, 64/1)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 175.069 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
5	Berwa	Village- Bhedi Dariya (Old Name: Bhedi Kharka), Tehsil- Sarila	Khand 23/14 (Gata No. 63/1)	24.291	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 175.069 ha	728730 cum 1311714 MT	388604 cum 699487 MT	Existing
6	Berwa	Village- Bhedi Dariya, Bhedi Danda (Old Name: Bhedi Kharka), Tehsil- Sarila	Khand 23/16 (Bhedi Dariya- Gata No. 63/1, Bhedi Danda- Gata No. 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8/9, 8/25, 8/12, 8/6, 8/2, 10/2, 11, 12/6, 13, 14/1, 14/5, 15, 16, 113)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 175.069 ha	1093110 cum 1967598 MT	582912 cum 1049242 MT	Existing

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7	Betwa	Village- Bhedi Dariya, Bhedi Danda (Old Name: Bhedi Kharka), Tehsil- Sarila	Khand 23/19 (Bhedi Dariya- Gata No. 63/1, 64/1, 70, 71, 72/1, 73, 74; Bhedi Danda- Gata No. 20, 21Mi, 21/2, 22, 23, 24/1, 25/1, 26Mi, 27, 28, 29, 30Mi, 31Mi, 32/2, 32/1, 33, 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8Mi, 8Mi, 8Mi, 8Mi, 8/20)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 175.069 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
8	Betwa	Village- Bhedi Dariya, Bhedi Danda (Old Name: Bhedi Kharka), Tehsil- Sarila	Khand 23/20 (Bhedi Dariya- Gata No. 63/1, 64/1, 69, 70; Bhedi Danda- Gata No. 21Mi, 24/2, 25/2, 26Mi, 31Mi, 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8/9, 8/25, 8/12, 8/6, 8/2, 8Mi, 8/20)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 175.069 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
9	Betwa	Village- Bhedi Dariya (Old Name: Bhedi Kharka), Tehsil- Sarila	Khand 23/21 (Gata No. 63/1, 64/1)	24.291	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 175.069 ha	728730 cum 1311714 MT	259104 cum 466387 MT	Existing
10	Betwa	Village- Bhedi Dariya (Old Name: Bhedi Kharka), Tehsil- Sarila	Khand 23/23 (Gata No. 63/1, 64/1)	11.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 175.069 ha	330000 cum 594000 MT	194304 cum 349747 MT	Existing
11	Betwa	Village- Riruwa Buzurg Dariya (Old Name: Riruwa Baseria), Tehsil- Sarila	Khand 22/2 (Gata No. 47/13, 57)	14.000	NA	More than 100 m (0.01 km)	No	420000 cum 756000 MT	224000 cum 403200 MT	Existing
12	Betwa	Village- Riruwa Buzurg Dariya (Old Name: Riruwa Baseria), Tehsil- Sarila	Khand 22/4 (Gata No. 02)	22.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 80.000 ha	660000 cum 1188000 MT	351956 cum 633521 MT	Existing
13	Betwa	Village- Riruwa Buzurg Dariya (Old Name: Riruwa Baseria), Tehsil- Sarila	Khand 22/5 (Gata No. 02)	23.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 80.000 ha	690000 cum 1242000 MT	367954 cum 662317 MT	Existing
14	Betwa	Village- Riruwa Buzurg, Baseria (Old Name: Riruwa Baseria), Tehsil- Sarila	Khand 22/6 (Riruwa Buzurg Gata No. 02, 03, Basriya Gata no- 336)	23.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 80.000 ha	690000 cum 1242000 MT	367000 cum 660600 MT	Existing
15	Betwa	Village- Baseria (Old Name: Riruwa Baseria), Tehsil- Sarila	Khand 22/7 (Gata No. 336)	12.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 80.000 ha	360000 cum 648000 MT	192000 cum 345600 MT	Existing

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16	Berwa	Village- Chandaut Dariya, Chandaut Danda (Old Name: Riruwa Baseria), Tehsil- Sarila	Khand 22/10 (Chandaut Dariya- Gata No. 35/1, 65/35, 39, 40/1, 42/2, 40/5, 56/2, 37/1, 38/1; Chandaut Danda- Gata No. 509/1, 509/2, 862/1)	24.291	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 36.436 ha	728730 cum 1311714 MT	388608 cum 699494 MT	Existing
17	Berwa	Village- Chandaut Dariya, Chandaut Danda (Old Name: Riruwa Baseria), Tehsil- Sarila	Khand 22/12 (Chandaut Dariya- Gata No. 37/1, 65/35, 35/1; Chandaut Danda- Gata No. 507)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 36.436 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
18	Berwa	Village- Chandaut Dariya (Old Name: Riruwa Baseria), Tehsil- Sarila	Khand 22/14 (Gata No. 35/1)	24.291	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 48.582 ha	728730 cum 1311714 MT	388608 cum 699494 MT	Existing
19	Berwa	Village- Chandaut Dariya, Chandaut Danda (Old Name: Riruwa Baseria), Tehsil- Sarila	Khand 22/15 (Chandaut Dariya- Gata No. 35/1, 27/1; Chandaut Danda- Gata No. 439/3, 445/34)	24.291	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 48.582 ha	728730 cum 1311714 MT	388608 cum 699494 MT	Existing
20	Berwa	Village- Hardua (Old Name: Badera Khalsa), Tehsil- Sarila	Khand No. 9 (Gata No. 06)	24.291	NA	More than 100 m (0.01 km)	No	728730 cum 1311714 MT	388553 cum 699395 MT	Existing
21	Berwa	Village- Magrauth, Ghurauli (Old Name: Chandwari Ghurauli), Tehsil- Sarila	Khand 26/1 (Magrauth- Gata No. 01Ka, 02; Ghurauli- Gata No. 01, 05, 06/2)	17.262	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 58.468 ha	517860 cum 932148 MT	172620 cum 310716 MT	Existing
22	Berwa	Village- Ghurauli (Old Name: Chandwari Ghurauli), Tehsil- Sarila	Khand 26/2 (Gata No. 01, 05, 04Mi, 06/2)	19.363	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 58.468 ha	580890 cum 1045602 MT	193630 cum 348534 MT	Existing
23	Berwa	Village- Ghurauli (Old Name: Chandwari Ghurauli), Tehsil- Sarila	Khand 26/3 (Gata No. 01, 02, 03, 06/2)	21.843	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 58.468 ha	655290 cum 1179522 MT	218430 cum 393174 MT	Existing
24	Berwa	Village- Ghurauli, Chandwari Ghurauli Dariya (Old Name: Chandwari Ghurauli), Tehsil- Sarila	Khand 26/5 (Ghurauli- Gata No. 01, 06;) Chandwari Ghurauli Dariya- Gata No. 11/1, 01)	30.476	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 91.768 ha	914280 cum 1645704 MT	487555 cum 877599 MT	Existing
25	Berwa	Village- Chandwari Dariya (Old Name: Chandwari Ghurauli), Tehsil- Sarila	Khand 26/7 (Gata No. 01, 11/1)	29.930	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 91.768 ha	897900 cum 1616220 MT	538740 cum 969732 MT	Existing

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26	Berwa	Village- Chandwari Dariya (Old Name: Chandwari Ghumanh), Tehsil- Sarila	Khand 26/8 (Gata No. 01, 02, 03, 05, 11/1)	31.362	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 91.768 ha	940860 cum 1693548 MT	564516 cum 1016129 MT	Existing
27	Berwa	Village- Chandaut Dariya (Old Name: Chandaut Danda), Tehsil- Sarila	Khand 21/1 (Gata No. 02/1Mi, 23/2)	16.000	NA	More than 100 m (0.01 km)	No	480000 cum 864000 MT	240000 cum 432000 MT	Existing
28	Berwa	Village- Hardua (Old Name: Chikasi), Tehsil- Sarila	Khand 24/8 (Gata No. 06)	20.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 32.145 ha	600000 cum 1080000 MT	360000 cum 648000 MT	Existing
29	Berwa	Village- Hardua, Sujagwa (Old Name: Chikasi), Tehsil- Sarila	Khand 24/9 (Hardua- Gata No. 01, 02, 03, 04, 05, 06; Sujagwa- Gata No. 01, 10, 11, 12, 13, 14, 15)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 32.145 ha	364350 cum 655830 MT	145740 cum 262332 MT	Existing
30	Berwa	Village- Sujagwa (Old Name: Chikasi), Tehsil- Sarila	Khand 24/12 (Gata No. 01, 02, 03, 04, 05, 06, 07, 08, 323/214)	8.316	NA	More than 100 m (0.01 km)	No	249480 cum 449064 MT	124740 cum 224532 MT	Existing
31	Berwa	Village- Chikasi, Sujagwa (Old Name: Chikasi), Tehsil- Sarila	Khand 24/13 (Chikasi- Gata No. 01, 02; Sujagwa Gata No. 323/214)	14.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 78.774 ha	420000 cum 756000 MT	252000 cum 453600 MT	Existing
32	Berwa	Village- Chikasi, Tehsil- Sarila	Khand 24/14 (Gata No. 01, 14/12)	33.382	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 78.774 ha	1001460 cum 1802628 MT	400584 cum 721051 MT	Existing
33	Berwa	Village- Chikasi, Tehsil- Sarila	Khand 24/15 (Gata No. 01, 02, 03, 14/12)	31.392	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 78.774 ha	941760 cum 1695168 MT	313920 cum 565056 MT	Existing
34	Berwa	Village- Chikasi, Tehsil- Sarila	Khand 24/18 (Gata No. 14/12)	36.437	NA	More than 100 m (0.01 km)	No	1093110 cum 1967598 MT	582992 cum 1049386 MT	Existing
35	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/2 (Gata No. 04/1, 01)	18.370	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	551100 cum 991980 MT	293884 cum 528991 MT	Existing
36	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/3 (Gata No. 04/1, 01)	18.610	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	558300 cum 1004940 MT	297723 cum 535901 MT	Existing
37	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/6 (Gata No. 01, 04/1)	31.120	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	933600 cum 1680480 MT	497858 cum 896144 MT	Existing
38	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/9 (Gata No. 01, 04/1)	20.030	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	600900 cum 1081620 MT	320440 cum 576792 MT	Existing

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39	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/11 (Gata No. 01, 04/1)	27.350	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	820500 cum 1476900 MT	437546 cum 787583 MT	Existing
40	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/12 (Gata No. 04/1)	19.700	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	591000 cum 1063800 MT	315161 cum 567290 MT	Existing
41	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/17 (Gata No. 04/1, 01)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	364350 cum 655830 MT	194296 cum 349733 MT	Existing
42	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/18 (Gata No. 04/1)	8.180	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	245400 cum 441720 MT	130864 cum 235555 MT	Existing
43	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/19 (Gata No. 03, 04/1)	7.730	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	231900 cum 417420 MT	123556 cum 222401 MT	Existing
44	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/20 (Gata No. 01, 03, 04/1)	22.410	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	672300 cum 1210140 MT	358516 cum 645329 MT	Existing
45	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/21 (Gata No. 01, 04/1)	17.730	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	531900 cum 957420 MT	383661 cum 690590 MT	Existing
46	Berwa	Village- Ichhaura (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/22 (Gata No. 01, 04/1)	17.830	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	534900 cum 962820 MT	385325 cum 693585 MT	Existing
47	Berwa	Village- Veda Dariya (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/24 (Gata No. 02/1, 2/3, 2/4, 2/5, 2/6, 2/7, 2/8)	33.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	990000 cum 1782000 MT	587934 cum 1058281 MT	Existing
48	Berwa	Village- Veda Dariya (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/25 (Gata No. 2/1)	17.260	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	517800 cum 932040 MT	276126 cum 497027 MT	Existing
49	Berwa	Village- Veda Dariya (Old Name: Ichhaura Jhitkari), Tehsil- Sarila	Khand 25/26 (Gata No. 2/1)	20.740	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 292.205 ha	622200 cum 1119960 MT	331799 cum 597238 MT	Existing
50	Dhasan	Village- Bilgaon, Tehsil- Sarila	1/1 Khand No. 1 (Gata No. 1/1)	15.000	NA	More than 100 m (0.01 km)	No	450000 cum 810000 MT	240000 cum 432000 MT	Proposed
51	Yamuna	Village- Surauli Buzurg (Old Name: Patyora), Tehsil- Hamirpur	Khand 31/3 (Gata No. 01, 02)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 218.622 ha	1093110 cum 1967598 MT	728640 cum 1311552 MT	Existing
52	Yamuna	Village- Surauli Buzurg, Patyora Danda (Old Name: Patyora), Tehsil- Hamirpur	Khand 31/4 (Surauli Buzurg- Gata No. 01, 02, Patyora Danda- Gata No. 01, 02)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 218.622 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing

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53	Yamuna	Village- Surauli Buzurg, Patyora Danda (Old Name: Patyora), Tehsil- Hamirpur	Khand 31/5 (Surauli Buzurg- Gata No. 01; Patyora Danda- Gata No. 01, 02)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 218.622 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing
54	Yamuna	Village- Patyora Danda (Old Name: Patyora), Tehsil- Hamirpur	Khand 31/6 (Gata No. 01, 02)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 218.622 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing
55	Yamuna	Village- Patyora Danda (Old Name: Patyora), Tehsil- Hamirpur	Khand 31/7 (Gata No. 01, 02)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 218.622 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing
56	Yamuna	Village- Patyora Danda (Old Name: Patyora), Tehsil- Hamirpur	Khand 31/8 (Gata No. 01, 02, 03)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 218.622 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing
57	Berwa	Village- Ramedia Dariya, Tehsil- Hamirpur	Khand 11/4 (Gata No. 28/1, 29, 30, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60MI, 61, 62/1, 62/2, 62/3, 62/4, 62/5, 63, 64, 47/1)	15.574	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 27.719 ha	467220 cum 840996 MT	278502 cum 501304 MT	Existing
58	Berwa	Village- Ramedia Dariya, Para Ojhi Muhal Dariya, Tehsil- Hamirpur	Khand 11/5 (Ramedia Dariya- Gata No. 28/1, 32, 15, 16, 17, 18, 19, 20, 21Ka, 22, 47/1; Para Ojhi Muhal Dariya- Gata No. 01)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 27.719 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
59	Berwa	Village- Helapur (Old Name: Shankaripeepar), Tehsil- Hamirpur	Khand 14/1 (Gata No. 43/9MI)	12.145	NA	More than 100 m (0.01 km)	No	364350 cum 655830 MT	145728 cum 262310 MT	Existing
60	Berwa	Village- Kalauliteer Dariya, Bardaha Sahjana, Badanpur (Old Name: Kalauliteer Dariya, Tehsil- Hamirpur)	Khand 16/2 (Kalauliteer Dariya- Gata No. 1, 2, 3, 4, 5, 6, 7, 35/42; Bardaha Sahjana Dariya- Gata No. 01/1, 02/11; Badanpur, Gata No. 206)	16.194	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 28.339 ha	485820 cum 874476 MT	194304 cum 349747 MT	Existing
61	Berwa	Village- Bardaha Sahajana, Kanauta Dariya (Old Name: Bardaha Sahajana), Tehsil- Hamirpur	Khand 17/5 (Bardaha Sahajana- Gata No. 01/1, 02/11, 20/4, Kanauta Dariya- Gata No. 17/1, 19/1)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 28.339 ha	364350 cum 655830 MT	145728 cum 262310 MT	Existing

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62	Berwa	Village- Bahmuli Dariya, Sahurapur Dariya (Old Name: Sahurapur Dariya), Tehsil- Hamirpur	Khand 18/1 (Bahmuli Dariya- Gata No. 15; Sahurapur Dariya- Gata no. 04Mi, 17, 18, 19, 20, 21, 22, 23, 24, 28, 29, 30, 31Ka, 02/4)	36.437	NA	More than 100 m (0.01 km)	No	1093110 cum 1967598 MT	582912 cum 1049242 MT	Existing
63	Berwa	Village- Patara Dariya, Sahurapur Dariya (Old Name: Naithi Danda), Tehsil- Hamirpur	Khand 8/4 (Patara Dariya- Gata No. 107/83, 111/83, 85; Sahurapur Dariya- Gata no. 04Mi, 02/4)	33.833	NA	More than 100 m (0.01 km)	No	1014990 cum 1826982 MT	541394 cum 974509 MT	Existing
64	Berwa	Village- Kandaur Dariya, Tehsil- Hamirpur	Khand 9/3 (Gata No. 79/1Ka, 80/1, 937Ka, 951)	30.769	NA	More than 100 m (0.01 km)	No	923070 cum 1661526 MT	492236 cum 886025 MT	Existing
65	Berwa	Village- Bindpuri, Bajehata Dariya (Old Name: Beri), Tehsil- Hamirpur, Maudaha	Khand 10/1 (Bindpuri- Gata No. 250, 251, 232, 233, 234/1, 249; Bajehata Dariya- Gata No. 01, 42)	21.718	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	651540 cum 1172772 MT	371502 cum 668704 MT	Existing
66	Berwa	Village- Bindpuri, Bajehata (Old Name: Beri), Tehsil- Hamirpur, Maudaha	Khand 10/2 (Bindpuri- Gata No. 233, 234/1, 234/2, 235, 249; Bajehata- Gata No. 01)	23.465	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	703950 cum 1267110 MT	407084 cum 732751 MT	Existing
67	Berwa	Village- Bindpuri, Bajehata (Old Name: Beri), Tehsil- Hamirpur, Maudaha	Khand 10/3 (Bindpuri- Gata No. 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 248; Bajehata- Gata No. 01)	34.073	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	1022190 cum 1839942 MT	545093 cum 981167 MT	Existing
68	Berwa	Village- Bindpuri, Bajehata (Old Name: Beri), Tehsil- Hamirpur, Maudaha	Khand 10/4 (Bindpuri- Gata No. 244, 247, 248; Bajehata- Gata No. 01)	21.590	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	647700 cum 1165860 MT	478429 cum 861172 MT	Existing
69	Berwa	Village- Bindpuri, Indrapuri, Bajehata (Old Name: Beri), Tehsil- Hamirpur, Maudaha	Khand 10/5 (Bindpuri- Gata No. 244, 245, 246, 247; Indrapuri- Gata No. 255/1, 256, 257; Bajehata- Gata No. 01)	24.321	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	729630 cum 1313334 MT	389083 cum 700349 MT	Existing
70	Berwa	Village- Indrapuri, Bajehata (Old Name: Beri), Tehsil- Hamirpur, Maudaha	Khand 10/19 (Indrapuri- Gata No. 130/1, 256; Bajehata- Gata No. 01)	9.414	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	282420 cum 508356 MT	150611 cum 271100 MT	Existing

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71	Berwa	Village- Indrapuri, Bajehata (Old Name: Beri), Tehsil- Hamirpur, Maudaha	Khand 10/20 (Indrapuri- Gata No. 130/1, 256; Bajehata- Gata No. 01)	26.063	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	781890 cum 1407402 MT	416954 cum 750517 MT	Existing
72	Berwa	Village- Indrapuri, Bajehata (Old Name: Beri), Tehsil- Hamirpur, Maudaha	Khand 10/21 (Indrapuri- Gata No. 128/1, 129, 130/1, 256; Bajehata- Gata No. 01)	28.823	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	864690 cum 1556442 MT	461115 cum 830007 MT	Existing
73	Berwa	Village- Indrapuri, Bajehata (Old Name: Beri), Tehsil- Hamirpur, Maudaha	Khand 10/22 (Indrapuri- Gata No. 128/1, 256, 129; Bajehata- Gata No. 01)	25.021	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	750630 cum 1351134 MT	443719 cum 798694 MT	Existing
74	Berwa	Village- Indrapuri, Kupra, Bhujpur, Bajehata (Old Name: Beri), Tehsil- Hamirpur, Sarila, Maudaha	Khand 23/26 (Indrapuri- Gata No. 60, 61, 62, 128/1, 256; Kupra- Gata No. 1077/3, 1075/1, 1075Mi, 1075/3, 1075/3Mi, 1075/2, 1075/3Mi/1, 1075/3Mi/2, 1075/3Mi/3, 1075/3Mi/4, 1076/3, 1076/1, 1/7; Bhujpur- Gata No. 01, Bajehata Dariya- Gata No. 01)	17.366	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	520980 cum 937764 MT	277821 cum 500078 MT	Existing
75	Berwa	Village- Indrapuri, Kupra (Old Name: Beri), Tehsil- Hamirpur, Sarila	Khand 23/27 (Indrapuri- Gata No. 60; Kupra- Gata No. 01/7, 02/11, 1075Mi, 1075/3Mi, 1075/3Mi/1, 1076/2/2)	12.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	360000 cum 648000 MT	194304 cum 349747 MT	Existing
76	Berwa	Village- Kupra (Old Name: Beri), Tehsil- Hamirpur, Sarila	Khand 23/28 (Gata No. 01/7, 02/11)	7.300	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	219000 cum 394200 MT	128947 cum 232105 MT	Existing
77	Berwa	Village- Beri, Kupra (Old Name: Beri), Tehsil- Hamirpur, Sarila	Khand 23/30 (Beri- Gata No. 897/931/1; Kupra- Gata No. 01/7, 02/11)	9.855	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	295650 cum 532170 MT	157667 cum 283801 MT	Existing
78	Berwa	Village- Beri, Kupra (Old Name: Beri), Tehsil- Hamirpur, Sarila	Khand 10/30 (Beri- Gata No. 730/932/1; Kupra- Gata No. 01/7)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 24.290 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing

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79	Berwa	Village- Beri, Kupra (Old Name: Beri), Tehsil- Hamirpur, Sarla	Khand 10/33 (Beri- Gata No. 730/932/1, 897/931; Kupra- Gata No. 01/7, 02/11)	20.242	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	607260 cum 1093068 MT	323840 cum 582912 MT	Existing
80	Berwa	Village- Beri, Kupra (Old Name: Beri), Tehsil- Hamirpur, Sarla	Khand 10/29 (Beri- Gata No. 730/932/1; Kupra- Gata No. 01/7)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 24.290 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
81	Berwa	Village- Beri, Kupra (Old Name: Beri), Tehsil- Hamirpur, Sarla	Khand 10/36 (Beri- Gata No. 897/931; Kupra- Gata No. 01/7, 02/11)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 293.396 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
82	Yamuna	Village- Umharat, Tehsil- Hamirpur	90/3 - Khand No. 2	24.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 54.000 ha	720000 cum 1296000 MT	400000 cum 720000 MT	Existing
83	Yamuna	Village- Umharat, Tehsil- Hamirpur	90/3 - Khand No. 1	30.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 54.000 ha	900000 cum 1620000 MT	480000 cum 864000 MT	Existing
84	Yamuna	Village- Sikrodhi Dariya, Tehsil- Hamirpur	247, 255/1 & 254	15.800	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 59.800 ha	474000 cum 853200 MT	252800 cum 455040 MT	Existing
85	Yamuna	Village- Mankikala Thok Dariya, Tehsil- Hamirpur	1/5, Khand No. 1	24.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 21.000 ha	720000 cum 1296000 MT	384000 cum 691200 MT	Existing
86	Yamuna	Village- Mankikala Thok Dariya, Tehsil- Hamirpur	1/5, Khand No. 2	20.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 21.000 ha	600000 cum 1080000 MT	320000 cum 576000 MT	Existing
87	Yamuna	Village- Bhauli Dariya, Tehsil- Hamirpur	263/40, 264/1	14.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 59.800 ha	420000 cum 756000 MT	224000 cum 403200 MT	Existing
88	Yamuna	Village- Mishripur, Tehsil- Hamirpur	472	7.000	NA	More than 100 m (0.01 km)	No	210000 cum 378000 MT	112000 cum 201600 MT	Existing
89	Yamuna	Village- Manki Khurd Thok Dariya, Tehsil- Hamirpur	11, 52/3	8.000	NA	More than 100 m (0.01 km)	No	240000 cum 432000 MT	128000 cum 230400 MT	Existing
90	Yamuna	Village- Merapur Dariya, Tehsil- Hamirpur	42/1	33.000	NA	More than 100 m (0.01 km)	No	990000 cum 1782000 MT	528000 cum 950400 MT	Existing
91	Yamuna	Village- Bhatpura Dariya, Tehsil- Hamirpur	73/16	27.500	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 59.800 ha	825000 cum 1485000 MT	440000 cum 792000 MT	Existing
92	Yamuna	Village- Chandupur Dariya, Tehsil- Hamirpur	61/1, 62Ka	24.240	NA	More than 100 m (0.01 km)	No	727200 cum 1308960 MT	387840 cum 698112 MT	Existing
93	Berwa	Village- Bahdina Achhpura Dariya (Old Name: Tikapur), Tehsil- Maudaha	Khand 19/3 (Gata No. 01, 12, 13, 29/1Mi)	11.562	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	346860 cum 624348 MT	184969 cum 332944 MT	Existing

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94	Berwa	Village- Bahdina Achhpura Dariya (Old Name: Tikapur), Tehsil- Maudaha	Khand 19/4 (Gata No. 01, 14, 15, 16, 17, 18, 19, 20, 21, 29/1Mi)	25.028	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	750840 cum 1351512 MT	400398 cum 720716 MT	Existing
95	Berwa	Village- Bahdina Achhpura Dariya (Old Name: Tikapur), Tehsil- Maudaha	Khand 19/5 (Gata No. 01, 20, 21, 22, 23, 24, 24Mi, 25, 29/1Mi)	25.263	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	757890 cum 1364202 MT	404158 cum 727484 MT	Existing
96	Berwa	Village- Bahdina Achhpura Dariya (Old Name: Tikapur), Tehsil- Maudaha	Khand 19/6 (Gata No. 01, 26, 26/18, 27, 28, 29/1Mi)	23.769	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	713070 cum 1283526 MT	145372 cum 261670 MT	Existing
97	Berwa	Village- Bahdina Achhpura Dariya, Mamrejpur (Old Name: Tikapur), Tehsil- Maudaha	Khand 19/13 (Bahdina Achhpura Dariya- Gata No. 01, 28, 29/1Mi; Mamrejpur- Gata No. 61, 26/18)	8.353	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	250590 cum 451062 MT	133631 cum 240536 MT	Existing
98	Berwa	Village- Bajehata Dariya (Old Name: Tikapur), Tehsil- Maudaha	Khand 20/4 (Gata No. 53, 54, 45Aa, 45Ba, 01, 42)	33.198	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	995940 cum 1792692 MT	177200 cum 318960 MT	Existing
99	Berwa	Village- Bajehata Dariya (Old Name: Tikapur), Tehsil- Maudaha	Khand 20/5 (Gata No. 01, 42, 45Sa)	31.240	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	937200 cum 1686960 MT	499778 cum 899600 MT	Existing
100	Berwa	Village- Bajehata Dariya (Old Name: Tikapur), Tehsil- Maudaha	Khand 20/6 (Gata No. 01, 42)	18.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	540000 cum 972000 MT	270000 cum 486000 MT	Existing
101	Berwa	Village- Bajehata Dariya (Old Name: Tikapur), Tehsil- Maudaha	Khand 20/7 (Gata No. 01, 42)	16.650	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	499500 cum 899100 MT	249750 cum 449550 MT	Existing
102	Ken	Village- Chhani (Old Name: Bhulsi Khadar), Tehsil- Maudaha	Khand 30/1 (Gata No. 1389/4/309, 1384/5Mi)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 129.553 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing
103	Ken	Village- Bhulsi Khadar, Tehsil- Maudaha	Khand 30/2 (Gata No. 244, 237, 238, 239/1, 240, 241, 242, 243/1, 243/2, 48/124)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 129.553 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing
104	Ken	Village- Bhulsi Khadar, Tehsil- Maudaha	Khand 30/3 (Gata No. 40/50, 50, 51, 52, 53, 54Mi, 55, 56, 57/1, 57/2, 58, 59Mi, 60, 61, 63Mi, 65/1, 244, 48/124)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 129.553 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing
105	Ken	Village- Bhulsi Khadar, Tehsil- Maudaha	Khand 30/10 (Gata No. 40/50, 47)	20.242	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 129.553 ha	607260 cum 1093068 MT	121452 cum 218614 MT	Existing

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94	Berwa	Village- Bahdina Achhpura Dariya (Old Name: Tikapur) Tehsil- Maudaha	Khand 19/4 (Gata No. 01, 14, 15, 16, 17, 18, 19, 20, 21, 29/1Mi)	25.028	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	750840 cum 1351512 MT	400398 cum 720716 MT	Existing
95	Berwa	Village- Bahdina Achhpura Dariya (Old Name: Tikapur) Tehsil- Maudaha	Khand 19/5 (Gata No. 01, 20, 21, 22, 23, 24, 24Mi, 25, 29/1Mi)	25.263	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	757890 cum 1364202 MT	404158 cum 727484 MT	Existing
96	Berwa	Village- Bahdina Achhpura Dariya (Old Name: Tikapur) Tehsil- Maudaha	Khand 19/6 (Gata No. 01, 26, 26/18, 27, 28, 29/1Mi)	23.769	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	713070 cum 1283526 MT	145372 cum 261670 MT	Existing
97	Berwa	Village- Bahdina Achhpura Dariya, Mamrejpur (Old Name: Tikapur) Tehsil- Maudaha	Khand 19/13 (Bahdina Achhpura Dariya- Gata No. 01, 28, 29/1Mi; Mamrejpur- Gata No. 61, 26/18)	8.353	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	250590 cum 451062 MT	133631 cum 240536 MT	Existing
98	Berwa	Village- Bajehata Dariya (Old Name: Tikapur) Tehsil- Maudaha	Khand 20/4 (Gata No. 53, 54, 45Aa, 45Ba, 01, 42)	33.198	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	995940 cum 1792692 MT	177200 cum 318960 MT	Existing
99	Berwa	Village- Bajehata Dariya (Old Name: Tikapur) Tehsil- Maudaha	Khand 20/5 (Gata No. 01, 42, 45Sa)	31.240	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	937200 cum 1686960 MT	499778 cum 899600 MT	Existing
100	Berwa	Village- Bajehata Dariya (Old Name: Tikapur) Tehsil- Maudaha	Khand 20/6 (Gata No. 01, 42)	18.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	540000 cum 972000 MT	270000 cum 486000 MT	Existing
101	Berwa	Village- Bajehata Dariya (Old Name: Tikapur) Tehsil- Maudaha	Khand 20/7 (Gata No. 01, 42)	16.650	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 193.063 ha	499500 cum 899100 MT	249750 cum 449550 MT	Existing
102	Ken	Village- Chhani (Old Name: Bhulsi Khadar), Tehsil- Maudaha	Khand 30/1 (Gata No. 1389/4/309, 1384/5Mi)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 129.553 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing
103	Ken	Village- Bhulsi Khadar, Tehsil- Maudaha	Khand 30/2 (Gata No. 244, 237, 238, 239/1, 240, 241, 242, 243/1, 243/2, 48/124)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 129.553 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing
104	Ken	Village- Bhulsi Khadar, Tehsil- Maudaha	Khand 30/3 (Gata No. 40/50, 50, 51, 52, 53, 54Mi, 55, 56, 57/1, 57/2, 58, 59Mi, 60, 61, 63Mi, 65/1, 244, 48/124)	36.437	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 129.553 ha	1093110 cum 1967598 MT	546555 cum 983799 MT	Existing
105	Ken	Village- Bhulsi Khadar, Tehsil- Maudaha	Khand 30/10 (Gata No. 40/50, 47)	20.242	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 129.553 ha	607260 cum 1093068 MT	121452 cum 218614 MT	Existing

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106	Ken	Village- Bakkeha Khadar, Bakkeha Bangar (Old Name: Bakkeha Khadar), Tehsil- Maudaha	Khand 29/1 (Bakkeha Khadar- Gata No. 49/7, 94, 95/1, 87Mi, 89, 90, 91, 92, 93; Bakkeha Bangar- Gata No. 803)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 36.435 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
107	Ken	Village- Bakkeha Khadar, Tehsil- Maudaha	Khand 29/2 (Gata No. 49/7, 95/1, 38/1, 38/2, 39, 47, 48/1, 46/2, 50, 51)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 36.435 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
108	Ken	Village- Bakkeha Khadar, Tehsil- Maudaha	Khand 29/3 (Gata No. 49/7, 95/1, 2, 3, 11, 8/1, 25, 26, 26/1Ka, 29Ka, 30, 34, 38/1, 12/1, 24/2, 24/3)	12.145	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 36.435 ha	364350 cum 655830 MT	194304 cum 349747 MT	Existing
109	Dhasan	Village Jigni, Tehsil Rath	1271 Gha - Khand No. 3	15.300	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 116.000 ha	459000 cum 826200 MT	244800 cum 440640 MT	Proposed
110	Dhasan	Village Jigni, Tehsil Rath	780, 1271 Gha - Khand No. 2	20.000	NA	More than 100 m (0.01 km)	No	600000 cum 1080000 MT	320000 cum 576000 MT	Proposed
111	Dhasan	Village Jigni, Tehsil Rath	1 - Khand No.- 1	25.000	NA	More than 100 m (0.01 km)	No	750000 cum 1350000 MT	400000 cum 720000 MT	Proposed
112	Dhasan	Village Gadhar, Tehsil Rath	01, 23/2 - Khand No. 2	26.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 116.000 ha	780000 cum 1404000 MT	416000 cum 748800 MT	Proposed
113	Dhasan	Village Gadhar, Tehsil Rath	01 - Khand No. 1	17.700	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 116.000 ha	531000 cum 955800 MT	283200 cum 509760 MT	Proposed
114	Dhasan	Village Lidhaura, Tehsil Rath	01 Ka, 1118 - Khand No. 2	16.500	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 34.500 ha	495000 cum 891000 MT	264000 cum 475200 MT	Proposed
115	Dhasan	Village Lidhaura, Tehsil Rath	1118 - Khand No. 1	18.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 34.500 ha	540000 cum 972000 MT	288000 cum 518400 MT	Proposed
116	Dhasan	Village Tola Khangaran, Tehsil Rath	01 - Khand No. 7	10.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 116.000 ha	300000 cum 540000 MT	160000 cum 288000 MT	Proposed
117	Dhasan	Village Tola Khangaran, Tehsil Rath	Gata No. 01, Khand No. 6	13.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 116.000 ha	390000 cum 702000 MT	207974 cum 374353 MT	Existing
118	Dhasan	Village Tola Khangaran, Tehsil Rath	Gata No. 01, Khand No. 4	21.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 116.000 ha	630000 cum 1134000 MT	335959 cum 604726 MT	Existing

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119	Dhasan	Village Tola Khangaran, Tehsil Rath	Gata No. 01, Khand No. 5	13.000	NA	More than 100 m (0.01 km)	Yes Total cluster Area = 116.000 ha	390000 cum 702000 MT	207975 cum 374355 MT	Existing
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** The average bulk density of sand/morrum in the district has been taken as 1.8 gm/cc*

Patta Lands/Khatedari Land: (existing & proposed)

Owner	Sl. No./ Gata No.	Area	District	Tehsil	Village	Total Reserves (MT)	Total Mineral to be Mined (MT)	Existing/ Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

De-Siltation Location: (existing/Proposed): Not Applicable

Name of Reservoir/Dams	Maintain/Controlled by State Govt./PSU etc.	Location	District	Tehsil	Village	Size (Ha)	Quantity MT/year	Existing/ proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

M-Sand Plants: Not Applicable.

Plant name	Owner	District	Tehsil	Village	Geo-locationl	Quantity, tones/ annum	Existing/ proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

संलग्नक-3

विषय,

जिलाधिकारी,
हमीरपुर।

सेवा में,

सदस्य सचिव,
राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति (SEAC)
पर्यावरण निदेशालय, उ०प्र०,
लखनऊ।

संख्या- 1838 / खनिज-एम०एम०सी-तीस-विविध (2024-25)

दिनांक- 11/03/2025

विषय- जनपद हमीरपुर के नदी तल में उपलब्ध बालू/मौरम के उपलब्ध खनन क्षेत्रों/नये क्षेत्रों का District Survey Report (DSR) के साथ Replacement Study Report प्रस्तुत करने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार के अधिसूचना दिनांक-15.01.2016, Sustainable Sand Mining Management Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 के क्रम में SEAC एवं SEIAA की संयुक्त समिति द्वारा तैयार की गयी Standard Operating Procedure (SOP) के अनुसार जनपद में गठित SDC द्वारा जिला सर्वेक्षण रिपोर्ट तैयार कर SEIAA के समक्ष अनुमोदन हेतु इस कार्यालय के पत्र संख्या-319/खनिज-एम०एम०सी-तीस-विविध (2024-25) दिनांक-10.06.2024 द्वारा प्रेषित किया गया था, जिसके क्रम में SEIAA के पत्र संख्या-733/पर्या/सामान्य/2023 दिनांक-08.11.2024 द्वारा अनुमोदन प्रदान किया गया।

उपरोक्त के क्रम में अवगत कराना है कि SOP में जिला सर्वेक्षण रिपोर्ट (DSR) के साथ Replacement Study Report उपलब्ध कराये जाने का उल्लेख नहीं था, जिसके कारण उपलब्ध नहीं कराया गया था। वर्तमान में मा० राष्ट्रीय अधिकरण नई दिल्ली में योजित ओ०ए० संख्या-09/2025 विनय श्रीवास्तव बनाम उ०प्र० राज्य व अन्य तथा ओ०ए० संख्या-65/2025 जगवीर सिंह बनाम उ०प्र० राज्य व अन्य में योजित की गयी है, जिसमें सुनवाई की तिथि 05.03.2025 निर्धारित की गयी थी, जिसमें मा० अधिकरण द्वारा तिथि को बढ़ाते हुये सुनवाई की तिथि 26.03.2025 नियत की गयी है। जनपद हमीरपुर के DSR 2024 में कुल 119 खनन क्षेत्रों की प्री-मानसून एवं पोस्ट मानसून सर्वे के उपरान्त SDC द्वारा Replacement Study Report दिनांक-03.11.2023 को तैयार की गयी थी, जो इस पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-

1- Replacement Study Report दिनांक-03.11.2023 की छायाप्रति।

भवदीय,

(घनश्याम मीना)
जिलाधिकारी,
हमीरपुर

प्रतिलिपि- निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- सचिव, भूतत्व एवं खनिकर्म विभाग, उ०प्र० शासन, लखनऊ।
- 2- अध्यक्ष विशेषज्ञ स्तरीय मूल्यांकन समिति, लखनऊ।
- 3- निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ०प्र०, खनिज भवन, लखनऊ।
- 4- सदस्य सचिव, राज्य स्तरीय पर्यावरण प्रभाव आंकलन प्राधिकरण लखनऊ।

जिलाधिकारी,
हमीरपुर

0/0

प्रेषक,

जिलाधिकारी,
हमीरपुर।

सेवा में,

सदस्य सचिव,
राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति (SEAC)
पर्यावरण निदेशालय, उ०प्र०,
लखनऊ।

संख्या- 1864/खनिज-एम०एम०सी-तीस-विविध (2024-25)

दिनांक-20/03/2025

विषय- जनपद हमीरपुर के नदी तल में उपलब्ध बालू/मौरम के उपलब्ध खनन क्षेत्रों/नये क्षेत्रों का Replenishment Study Report में उल्लिखित मात्रा व District Survey Report (DSR)-2024 की मात्रा के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक कार्यालय के पत्र संख्या-1838/खनिज-एम०एम०सी-तीस-विविध (2024-25) दिनांक-11.03.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार के अधिसूचना दिनांक-15.01.2016, Sustainable Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 के अनुसार जनपद हमीरपुर में नदी तल में उपलब्ध बालू/मौरम के उपलब्ध 119 खनन क्षेत्रों की जनपद में गठित सब डिविजनल कमेटी द्वारा प्री-मानसून एवं पोस्ट मानसून की Replenishment Study Report-2023 प्रस्तुत की गई। सब डिविजनल कमेटी द्वारा Replenishment Study Report-2023 एवं क्षेत्रीय निरीक्षण/सर्वेक्षण आख्या में प्राप्त खनन क्षेत्रों में बालू/मौरम की मात्रा के आधार पर जिला सर्वेक्षण रिपोर्ट-2024 तैयार किया गया। Replenishment Study Report-2023 एवं अनुमोदित जिला सर्वेक्षण रिपोर्ट-2024 की मात्रा समान है। इसके अतिरिक्त यह भी अवगत कराना है कि Replenishment Study Report-2023 के पृष्ठ संख्या-24 के क्रमांक संख्या-10 में उल्लिखित मात्रा-3,33,000 घन मीटर, 599400MT टंकण त्रुटिवश अंकित हो गया है, जो जिला सर्वेक्षण रिपोर्ट-2024 के संलग्नक-2 के क्रमांक संख्या 10 पर उल्लिखित मात्रा-3,30,000 घन मीटर, 5,94,000MT जो सही है। उक्त के अतिरिक्त यह भी अवगत कराना है कि प्रेषित पत्र दिनांक-11.03.2025 में त्रुटिवश Replenishment Study Report के स्थान पर Replacement Study Report अंकित हो गया है। उक्त के सम्बन्ध में उल्लेख करना है कि प्रेषित पत्र दिनांक-11.03.2025 में उल्लिखित Replacement Study Report के स्थान पर Replenishment Study Report पढ़ा व समझा जाये।

अतः उपरोक्तानुसार वांछित सूचना आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय,

(धनश्याम मीना)
जिलाधिकारी,

हमीरपुर

प्रतिलिपि- निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- सचिव, भूतत्व एवं खनिकर्म विभाग, उ०प्र० शासन, लखनऊ।
- 2- अध्यक्ष राज्य स्तरीय पर्यावरण संघात निर्धारण प्राधिकरण, लखनऊ।
- 3- निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ०प्र०, खनिज भवन, लखनऊ।

जिलाधिकारी,
हमीरपुर

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Replenishment Study Report of RBM of Mining areas of District Hamirpur, UP

(Pre-Monsoon & post Monsoon survey report)

Year 2023

District Administration
District Hamirpur, Uttar Pradesh

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(M.S)
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Handwritten signature
T. S. Singh

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EE

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CEO मॉरहा

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M.O.
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In Compliance of the recommendations made under EIA Notification SO: 1533 dated 14th September 2011 and EMGSM 2020 and Hon'ble NGT's Order dated 06th May 2022.

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खान अधिकारी
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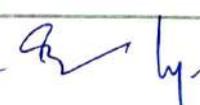
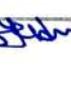
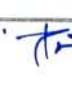
1.0 Introduction

Sand is categorized as minor mineral under MMDR ACT 1957 (as amended in 2021). The legal and administrative control over minor minerals is vested in to the State Governments, however; the environmental safeguards are monitored and controlled by the central government keeping the agility of competent state authorities such as State Pollution Control Boards (SPCB), Provincial Ministry of Environment and Pollution, District Mining Office etc. Concerning the environmental issues, Ministry of Mines (MoM), Government of India, New Delhi (GOI), Ministry of Environment, Forest and Climate Change (MoEFCC), (GOI) New Delhi, formulated the guidelines from time to time specifically for the sustainable sand mining to ensure the scientific mining practices.

Sand is a granular material composed of finely divided mineral particles. Sand has various compositions but is defined by its grain size. Sand grains are smaller than gravel and coarser than silt. Sand can also refer to a textural class of soil or soil type; i.e., a soil containing more than 85 percent sand-sized particles by mass.

River sand is the aggregate mineral and its demand is on constant rise in developing country like India. Sand and gravel have long been used as aggregate for construction of roads and building. Today, the demand for these materials continues to rise. In India, the main sources of sand are river flood plain, coastal sand, paleo channel sand, and sand from agricultural fields. Therefore catering the supply of mineral is a challenge for public and administration both. Notwithstanding, the river borne mineral is in high demand all over the country because of continuous construction work, an indicator of developing society. In 2017 followed in 2021, Government of State Uttar Pradesh has laid down a new Mining Policy, a unique and a remarkable initiative of UP government. To ease of the business initiative in India, Central Government has laid down several guidelines and issued notifications to benefit every person involved in this particular sector of mining. Adding to it, the district are the administrative units of states and are best placed for the mapping of these mineral resources.

Sand replenishment is influenced by multiple factors; the sedimentation of the solid material brought by the river stream is one of them. River Sediment is solid material

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that is moved and deposited in a new location. Sediment can consist of rocks and minerals, as well as the remains of plants and animals. It can be as small as a grain of sand or as large as a boulder originated primarily through a process of erosion, this eroded material moves from one place to another particularly in turbulent velocity of the river stream during the rainy season. Once the sedimentation occurs at a mining site, this appropriately termed as replenishment. Large amounts of sediments from the catchment flow into the river channels and are carried by the rivers and deposited along the river banks when the flow reaches the plains during every monsoon cycle. In order to determine the optimum quantity of sand that can be mined from a given area, it is important to estimate the annual rate of deposition/replenishment.

2.0 District Profile

District Hamirpur is a part of Chitrakoot Dham Division of Uttar Pradesh state of India lies between Latitude 25.7913° N and Longitude 80.0088° E. City of Hamirpur is the district headquarters. It consists of four (04) tehsil namely Hamirpur, Maudaha, Rath, Sarila and Seven (07) blocks namely Gohand, Kurara, Maudaha, Muskara, Rath, Sarila, Sumerpur. The district shares its boundaries with the district Kanpur, Kanpur Dehat and Fatehpur in north, Banda in east, Mahoba in south and district Jhansi and Jalaun on the West occupying an area of 4,121.9 km². As of 2011, the population of Hamirpur district in Uttar Pradesh was 1,104,285. This included 5,93,537 males and 5,10,748 females. Two major rivers Yamuna and Betwa meet near Bada Gaon Village of Hamirpur District. On the banks of river Betwa lies the "Coarse sand" which is exported to many parts in Uttar Pradesh. Coarse sand mining is one of the major revenue generating industries of the district as well as the State of Uttar Pradesh. The entire district has recently been upgraded with the development of infrastructure. Roads and link roads have made the most of the interior and remote parts in reach of the people and business to boost up the local economy

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Table 1.0 List of Tehsil and Blocks of District Hamirpur of UP

S. No.	Name of Tehsil	S. No.	Name of Block
1.	Hamirpur City	1.	Gohand
2.	Sarila	2.	Kurara
3.	Maudaha	3.	Maudaha
4.	Rath	4.	Muskara
		5.	Rath
		6.	Sarila
		7.	Sumerpur

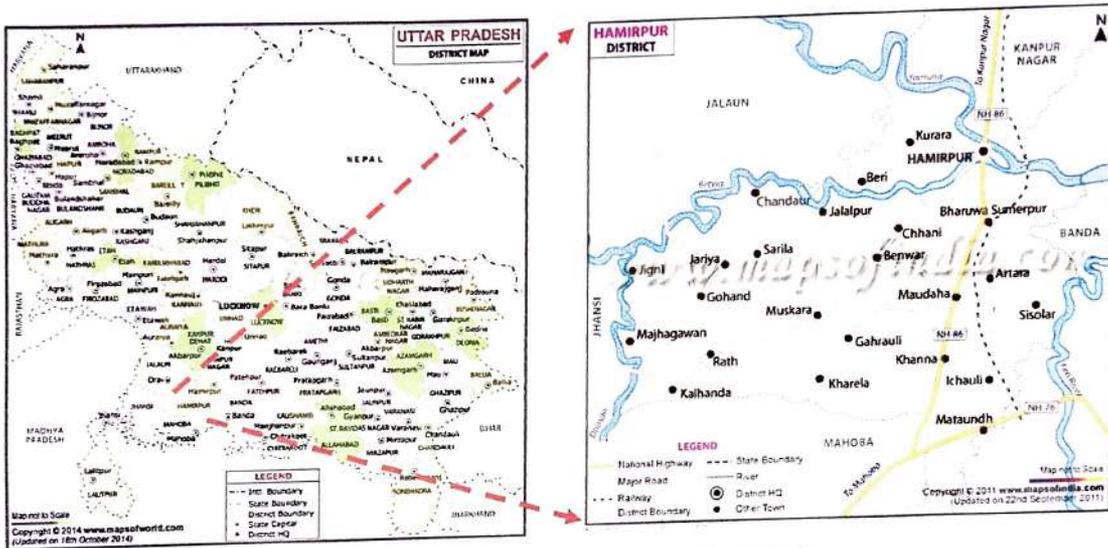


Fig. 1.0 Location map of district Hamirpur, Uttar Pradesh

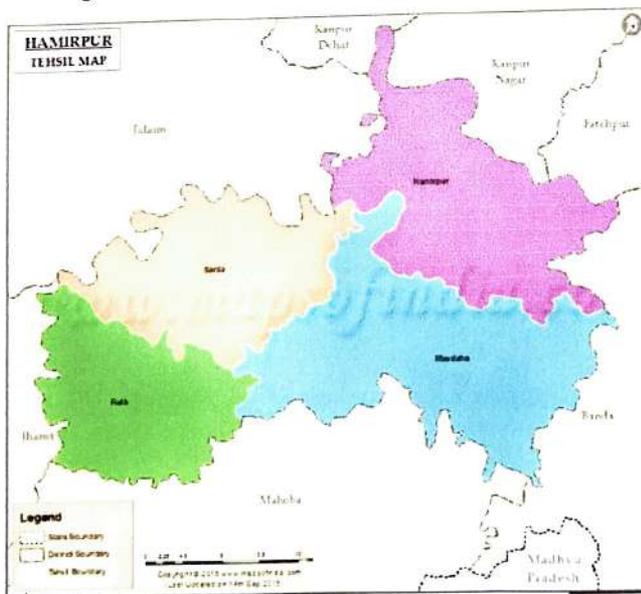


Fig. 2.0 Tehsil map of district Hamirpur, Uttar Pradesh

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2.1 General Geology of District

Geographically, Hamirpur comprises Bundelkhand granite gneiss complex and recent alluvium. The thickness of alluvium varies between 120 to 150 meters. The master slope of district is due northeast. The district could be broadly divided into two physiographic regions. a) the southern part of district between latitude $25^{\circ}30'00''$ and $25^{\circ}42'00''$ is mainly plain area with average elevation of 250 msl. The region is underlain by then alluvial cover b) the northern part of district that is north latitude $25^{\circ}42'00''N$ this part of district represent flat topography. The average elevation of the region is 120m above mean sea level.

The drainage basin of the district is chiefly of river Betwa and Ken which are two important right bank tributaries of river Yamuna, River Dhasan also drain the majority of the western part of district.

The district is characterized by mainly three unit (i) recent alluvium plain: the area occupied by the recent alluvium can be delineated all along Betwa and Ken river. (ii) Bundelkhand granite gneiss: the isolated hillocks and interrupt to topography of the regions and (iii) flood plains. The district, part of Bundelkhand plateau region is underlain by granites and basic intrusive. The quarternary alluvial material overlies the granite. The thickness of alluvial varies from few meter to 150.00 mts in the district. The general geological sequence of the formation present in the district is as under:

Age	Formation	Lithology
Quaternary Recent to Sub Recent	Alluvium	Sand, Silt & Clay
-----Unconformity-----		
Pre Cambrian		Bundelkhand Massif

Water table fluctuates in response to recharge of the aquifer and drawl from the aquifer. The quantum of fluctuation is direct function of the above. Recharge takes place mainly during rainy season. The minimum depth to water level in area is expected sometime at the close monsoon or in the middle of monsoon period depending upon the intensity and duration of rainfall as well as soil characteristics.

2.2 River with catchment area Profile

River Betwa: The Betwa River in Central and North India is one of the major tributaries of river Yamuna. It rises in the Vindhya Range (Raisen) just north of Narmadapuram (Hoshangabad: Old Name) in Madhya Pradesh and flows northeast through MP and Orchha to Uttar Pradesh. Nearly half of its course, which is not navigable, runs over the Malwa Plateau. The confluence of the Betwa and the Yamuna rivers is in Hamirpur district in Uttar Pradesh. The basin of Betwa stretches from 23°08' to 26°0' North latitude and 77° to 81° East longitudes. The River Betwa rises to a height of 470 meters in the Bhopal District of Madhya Pradesh. The river joins the Yamuna River at Badagaon area of Hamirpur district of Uttar Pradesh after travelling 590 kms and reaching an elevation of 106.68 meters. The Betwa River has two major tributaries viz., Halali and Dhasan rivers.

River Ken: The River Ken is one of the major rivers in the Bundelkhand region of Central India and flows through the states of Madhya Pradesh and Uttar Pradesh. It is a tributary of the Yamuna river. The River Ken originates near the village Ahirgawan on the north-west slopes of Barner Range (Kaimur Range) in Katni District and travels a distance of 427 km, before merging with the Yamuna at Chilla Village, district Banda in Uttar Pradesh as 25°46'N; 80°31'E. Ken has an overall drainage basin of 28,058 km². Crossing the Bijawar-Panna hills, the Ken River cuts a 60 km long, and 150-180 m deep gorge. The Ken Valley separates the Rewa Plateau from the Satna Plateau.

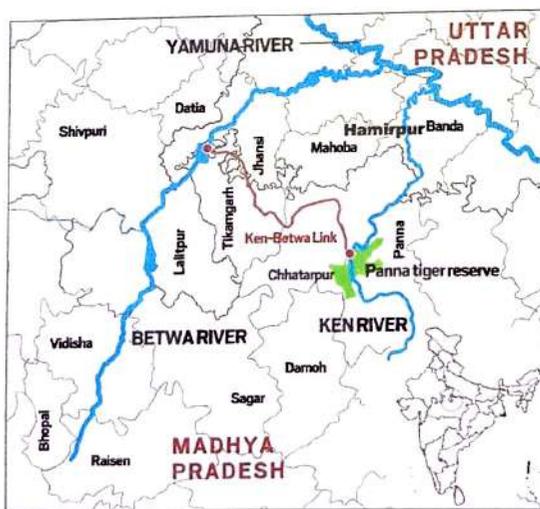


Figure 3.0 The course of major drainage (Betwa, Yamuna and Ken Rivers) of the district

River Yamuna: The River forms north boundary of the district. The river first touches the district at the village Haraulipur in tehsil Hamirpur, where it forms a sudden loop. Flowing then east to Jamrehi Tir, it curves abruptly south to Sikrohi and then continues south-east part Hamirpur to Baragaon where the River Betwa joins it.

3.0 Mineral Profile of District Hamirpur, UP

Hamirpur District of Uttar Pradesh is rich in mineral occurrence due to the Monsoon Rivers and granitic gneisses of the Bundelkhand complex. It is rich particularly in sand, gravel, marble and lime stone. The district is particularly rich in granite and morrum, which are used in construction. There is plenty of Mar and Kabar in the district which are used in construction of building and hill stone (concrete) is also used for construction of building and others.

S. No.	Name of Mineral	Production in Tonnes (2010 - 2011)
Major Mineral		
1.	Mar, Kabar (Morrum)	730 thousand Metric Tonnes
Minor Mineral		
1.	Concrete Stone (Hill Stone)	120 Thousand MT

* Source: Department of Mines & Geology

Table 2.0 Rivers of Hamirpur District UP

Major Rivers of Hamirpur district of UP	Stretch at District in Km	Drainage Pattern at Hamirpur UP
Yamuna	75.0	Betwa
Betwa	132.0	Dhassan
Dhassan	52.0	Barma
Ken	21.0	Ken
		Chandraval
		Pandwa

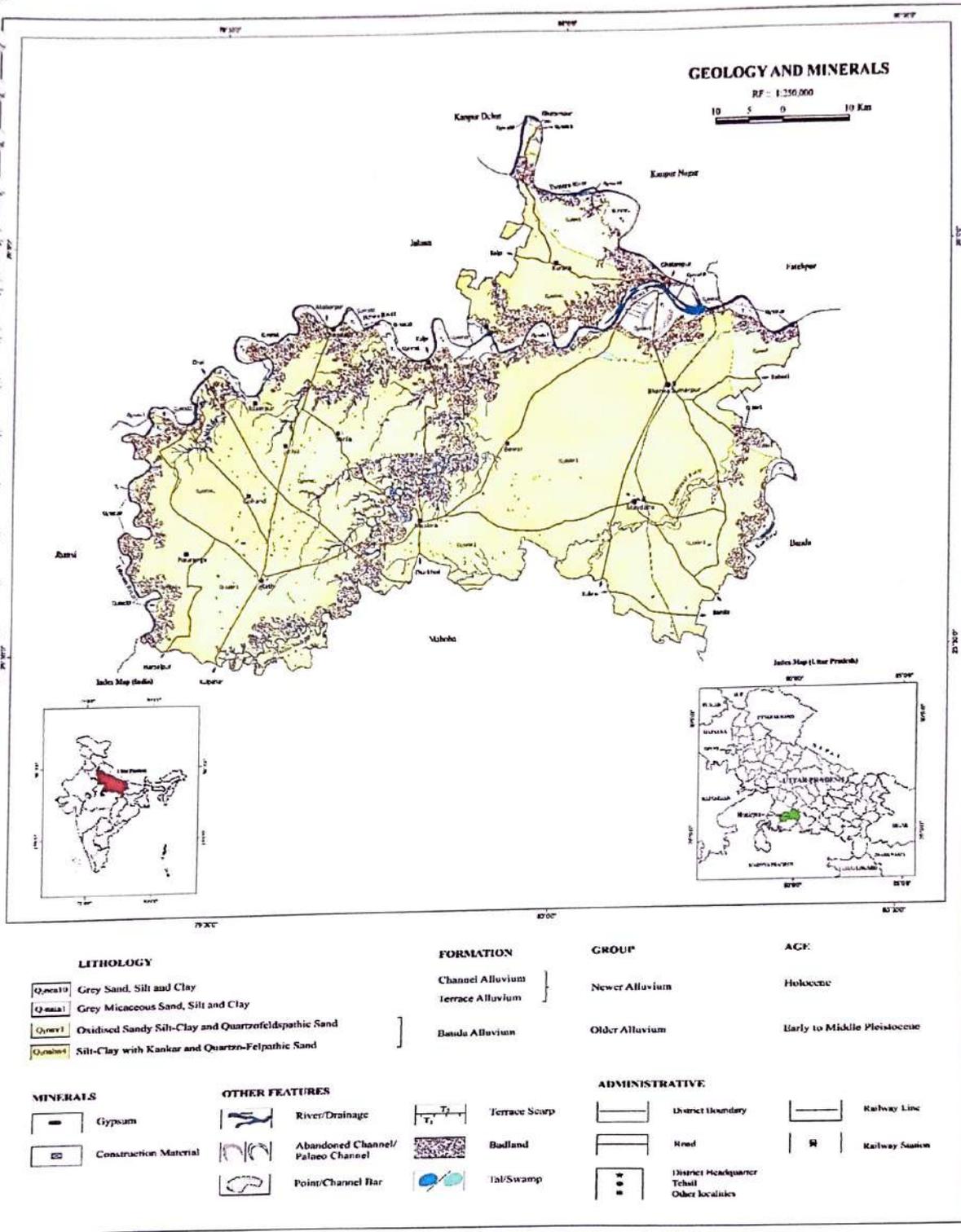


Figure 3.1 Mineral map of district Hamirpur

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4.0 Rainfall within District

The average annual rain fall 864mm. The climate is typical subtropical, characterized by prolonged summer, mild winter and moderately heavy rain fall during monsoon season. About 90% of which received from south west monsoon. May is hottest month with temperature. 47°C January is usually coldest month with the temperature 2.6°C. The relative humidity is highest south west monsoon ranging between 70% to 80% with lowest around 40% during peak summer month of April & May. Table 3.0 gives the district’s variability of rainfall and actual rainfall of Pre-monsoon 2023 and Pre-monsoon 2024 with the departure from normal rainfall.

Table 3.0 Variability of Rainfall in Hamirpur District in 2024

District	Normal Rainfall (mm)	Actual Rainfall (mm) 2023	Deviation%	Actual Rainfall (mm) 2024	Deviation%	% deviation 2024 to 2023
Hamirpur	13.6	53.35	292.28	24.73	81.84	-115.73

* Original Data set is of IMD re-extracted from CGWA annual report 2024 of UP

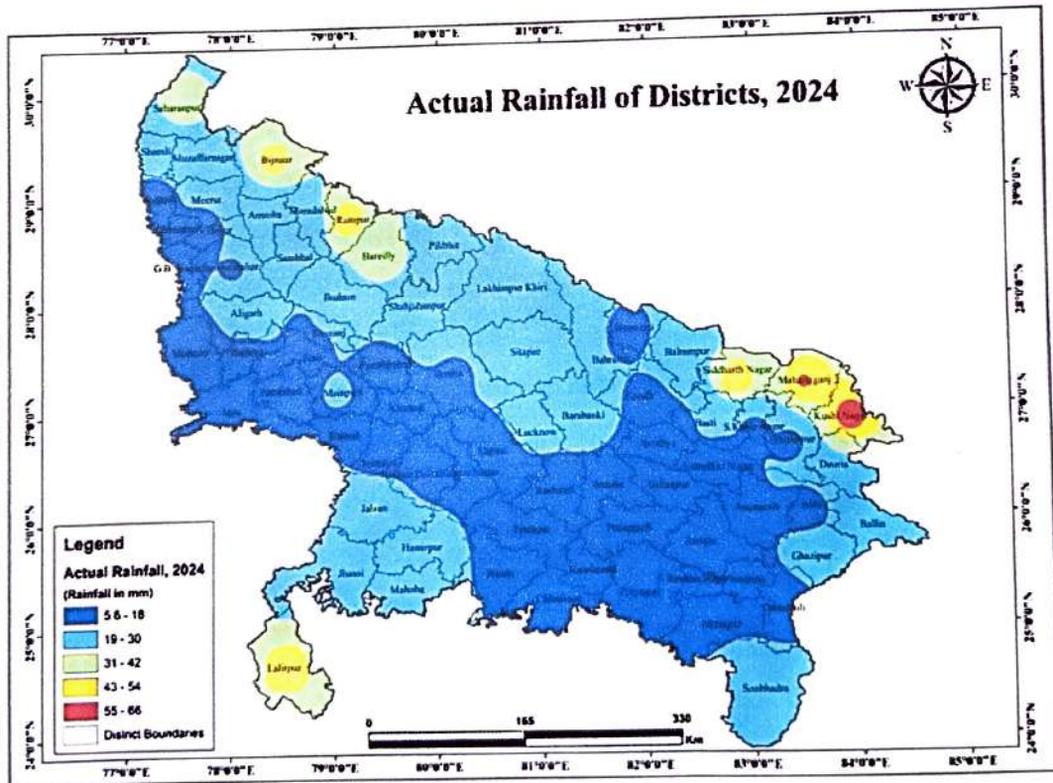


Figure 4.0 The rainfall map of UP clearly show the normal rainfall in district Hamirpur

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4.0 Process of Deposition of Sediments in the Rivers of the District

Morrum is found in the rivers like Betwa, Dhassan and Ken flowing through Hamirpur District. The morrum is derived from the weathering and disintegration of granitic rocks. The Yamuna River has a highly symmetric drainage pattern in major part of the basin area. Study of the relief aspects shows that the area has high elevation with rugged terrain. It was also found that the bedrock or subsoil is permeable in nature and the drainage texture is coarse implying a young stage of drainage development. At Hamirpur, the morrum is a mixture of Yamuna sand and Chambal morrum (whereas the confluence of duo river is at Aurraiya district Uttar Pradesh). In the Morrum of Yamuna at Hamirpur mica is the dominant clay mineral in the soils followed by Kaolinite, chlorite, vermiculite and smectite in decreasing order of their abundances. The occurrence of fibrous minerals in coarse clay and silt fraction of soil samples of Levee physiographic unit is the interesting feature of this area. The presence of fibrous minerals indicates that this overlain material designated as natural Levee in this area is not the alluvium brought down by the river Yamuna but is Aeolian material flown from adjoining desert of Rajasthan and deposited as stabilized sand dune. The fibrous minerals have been reported earlier in the desert of Rajasthan. The Ken basin mainly constitutes rocks of the Vindhyan Supergroup, Bijawar Group and granitoids of Granitic Complex. The laminated shale, flagstone, sandstone, limestone and porcellanites of the Kaimur Group of Upper Vindhyan are exposed in the upper reaches of the Ken basin. These rocks are underlain by the rocks of the Semri and Bijawar Groups. The alternating shale, carbonate, sandstone and volcanic units belong to the Semri Group of Lower Vindhyan Super Group. The Bijawar Group consisting of a succession of quartzite and basal conglomerate is overlain by hornstone breccias, phyllitic shales, limestone, dioritic traps and red jaspers. The Lower Vindhyan group (Semi group) consists of carbonates, siliciclastics and volcanoclastics, whereas, the upper Vindhyan Group is dominated by siliciclastic with minor carbonates.

4.1 Process of Deposition

Sediment deposition is the process of settling down of suspended particles to the bottom of a body of water. This settling often occurs when water flow slows down

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or stops and heavy particles can no longer be supported by the bed turbulence. Sediment deposition can be found anywhere in a water system, from high mountain streams, to rivers, lakes, deltas and floodplains. Sediment transport is critical to understanding how rivers work because it is the set of processes that mediates between the flowing water and the channel boundary. Erosion involves removal and transport of sediment (mainly from the boundary) and deposition involves the transport and placement of sediment on the boundary. Erosion and deposition are what form the channel of any alluvial river as well as the floodplain through which it moves. The amount and size of sediment moving through a river channel are determined by three fundamental controls: competence, capacity and sediment supply. Competence refers to the largest size (diameter) of sediment particle or grain that the flow is capable of moving; it is a hydraulic limitation. If a river is sluggish and moving very slowly it simply may not have the power to mobilize and transport sediment of a given size even though such sediment is available to transport. So a river may be competent or incompetent with respect to a given grain size. If it is incompetent it will not transport sediment of the given size. If it is competent it may transport sediment of that size if such sediment is available (that is, the river is not supply-limited).

4.2 Mode of Sediment Transport

The sediment load of a river is transported in various ways although these distinctions are to some extent arbitrary and not always very practical in the sense that not all of the components can be separated in practice. The modes are:

1. Dissolved Load
2. Suspended Load
3. Intermittent Suspension (Saltation) Load
4. Wash Load
5. Bed Load

The loose boundary (consisting of movable material) of an alluvial channel deforms under the action of flowing water and the deformed bed with its changing

roughness (bed forms) interacts with the flow. The resulting movement of the bed material (sediment) in the direction of flow is called sediment transport and a critical bed shear stress must be exceeded to start the particle movement. Such a critical shear stress is referred to as incipient (threshold) motion condition, below which the particles will be at rest and the flow is similar to that on a rigid boundary.

4.3 Replenishment

"Replenishment of riverbed mineral in Betwa River at Hamirpur" refers to the natural process where the riverbed of the Betwa River near Hamirpur, Uttar Pradesh, gradually replenishes itself with sand and gravel, which are extracted through mining activities, allowing the river ecosystem to recover and maintain its natural balance. Chambal in upper stretch near Auraiya and Betwa is the key tributary of Yamuna River in Hamirpur stretch is also famous for light pink colour sand which is officially and locally known as „Morrum“ or Morang in Bundelkhand. Morrurum is formed by weathering of granitic rocks. It has coarser and thicker grains than grey colour sand. These properties make Morrurum of greater adhesive quality and of high value in construction activities. Geologically the presence of ferruginous breccia of Bijawar group sand stone, silt stone, lime stone and shales belonging to semri group (Vindhyan super group). Pink, fine to medium grained, dense granite is exposed sporadically. Good quality sand mixed with pebbles and kankars and presence of pink, coarse grained massive granite (Bundelkhand Granite) are found. It is characterized by 3 sets of Vertical joints and 1 set of Basal joint with sub horizontal dip. The joint openings are upto 50 m wide filled with weathered clayey material. Replenishment of River Yamuna is due to the rivers, which originated in Vindhyan region.

4.4 Sediment Discharge Rate

The soil characteristics of the Yamuna have a large spectrum of particle sizes from 30 μm to 1 mm. A flow velocity of 0.75 m/s can move only silt-sized particles of size up to $\sim 60 \mu\text{m}$. The total monsoon discharge for a set of average monsoon river stages and the corresponding water flow velocity in the main channel and in the shoulder areas were estimated. The average monsoon river stage of 208.9 m amsl (above mean sea level) corresponds to the flow of 3.9 TCM ($\sim 36\%$ of the total mean annual

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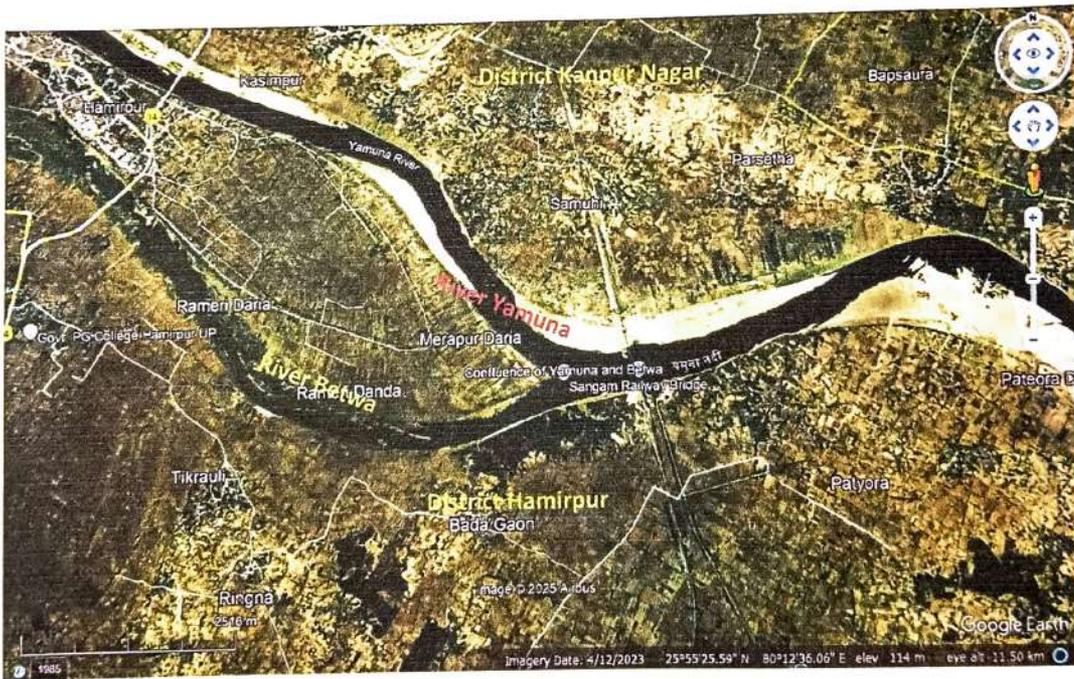
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monsoon flow) through the river Yamuna. The velocity in the main river channel at this total discharge was estimated at ~ 1.57 m/s. This velocity of flow can dislodge sediment particles of size ~ 265 μm . An average monsoon flow of 5.5 TMCM (50% of the total mean annual monsoon flow) through river Yamuna corresponds to a river stage of 209.2 m amsl. The velocity in the main river channel at this total discharge was estimated at 1.8 m/s. This velocity of flow can dislodge sediment particles of size ~ 340 μm (medium sand). The main channel can thus be cleared of the larger and heavier sediments more efficiently at this flow velocity. Field-based observations show average monsoon peak flow to be approximately 1.4 m above the average monsoon river stage. Based on this, the peak flow associated with the average monsoon river stage of 209.2 m amsl (corresponding to total flow of 5.5 TMCM) would be 210.6 m amsl. The flow velocity in the main river channel at the river stage of 210.6 m amsl would be 3.4 m/s. This river flow velocity is sufficient to dislodge particles of size ~ 1200 μm (1.2 mm; coarse sand). Hence this river flow velocity will efficiently remove most of the heavy sediments and grit from the main river channel and prevent siltation and swallowing of the river channel. The water flow velocity in areas adjacent to the main river channel corresponding to the monsoon flow of 5.5 TMCM at a river stage of 209.2 m amsl has been estimated at 0.93 m/s). This flow velocity can dislodge sediments particle of size ~ 95 μm (very fine sand). Such well-sorted sediments will have higher permeability leading to enhancement in river bank storage during the monsoon floods. Empirically, it is clear that the river is heavily silted and at present has a depth of only 0.6 m in summer. To remove all riverbed particles of diameter up to 1–2 mm (coarse sand to very fine gravel) will require a monsoon flow larger than 50% (5.5 MCM), but we also have to balance this with reality (agricultural needs). A 50% (5.5 MCM) monsoon flow can dislodge particles of diameter up to ~ 1.2 mm; however, when such particles are transported and de-silting occurs, the main channel will deepen enhancing the flow velocity. Consequently, even particles of larger size will be transported. We conclude that at least 50% (5.5 TMCM) of the monsoon virgin flow of River Yamuna is the flushing flow required in this stretch.



Pic. 1.0 Confluence point of River Betwa and Dhasan near Chandwari Danda Village



Pic. 2.0 Confluence point of River Yamuna and Betwa near Bada Gaon Village

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by J. S. W. P. B. S. W.

5.0 Land Use Pattern of District Hamirpur

In Hamirpur district, Uttar Pradesh, the primary land use pattern is predominantly agricultural, with a significant portion dedicated to cultivation due to the fertile Bundelkhand soil, characterized by varieties like 'Mar', 'Kabar', 'Parua', and 'Rakar' - often used for crops like cotton; however, the region heavily relies on monsoon rains for irrigation and faces challenges with limited water availability, leading to a focus on drought-resistant crops and a need for efficient water management practices.

Dominant Agriculture:

The majority of the land is utilized for crop cultivation, with a focus on cereals like wheat and rice, pulses, and some cash crops depending on soil conditions and water availability.

Bundelkhand Soil:

The district falls under the Bundelkhand region, known for its unique soil types like 'Mar' (black cotton soil), which impacts crop selection.

Limited Irrigation Facilities:

Dependence on monsoon rains is high, resulting in challenges during droughts and necessitating the development of irrigation infrastructure like tube wells to improve water access.

Fallow Land:

Some areas may have fallow land due to fluctuating water availability and traditional farming practices.

Forest Cover:

While not extensive, some forested areas exist, mainly in the hilly terrains.

Important factors influencing land use in Hamirpur:

Topography:

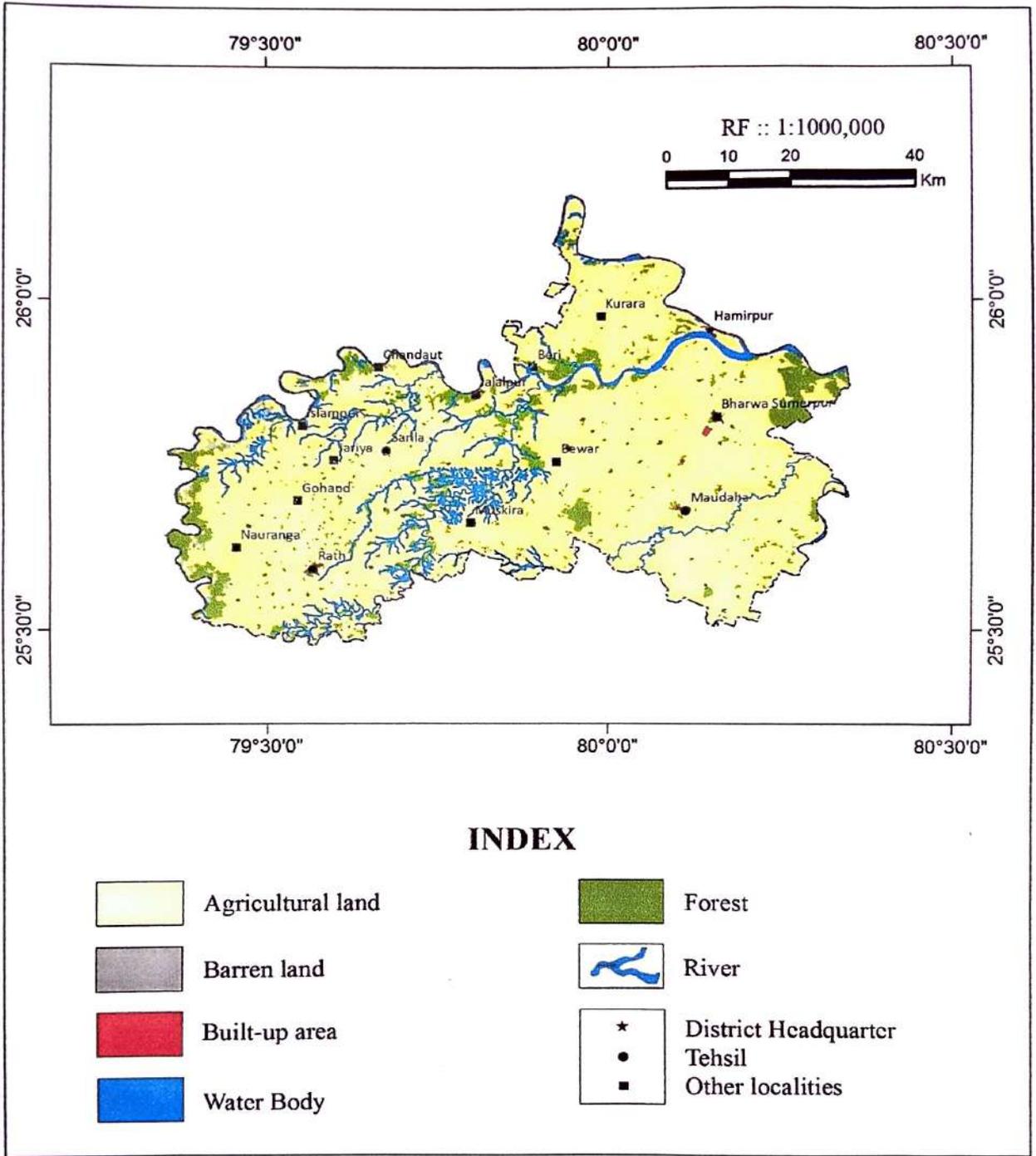
The undulating terrain with some hilly sections affects the type of crops grown and irrigation practices.

Climate:

The semi-arid climate with a significant monsoon season significantly impacts agricultural practices.

Water Availability:

Access to water sources like rivers, streams, and groundwater plays a crucial role in land use planning.



INDEX

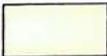
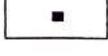
- | | |
|---|--|
|  Agricultural land |  Forest |
|  Barren land |  River |
|  Built-up area |  District Headquarter |
|  Water Body |  Tehsil |
| |  Other localities |

Figure 5.0 Landuse map of district Hamirpur (Source: www.gsi.gov.in)

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Table 4.0 Land Use Pattern of Hamirpur District

S No.	Particulars	Area (Ha.)	% Area
1.	Total Area	415948	100
2.	Area Under Forest	23520	5.6
3.	Non-Agricultural Land	31094	7.4
4.	Net Sown Area	324935	78.1

• Data from District Profile Govt. of UP

Land use pattern is chiefly influenced with the available resources of irrigation, which eventually affect the local economy of the area.

6.0 Replenishment Study and its need

Continuous scientific extraction of riverbed material is required to avoid natural diversion of the river stream. Governments of states in India allot leases to the competent person to remove and sale the valuable riverbed material as construction material therefore a monitoring of the sustainable removal was felt necessary by the Central Ministry of Environment, Forest & Climate Change, Government of India, New Delhi. MOEF&CC notified vide its EIA notification SO: 1533 dated 14th Sep. 2006, made it clear that proponent should carry a replenishment study post-monsoon to ensure the sustainable mining on the riverbed. Despite having the legal compulsions the replenishment study was not so common to conduct. Recently Hon'ble NGT New Delhi vide it's order dated 06th May 2022 further made it mandatory to suspend the mining processes without having mineral replenishment study strictly done in accordance with the SSMMG 2016 and EMGSM 2020. Thus it has become a responsibility of district administration to monitor, whether how much mineral every year is being replenished after the rainy season to ensure the sustainable mining of riverbed material.

6.0 General Methodology of the Replenishment Study:

Field Study must be conducted by the team of experts consisting of Geologists, Hydro-geologist, environmentalist, GIS experts, and Surveyors. Total Station, Drone, GPS & leveling Stave, High Resolution GPS Interfaced Camera, Measuring Tape and a Water Boat are some of the common tools that are required for a comprehensive study. The entire study is completed in two consecutive seasons viz., Pre-monsoon Survey and Post-monsoon Survey. The investigation moves directly to the thickness of the overburden (if any) and the mineral of interest, helping in the calculation of

workable & mineable area, stripping ratio of a mining lease area, and finally calculation of available minable reserves of mineral whereas Environmental experts watch and measure the extent of compliances of the conditions mentioned as per SSMMG 2016 in the legal documents provided by the district/state/central authorities to the lease holder/miners. The collective report is prepared as a fulfillment of the required data for replenishment study as per EMGSM 2020 and in compliance of the conditions made under the NGT order dated 06th May 2022.

7.0 Brief of SSMG-2016 & EMGSM-2020 Guidelines

Enforcement and Monitoring Guidelines for Sand Mining 2020 (EMGSM 2020) and *Sustainable Sand Mining and Management Guidelines 2016 (SSMMG 2016)* are some of the excellent documents provided for everyone to follow the rules and regulations laid by the authorities in India. Active sand mining often get stuck in many issues like availability of minerals, inundation of mining lease, over mining, and environmentally non-sustainable mining practices, SSMMG 2016 provide solution to the issue of how to practice sustainable mining? EMGSM 2020 provides an authentic way to measure the magnitude of earlier mining and futuristic potential of mining on a particular mining lease. A brief description of SSMMG 2016 in context with the Uttar Pradesh particularly is given here:

7.0.1 Objectives:

- Uncontrolled sand mining is not sustainable.
- Compliance with present and future legislation and regulations on the subject is mandatory and not voluntary.
- Each lease holder should be given the opportunity to self-regulate to the extent that it can demonstrate compliance with legislation and regulations.
- Where self- regulation fails to deliver compliance with legislation and regulations, increased formal enforcement and monitoring should be implemented with punitive measures applied in line with the legal framework.
- There is a need to protect the environment and the right of the population to live in clean and safe surroundings, with the need to use natural resources in a way that will make a positive and sustainable contribution to the economy.

7.0.2 The main objectives of the Guidelines

- To ensure that sand and gravel mining is done in environmentally sustainable and socially responsible manner.
- To ensure availability of adequate quantity of aggregate in sustainable manner.
- To improve the effectiveness of monitoring of mining and transportation of mined out material.
- Ensure conservation of the river equilibrium and its natural environment by protection and restoration of the ecological system.
- Avoid aggradation at the downstream reach especially those with hydraulic structures such as jetties, water intakes etc.
- Ensure that the rivers are protected from bank and bed erosion beyond its stable profile.
- No obstruction to the river flow, water transport and restoring the riparian rights and in-stream habitats.
- Avoid pollution of river water leading to water quality deterioration.
- To prevent depletion of ground water reserves due to excessive draining out of ground water.
- To prevent ground water pollution by prohibiting sand mining on fissures where it works as filter prior to ground water recharge.
- To maintain the river equilibrium with the application of sediment transport principles in determining the locations, period and quantity to be extracted.
- Streamlining and simplifying the process for grant of environmental clearance (EC) for sustainable mining.
- "Sustainable Sand Mining Guidelines, 2016" issued by MoEF&CC requires preparation of District Survey Report (DSR), which is an important initial step before grant of mining lease/LoI. The guidelines emphasize detailed procedure to be followed for the purpose of identification of areas of aggradation/deposition where mining can be allowed and identification of areas of erosion and proximity to infrastructural structures and installation where mining should be prohibited.

8.0 GIST OF UP STATE MINING POLICY

In Uttar Pradesh, the minor mineral rules applicable in the state are Uttar Pradesh Minor Mineral (Concession) Rules 1963 and the responsibility of minor mineral sand is with the Directorate of Geology & Mining UP. On the 14th June 2017, a new "Mineral Policy 2017" was notified which mandates the E-tendering cum E-Auctioning of all minerals in the state with following key objectives:

1. Mining of Mineral shall be made more Sustainable for Environment and as well as for the social causes.
2. Conservation of the Mineral shall be ensured.
3. To enhance the revenue share of State of UP from 1.85% to 3.0% obtained from mining of minerals in the state.
4. To stop the illegal mining activities in the state and to bring the culprits into the justice.
5. To increase employment opportunities in the Mining Sector.
6. To encourage the healthy and clean competition among the mining Industries.
7. To increase the development of the scientific knowledge regarding minerals to ensure proper knowledge based on scientific and sustainable techniques of mining to the people.
8. To provide Mineral related data and information to the interested industrialist/miners.
9. To encourage the investment of the private capital in to the Mining sector to develop mining sector.
10. To speed-up the exploration of new mineral through modern mineral exploration investigation techniques for the development of mining sector in the state
11. To ensure the transparency among the lease allocation through e-tendering cum e-auctioning and to develop corruption free, simple and understandable working as per laws of State Government.
12. To take care of welfare of the affected people from the mining activity as well as the society.

8.0.1 Objectives of EMGSM 2020

The Ministry of Environment Forest & Climate Change formulated the *Sustainable Sand Management Guidelines 2016* which focuses on the Management of Sand Mining in the Country. It was observed that apart from management and systematic mining practices there was an urgent need to have a guideline for effective enforcement of regulatory provision and their monitoring. This document is supplemental to the existing "Sustainable Sand Mining Management Guideline-2016" (SSMG-2016), and these two guidelines viz. "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and SSMG-2016 shall be read and implemented in sync with each other. In case, any ambiguity or variation between the provision of both these document arises, the provision made in "Enforcement & Monitoring Guidelines for Sand Mining-2020" shall prevail.

- a. All districts to prepare a comprehensive mining plan for the district as per the provision of District Survey Report. These reports shall be put on the website of District Administration.
- b. No mining shall be allowed in the area which has not been identified in the comprehensive mining plan of the District.
- c. Replenishment study should be conducted on regular basis.
- d. All potential rivers mining zone/area shall be identified and put for auction with proper geo-tagged details by the auctioning authority concerned.
- e. The latitude and longitude of each mining lease shall be clearly mentioned in Letter of Intent issued to the potential mine lease. Such information shall be provided on the website of the district administration.
- f. The provision of these guidelines shall be considered while identifying the potential stretches /locations and boundaries of the leases for the minable area.
- g. The LoI holder shall seek Environmental Clearance as per the provision of EIA Notification, and the regulatory authority shall ensure that the provision suggested in "Sustainable Sand Mining & Management 2016" and in this documents, as applicable are part of the clearance conditions.
- h. There shall be no river bed mining operation allowed in monsoon period. The

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period as defined by IMD Nagpur for each state shall be adhered with.

- i. Sand and gravel may be extracted across the entire active channel during the dry season.
- j. Abandoned stream channels on terrace and inactive floodplains be preferred rather than active channels and their deltas and food plains. Stream should not be diverted to form inactive channel.
- k. Layers of sand and gravel which could be removed from the river bed shall depend on the width of the river and replenishment rate of the river.
- l. Sand and gravel shall not be allowed to be extracted where erosion may occur, such as at the concave bank.
- m. Segments of braided river system should be used preferably falling within the lateral migration area of the river regime that enhances the feasibility of sediment replenishment.
- n. The monitoring infrastructures including weighbridge and adequate fencing of the lease area, CCTV, Transport permits, etc., as suggested in this document shall be ensured in order to reduce unrecorded dispatch.
- o. Regular monitoring of mined minerals and its transportation and storage shall be ensured and all information shall be captured at centralized database so that easy tracking of illegal material can be done.
- p. Annual audit of each mining lease shall be carried out wherein three independent member of repute, nominated by District administration shall also participate.

9.0 A Glimpse of Volume of RBM in already allocated mining leases in Hamirpur District Uttar Pradesh.

Four major rivers flow through the district Hamirpur of UP out of which some end their journey by joining the major river systems. The mining of sand/morrum is one of the revenue generating way for the state government therefore all the prospective and environmentally safe leases have been allocated in all over the district, the details have been given in following table.

Table 5.0: Number of leases on rivers in Hamirpur district

Name of the River	Stretch of the River in District (km)	No. of Leases on the Riverbed	Area of Mining Lease in District (ha)
Betwa	132	83	1672.482
Yamuna	75	17	446.162
Dhasan	52	12	210.500
Ken	21	7	165.988
Total	280	119	2495.132

The mineable reserve estimation takes pre monsoon phreatic water table as a base and mining is restricted to 1 m above the water table. At any rate the mineable volume must not be more than 60% of geological reserve and more than the material replenished. A more comprehensive and detailed estimation is expected when the Mine Plan for the lease is being prepared as it is at that stage that safety margins, terracing and other mining precautions would also be considered

Field Study was conducted by the team of experts consisting of Geologists, Hydrogeologist, environmentalist, GIS experts, and ground Surveyors. High Resolution GPS Interfaced Camera mounted on Drone, GPS & leveling Stave, Measuring Tape, and a Water Boat were some of the common tools that were carried for a comprehensive study. Two consecutive seasons viz., Pre-monsoon and Post-monsoon Survey were conducted. Pit logging in post monsoon survey was done followed by profiling samples were retained for sieve analysis.

Table 6.0: List of existing and proposed mining leases along with the estimated geological reserve of RBM

Sl. No.	River Details	Village/ Tehsil	Lease Details/ Existing/ proposed/ closed	Lease Area (in Ha)	Distance (in KM) From PA/BR/WC/	Distance from Forest (in KM)	Mining leases within 500 meters/(if yes cluster area)	Total excavation in Tonnes*/Annum considering digging depth max as 3 meters
1.	Betwa	Bhedi Dariya/ Sarila	Khand 23/7 (Gata No. 63/1) / Existing	11.100	NA	< 0.01	Yes / 175.069 Ha.	333000 cum/599400 MT
2.	Betwa	Bhedi Dariya/ Sarila	Khand 23/8 (Gata No. 63/1, 64/1, 67 & 68) / Existing	19.370	NA	< 0.01	Yes / 175.069 Ha.	581100cum/1045 980 MT
3.	Betwa	Bhedi Dariya/ Sarila	Khand 23/12 (Gata No. 63/1, 64/1) / Existing	12.145	NA	< 0.01	Yes / 175.069 Ha.	364350 cum/655830 MT
4.	Betwa	Bhedi Dariya/ Sarila	Khand 23/13 (Gata No. 63/1, 64/1) / Existing	12.145	NA	< 0.01	Yes / 175.069 Ha.	364350 cum/655830 MT
5.	Betwa	Bhedi Dariya/ Sarila	Khand 23/14 (Gata No. 63/1) / Existing	24.291	NA	< 0.01	Yes / 175.069 Ha.	728730 cum / 1311714 MT
6.	Betwa	Bhedi Dariya & Bhedi Danda/ Sarila	Khand 23/16 Bhedi Dariya (Gata no. 63/1) & Bhedi Danda (Gata No. 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8/9, 8/25, 8/12, 8/6, 8/2, 10/2, 11, 12/6, 13, 14/1, 14/5, 15, 16, 113) / Existing	36.437	NA	< 0.01	Yes / 175.069 Ha.	1093110 cum / 1967598 MT
7.	Betwa	Bhedi Dariya & Bhedi Danda/ Sarila	Khand 23/19 Bhedi Dariya (Gata no. 63/1, 64/1, 70, 71, 72/1, 73, 74) & Bhedi Danda (Gata No. 20, 21Mi, 21/2, 22, 23, 24/1, 25/1, 26Mi, 27, 28, 29, 30Mi, 31Mi, 32/2, 32/1, 33, 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8Mi, 8Mi, 8Mi, 8Mi, 8/20, / Existing	12.145	NA	< 0.01	Yes / 175.069 Ha.	364350 cum/655830 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

8.	Betwa	Bheddi Dariya & Bheddi Danda/ Sarila	Khand 23/20 (Bheddi Dariya- Gata No. 63/1, 64/1, 69, 70 & Bhedi Danda- Gata No. 21Mi, 24/2, 25/2, 26Mi, 31Mi, 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8/9, 8/25, 8/12, 8/6, 8/2, 8Mi, 8/20) / Existing	12.145	NA	< 0.01	Yes / 175.069 Ha.	364350 cum/655830 MT
9.	Betwa	Bheddi Dariya/ Sarila	Khand 23/21 (Gata No. 63/1, 64/1) / Existing	24.291	NA	< 0.01	Yes / 175.069 Ha.	728730 cum / 1311714 MT
10.	Betwa	Bheddi Dariya/ Sarila	Khand 23/23 (Gata No. 63/1, 64/1) / Existing	11.000	NA	< 0.01	Yes / 175.069 Ha.	333000 cum/599400 MT
11.	Betwa	Riruwa Buzurg Dariya / Sarila	Khand 22/2 (Gata No. 47/13, 57)	14.000	NA	< 0.01	No	420000 cum/756000 MT
12.	Betwa	Riruwa Buzurg Dariya / Sarila	Khand 22/4 (Gata No. 02)	22.000	NA	< 0.01	Yes / 80.00 Ha.	660000 cum / 1188000 MT
13.	Betwa	Riruwa Buzurg Dariya / Sarila	Khand 22/5 (Gata No. 02)	23.000	NA	< 0.01	Yes / 80.00 Ha.	690000 cum / 1242000 MT
14.	Betwa	Riruwa Buzurg & Baseria / Sarila	Khand 22/6 (Rirua Bujurg Gata No. 02, 03 & Basriya Gata No-336	23.000	NA	< 0.01	Yes / 80.00 Ha.	690000 cum / 1242000 MT
15.	Betwa	Baseria / Sarila	Khand 22/7 (Gata No. 336)	12.000	NA	< 0.01	Yes / 80.00 Ha.	360000 cum / 648000 MT
16.	Betwa	Chandaut Dariya & Chandaut Danda (Old Name: Riruwa Baseria), Sarila	Khand 22/10 (Chandaut Dariya- Gata No. 35/1, 65/35, 39, 40/1, 42/2, 40/5, 56/2, 37/1, 38/1 & Chandaut Danda- Gata No. 509/1, 509/2, 862/1)	24.291	NA	< 0.01	Yes/36.436 Ha.	728730 cum / 1311714 MT
17.	Betwa	Chandaut Dariya & Chandaut Danda (Old Name: Riruwa Baseria), Sarila	Khand 22/12 (Chandaut Dariya- Gata No. 37/1, 65/35, 35/1 & Chandaut Danda- Gata No. 507)	12.145	NA	< 0.01	Yes/36.436 Ha.	364350 cum/655830 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

18.	Betwa	Chandaut Dariya (Old Name: Riruwa Baseria) / Sarila	Khand 22/14 (Gata No. 35/1)	24.291	NA	< 0.01	Yes / 48.582 Ha.	728730 cum / 1311714 MT
19.	Betwa	Chandaut Dariya & Chandaut Danda (Old Name: Riruwa Baseria), Sarila	Khand 22/15 (Chandaut Dariya - Gata No. 35/1, 27/1 & Chandaut Danda- Gata No. 439/3, 445/34)	24.291	NA	< 0.01	Yes / 48.582 Ha.	728730 cum / 1311714 MT
20.	Betwa	Hardua (Old Name: Badera Khalsa) / Sarila	Khand No. 9 (Gata No. 06)	24.291	NA	< 0.01	No	728730 cum / 1311714 MT
21.	Betwa	Magrauth & Ghurauli (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/1 (Magrauth- Gata No. 01Ka, 02; Ghurauli- Gata No. 01, 05, 06/2)	17.262	NA	< 0.01	Yes / 58.468 Ha.	517860 cum / 932148 MT
22.	Betwa	Ghurauli (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/2 (Gata No. 01, 05, 04Mi, 06/2)	19.363	NA	< 0.01	Yes / 58.468 Ha.	580890 cum / 1045602 MT
23.	Betwa	Ghurauli (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/3 (Gata No. 01, 02, 03, 06/2)	21.843	NA	< 0.01	Yes / 58.468 Ha.	655290 cum / 1179522 MT
24.	Betwa	Ghurauli & Chandwari Ghurauli Dariya (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/5 (Ghurauli- Gata No. 01, 06;) Chandwari Ghurauli Dariya- Gata No. 11/1, 01)	30.476	NA	< 0.01	Yes / 91.768 Ha.	914280 cum / 1645704 MT
25.	Betwa	Chandwari Dariya (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/7 (Gata No. 01, 11/1)	29.930	NA	< 0.01	Yes / 91.768 Ha.	897900 cum / 1616220 MT
26.	Betwa	Chandwari Dariya (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/8 (Gata No. 01, 02, 03, 05, 11/1)	31.362	NA	< 0.01	Yes / 91.768 Ha.	940860 cum / 1693548 MT
27.	Betwa	Chandaut Dariya (Old Name: Chandaut Danda) / Sarila	Khand 21/1 (Gata No. 02/1Mi, 23/2)	16.000	NA	< 0.01	No	480000 cum / 864000 MT
28.	Betwa	Hardua (Old Name: Chikasi) / Sarila	Khand 24/8 (Gata No. 06)	20.000	NA	< 0.01	Yes / 32.145 Ha.	600000 cum / 1080000 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR

YEAR 2023

29.	Betwa	Hardua & Sujagwa (Old Name: Chikasi) / Sarila	Khand 24/9 (Hardua- Gata No. 01, 02, 03, 04, 05, 06; Sujagwa- Gata No. 01, 10, 11, 12, 13, 14, 15)	12.145	NA	< 0.01	Yes / 32.145 Ha.	364350 cum / 655830 MT
30.	Betwa	Sujagwa (Old Name: Chikasi) / Sarila	Khand 24/12 (Gata No. 01, 02, 03, 04, 05, 06, 07, 08, 323/214)	8.316	NA	< 0.01	No	249480 cum / 449064 MT
31.	Betwa	Chikasi & Sujagwa (Old Name: Chikasi) / Sarila	Khand 24/13 (Chikasi- Gata No. 01, 02; Sujagwa Gata No. 323/214)	14.000	NA	< 0.01	Yes / 78.774 Ha.	420000 cum / 756000 MT
32.	Betwa	Chikasi / Sarila	Khand 24/14 (Gata No. 01, 14/12)	33.382	NA	< 0.01	Yes / 78.774 Ha.	1001460 cum / 1802628 MT
33.	Betwa	Chikasi / Sarila	Khand 24/15 (Gata No. 01, 02, 03, 14/12)	31.392	NA	< 0.01	Yes / 78.774 Ha.	941760 cum / 1695168 MT
34.	Betwa	Chikasi / Sarila	Khand 24/18 (Gata No. 14/12)	36.437	NA	< 0.01	No	1093110 cum / 1967598 MT
35.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/2 (Gata No. 04/1, 01)	18.370	NA	< 0.01	Yes / 292.205 Ha.	551100 cum / 991980 MT
36.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/3 (Gata No. 04/1, 01)	18.610	NA	< 0.01	Yes / 292.205 Ha.	558300 cum / 1004940 MT
37.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/6 (Gata No. 01, 04/1)	31.120	NA	< 0.01	Yes / 292.205 Ha.	933600 cum / 1680480 MT
38.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/9 (Gata No. 01, 04/1)	20.030	NA	< 0.01	Yes / 292.205 Ha.	600900 cum / 1081620 MT
39.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/11 (Gata No. 01, 04/1)	27.350	NA	< 0.01	Yes / 292.205 Ha.	820500 cum / 1476900 MT
40.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/12 (Gata No. 04/1)	19.700	NA	< 0.01	Yes / 292.205 Ha.	591000 cum / 1063800 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

41.	Betwa	Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/17 (Gata No. 04/1, 01)	12.145	NA	< 0.01	Yes / 292.205 Ha.	364350 cum / 655830 MT
42.	Betwa	Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/18 (Gata No. 04/1)	8.180	NA	< 0.01	Yes / 292.205 Ha.	245400 cum / 441720 MT
43.	Betwa	Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/19 (Gata No. 03, 04/1)	7.730	NA	< 0.01	Yes / 292.205 Ha.	231900 cum / 417420 MT
44.	Betwa	Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/20 (Gata No. 01, 03, 04/1)	22.410	NA	< 0.01	Yes / 292.205 Ha.	672300 cum / 1210140 MT
45.	Betwa	Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/21 (Gata No. 01, 04/1)	17.730	NA	< 0.01	Yes / 292.205 Ha.	531900 cum / 957420 MT
46.	Betwa	Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/22 (Gata No. 01, 04/1)	17.830	NA	< 0.01	Yes / 292.205 Ha.	534900 cum / 962820 MT
47.	Betwa	Veda Dariya (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/24 (Gata No. 02/1, 2/3, 2/4, 2/5, 2/6, 2/7, 2/8)	33.000	NA	< 0.01	Yes / 292.205 Ha.	990000 cum / 1782000 MT
48.	Betwa	Veda Dariya (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/25 (Gata No. 2/1)	17.260	NA	< 0.01	Yes / 292.205 Ha.	517800 cum / 932040 MT
49.	Betwa	Veda Dariya (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/26 (Gata No. 2/1)	20.740	NA	< 0.01	Yes / 292.205 Ha.	622200 cum / 1119960 MT
50.	Dhasan	Bilgaon / Sarila	1/1 Khand No. 1 (Gata No. 1/1)	15.000	NA	< 0.01	Yes / 58.468 Ha.	450000 cum / 810000 MT
51.	Yamuna	Surauli Buzurg dariya (Old Name: Patyora) / Hamirpur	Khand 31/3 (Gata No. 01Mi, 02Mi)	36.437	NA	< 0.01	Yes / 218.622 Ha.	1093110 cum /1967598 MT
52.	Yamuna	Surauli Buzurg Dariya & Patyora Danda (Old Name: Patyora) / Hamirpur	Khand 31/4 (Surauli Buzurg- Gata No. 01Mi, 02Mi; Patyora Danda- Gata No. 01, 02)	36.437	NA	< 0.01	Yes / 218.622 Ha.	1093110 cum / 1967598 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR

YEAR 2023

53.	Yamuna	Surauli Buzurg & Patyora Danda (Old Name: Patyora) / Hamirpur	Khand 31/5 (Surauli Buzurg-Gata No. 01Mi; Patyora Danda-Gata No. 01, 02)	36.437	NA	< 0.01	Yes / 218.622 Ha.	1093110 cum / 1967598 MT
54.	Yamuna	Patyora Danda (Old Name: Patyora) / Hamirpur	Khand 31/6 (Gata No. 01, 02)	36.437	NA	< 0.01	Yes / 218.622 Ha.	1093110 cum / 1967598 MT
55.	Yamuna	Patyora Danda (Old Name: Patyora) / Hamirpur	Khand 31/7 (Gata No. 01, 02)	36.437	NA	< 0.01	Yes / 218.622 Ha.	1093110 cum / 1967598 MT
56.	Yamuna	Patyora Danda (Old Name: Patyora) / Hamirpur	Khand 31/8 (Gata No. 01, 02, 03)	36.437	NA	< 0.01	Yes / 218.622 Ha.	1093110 cum / 1967598 MT
57.	Betwa	Ramedti Dariya / Hamirpur	Khand 11/4 (Gata No. 28/1, 29, 30, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60Mi, 61, 62/1, 62/2, 62/3, 62/4, 62/5, 63, 64, 47/1)	15.574	NA	< 0.01	Yes / 27.719 Ha.	467220 cum / 840996 MT
58.	Betwa	Ramedti Dariya & Para Ojhi Muhal Dariya / Hamirpur	Khand 11/5 (Ramedti Dariya-Gata No. 28/1, 32, 15, 16, 17, 18, 19, 20, 21Ka, 22, 47/1; Para Ojhi Muhal Dariya-Gata No. 01)	12.145	NA	< 0.01	Yes / 27.719 Ha.	364350 cum / 655830 MT
59.	Betwa	Helapur (Old Name: Shankaripeepar) / Hamirpur	Khand 14/1 (Gata No. 43/9Mi)	12.145	NA	< 0.01	No	364350 cum / 655830 MT
60.	Betwa	Kalauliteer Dariya, Bardaha Sahajana dariya & Badanpur (Old Name: Kalauliteer Dariya / Hamirpur)	Khand 16/2 (Kalauliteer Dariya-Gata No. 1, 2, 3, 4, 5, 6, 7, 35/42; Bardaha Sahajana Dariya-Gata No. 01/1, 02/11; Badanpur, Gata No. 206.)	16.194	NA	< 0.01	Yes / 28.339 Ha.	485820 cum / 874476 MT
61.	Betwa	Bardaha Sahajana & Kanauta Dariya (Old Name: Bardaha Sahajana) / Hamirpur	Khand 17/5 (Bardaha Sahajana-Gata No. 01/1, 02/11, 20/4, Kanauta Dariya-Gata No. 17/1, 19/1)	12.145	NA	< 0.01	Yes / 28.339 Ha.	364350 cum / 655830 MT
62.	Betwa	Bahrauli Dariya & Sahurapur Dariya (Old Name: Sahurapur Dariya) / Hamirpur	Khand 18/1 (Bahrauli Dariya-Gata No. 15; Sahurapur Dariya-Gata No. 04Mi, 17, 18, 19, 20, 21, 22, 23, 24, 28, 29, 30, 31Ka, 02/4)	36.437	NA	< 0.01	No	1093110 cum / 1967598 MT
63.	Betwa	Patara Dariya & Sahurapur Dariya (Old Name: Naiithi Danda) / Hamirpur	Khand 8/4 (Patara Dariya-Gata No. 107/83, 111/83, 85; Sahurapur Dariya-Gata no. 01Mi, 02/4)	33.833	NA	< 0.01	No	1014990 cum / 1856982 MT

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REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

64.	Betwa	Kandaur Dariya / Hamirpur	Khand 9/3 (Gata No. 79/1Ka, 80/1, 937Ka, 951)	30.769	NA	< 0.01	No	922070 cum / 1661526 MT
65.	Betwa	Bindpuri & Bajehata Dariya (Old Name: Beri) / Hamirpur & Maudaha	Khand 10/1 (Bindpuri- Gata No. 250, 251, 232, 233, 234/1, 249; Bajehata Dariya- Gata No. 01, 42)	21.718	NA	< 0.01	Yes / 293.396 Ha.	651540 cum / 1172772 MT
66.	Betwa	Bindpuri & Bajehata (Old Name: Beri) / Hamirpur & Maudaha	Khand 10/2 (Bindpuri- Gata No. 233, 234/1, 234/2, 235, 249; Bajehata- Gata No. 01)	23.465	NA	< 0.01	Yes / 293.396 Ha.	703950 cum / 1267110 MT
67.	Betwa	Bindpuri & Bajehata (Old Name: Beri) / Hamirpur & Maudaha	Khand 10/3 (Bindpuri- Gata No. 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 248; Bajehata- Gata No. 01)	34.073	NA	< 0.01	Yes / 293.396 Ha.	1022190 cum / 1839942 MT
68.	Betwa	Bindpuri & Bajehata (Old Name: Beri) / Hamirpur & Maudaha	Khand 10/4 (Bindpuri- Gata No. 244, 247, 248; Bajehata- Gata No. 01)	21.590	NA	< 0.01	Yes / 293.396 Ha.	647700 cum / 1165860 MT
69.	Betwa	Bindpuri, Indrapuri & Bajehata (Old Name: Beri) / Hamirpur & Maudaha	Khand 10/5 (Bindpuri- Gata No. 244, 245, 246, 247; Indrapuri- Gata No. 255/1, 256, 257; Bajehata- Gata No. 01)	24.321	NA	< 0.01	Yes / 293.396 Ha.	729630 cum / 1313334 MT
70.	Betwa	Indrapuri, Bajehata (Old Name: Beri) / Hamirpur & Maudaha	Khand 10/19 (Indrapuri- Gata No. 130/1, 256; Bajehata- Gata No. 01)	9.414	NA	< 0.01	Yes / 293.396 Ha.	282420 cum / 508356 MT
71.	Betwa	Indrapuri, Bajehata (Old Name: Beri) / Hamirpur & Maudaha	Khand 10/20 (Indrapuri- Gata No. 130/1, 256; Bajehata- Gata No. 01)	26.063	NA	< 0.01	Yes / 293.396 Ha.	781890 cum / 1407402 MT
72.	Betwa	Indrapuri, Bajehata (Old Name: Beri) / Hamirpur & Maudaha	Khand 10/21 (Indrapuri- Gata No. 128/1, 129, 130/1, 256; Bajehata- Gata No. 01)	28.823	NA	< 0.01	Yes / 293.396 Ha.	864690 cum / 1556442 MT
73.	Betwa	Indrapuri, Bajehata (Old Name: Beri) / Hamirpur & Maudaha	Khand 10/22 (Indrapuri- Gata No. 128/1, 256, 129; Bajehata- Gata No. 01)	25.021	NA	< 0.01	Yes / 293.396 Ha.	750630 cum / 1351134 MT

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74.	Betwa	Indrapuri, Kupra, Bhujpur & Bajehata (Old Name: Beri) / Hamirpur, Sarila & Maudaha	Khand 23/26 (Indrapuri- Gata No. 60, 61, 62, 128/1, 256; Kupra- Gata No.1077/3, 1075/1, 1075Mi, 1075/3, 1075/3Mi, 1075/2, 1075/3Mi/1, 1075/3Mi/2, 1075/3Mi/3, 1075/3Mi/4, 1076/3, 1076/1, 1/7; Bhujpur- Gata No. 01, Bajehata Dariya- Gata No. 01)	17.366	NA	< 0.01	Yes / 293.396 Ha.	520980 cum / 937764 MT
75.	Betwa	Indrapuri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 23/27 (Indrapuri- Gata No. 60; Kupra- Gata No. 01/7, 02/11, 1075Mi, 1075/3Mi, 1075/3Mi/1, 1076/2/2)	12.000	NA	< 0.01	Yes / 293.396 Ha.	360000 cum / 648000 MT
76.	Betwa	Kupra (Old Name: Beri) / Sarila	Khand 23/28 (Gata No. 01/7, 02/11)	7.300	NA	< 0.01	Yes Total cluster Area = 293.396 ha	219000 cum / 394200 MT
77.	Betwa	Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 23/30 (Beri- Gata No. 897/931/1; Kupra- Gata No. 01/7, 02/11)	9.855	NA	< 0.01	Yes / 293.396 Ha.	295650 cum / 532170 MT
78.	Betwa	Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 10/30 (Beri- Gata No. 730/932/1; Kupra- Gata No. 01/7)	12.145	NA	< 0.01	Yes / 24.290 Ha.	364350 cum / 655830 MT
79.	Betwa	Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 10/33 (Beri- Gata No. 730/932/1, 897/931; Kupra- Gata No. 01/7, 02/11)	20.242	NA	< 0.01	Yes / 293.396 Ha.	607260 cum / 1093068 MT
80.	Betwa	Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 10/29 (Beri- Gata No. 730/932/1; Kupra- Gata No. 01/7)	12.145	NA	< 0.01	Yes / 24.290 Ha.	364350 cum / 655830 MT
81.	Betwa	Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 10/36 (Beri- Gata No. 897/931/01; Kupra- Gata No. 01/7, 02/11)	12.145	NA	< 0.01	Yes / 293.396 Ha.	364350 cum / 655830 MT
82.	Yamuna	Umharat / Hamirpur	90/3 - Khand No. 2	24.000	NA	< 0.01	Yes / 54.000 Ha.	720000 cum / 1296000 MT
83.	Yamuna	Umharat / Hamirpur	90/3 - Khand No. 1	30.000	NA	< 0.01	Yes / 54.000 Ha.	900000 cum / 1620000 MT

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REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR

YEAR 2023

84.	Yamuna	Sikrodhi Dariya / Hamirpur	247, 255/1 & 254	15.800	NA	< 0.01	Yes / 59.800 Ha.	474000 cum / 853200 MT
85.	Yamuna	Mankikala Thok Dariya / Hamirpur	1/5, Khand No. 1	24.000	NA	< 0.01	Yes / 21.000 Ha.	720000 cum / 1296000 MT
86.	Yamuna	Mankikala Thok Dariya / Hamirpur	1/5, Khand No. 2	20.000	NA	< 0.01	Yes / 21.000 Ha.	600000 cum / 1080000 MT
87.	Yamuna	Bhauri Dariya / Hamirpur	263/40, 264/1	14.000	NA	< 0.01	Yes / 59.800 Ha.	420000 cum / 756000 MT
88.	Yamuna	Mishripur / Hamirpur	472	7.000	NA	< 0.01	No	210000 cum / 378000 MT
89.	Yamuna	Manki Khurd Thok Dariya / Hamirpur	11, 52/3	8.000	NA	< 0.01	No	240000 cum / 432000 MT
90.	Yamuna	Merapur / Hamirpur	42/1	33.000	NA	< 0.01	No	990000 cum / 1782000 MT
91.	Yamuna	Bhatpura Dariya / Hamirpur	73/16	27.500	NA	< 0.01	Yes / 59.800 Ha.	825000 cum / 1485000 MT
92.	Yamuna	Chandupur Dariya / Hamirpur	61/1, 62Ka	24.240	NA	< 0.01	No	727200 cum / 1308960 MT
93.	Betwa	Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha	Khand 19/3 (Gata No. 01, 12, 13, 29/1Mi)	11.562	NA	< 0.01	Yes / 193.063 Ha.	346860 cum / 624348 MT
94.	Betwa	Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha	Khand 19/4 (Gata No. 01, 14, 15, 16, 17, 18, 19, 20, 21, 29/1Mi)	25.028	NA	< 0.01	Yes / 193.063 Ha.	750840 cum / 1351512 MT
95.	Betwa	Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha	Khand 19/5 (Gata No. 01, 20, 21, 22, 23, 24, 24Mi, 25, 29/1Mi)	25.263	NA	< 0.01	Yes / 193.063 Ha.	757890 cum / 1364202 MT

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REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

995

96.	Betwa	Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha	Khand 19/6 (Gata No. 01, 26, 26/18, 27, 28, 29/1Mi)	23.769	NA	< 0.01	Yes /193.063 Ha.	713070 cum / 1283526 MT
97.	Betwa	Bahdina Achhpura Dariya & Mamrejpur (Old Name: Tikapur) / Maudaha	Khand 19/13 (Bahdina Achhpura Dariya- Gata No. 01, 28, 29/1Mi; Mamrejpur- Gata No. 61, 26/18)	8.353	NA	< 0.01	Yes /193.063 Ha.	250590 cum / 451062 MT
98.	Betwa	Bajehata Dariya (Old Name: Tikapur) / Maudaha	Khand 20/4 (Gata No. 53, 54, 45Aa, 45Ba, 01, 42)	33.198	NA	< 0.01	Yes /193.063 Ha.	995940 cum / 1792692 MT
99.	Betwa	Bajehata Dariya (Old Name: Tikapur) / Maudaha	Khand 20/5 (Gata No. 01, 42, 45Sa)	31.240	NA	< 0.01	Yes /193.063 Ha.	937200 cum / 1686960 MT
100.	Betwa	Bajehata Dariya (Old Name: Tikapur) / Maudaha	Khand 20/6 (Gata No. 01, 42)	18.000	NA	< 0.01	Yes /193.063 Ha.	540000 cum / 972000 MT
101.	Betwa	Bajehata Dariya (Old Name: Tikapur) / Maudaha	Khand 20/7 (Gata No. 01, 42)	16.650	NA	< 0.01	Yes /193.063 Ha.	499500 cum / 899100 MT
102	Ken	Chhani (Old Name: Bhulsi Khadar) / Maudaha	Khand 30/1 (Gata No. 1389/4/309, 1384/5Mi)	36.437	NA	< 0.01	Yes / 129.553 Ha.	1093110 cum / 1967598 MT
103.	Ken	Bhulsi Khadar, Chhani / Maudaha	Khand 30/2 (Gata No. 244, 237, 238, 239/1, 240, 241, 242, 243/1, 243/2, 48/124, 1389/4/309)	36.437	NA	< 0.01	Yes /129.553 Ha.	1093110 cum / 1967598 MT
104.	Ken	Bhulsi Khadar / Maudaha	Khand 30/3 (Gata No. 40/50, 50, 51, 52, 53, 54Mi, 55, 56, 57/1, 57/2, 58, 59Mi, 60, 61, 63Mi, 65/1, 244, 48/124)	36.437	NA	< 0.01	Yes /129.553 Ha.	1093110 cum / 1967598 MT
105.	Ken	Bhulsi Khadar / Maudaha	Khand 30/10 (Gata No. 40/50, 47)	20.242	NA	< 0.01	Yes /129.553 Ha.	607260 cum / 1093068 MT
106.	Ken	Bakkcha Khadar & Bakkcha Bangar (Old Name: Bakkcha Khadar) / Maudaha	Khand 29/1 (Bakkcha Khadar- Gata No. 49/7, 94, 95/1, 87Mi, 89, 90, 91, 92, 93; Bakkcha Bangar- Gata No. 803)	12.145	NA	< 0.01	Yes / 36.435 Ha.	364350 cum / 655830 MT
107.	Ken	Bakkcha Khadar / Maudaha	Khand 29/2 (Gata No. 49/7, 95/1, 38/1, 38/2, 39, 47, 48/1, 46/2, 50, 51)	12.145	NA	< 0.01	Yes / 36.435 Ha.	364350 cum / 655830 MT

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REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR

YEAR 2023

996

108.	Ken	Bakkcha Khadar / Maudaha	Khand 29/3 (Gata No. 49/7, 95/1, 2, 3, 11, 8/1, 25, 26, 26/1Ka, 29Ka, 30, 34, 38/1, 12/1, 24/2, 24/3)	12.145	N/A	< 0.01	Yes / 36.435 Ha.	364350 cum / 655830 MT
109.	Dhasan	Jigni / Rath	1271 Gha - Khand No. 3	15.300	N/A	< 0.01	Yes / 116.000 Ha.	459000 cum / 826200 MT
110.	Dhasan	Jigni / Rath	780, 1271 Gha - Khand No. 2	20.000	N/A	< 0.01	No	600000 cum / 1080000 MT
111.	Dhasan	Jigni / Rath	1 - Khand No.- 1	25.000	N/A	< 0.01	No	750000 cum / 1350000 MT
112.	Dhasan	Gadhar / Rath	01, 23/2 - Khand No. 2	26.000	N/A	< 0.01	Yes / 116.000 Ha.	780000 cum / 1404000 MT
113.	Dhasan	Gadhar / Rath	01 - Khand No. 1	17.700	N/A	< 0.01	Yes / 116.000 Ha.	531000 cum / 955800 MT
114.	Dhasan	Lidhaura / Rath	01 Ka, 1118 - Khand No. 2	16.500	N/A	< 0.01	Yes / 34.500 Ha.	495000 cum / 891000 MT
115.	Dhasan	Lidhaura / Rath	1118 - Khand No. 1	18.000	N/A	< 0.01	Yes / 34.500 Ha.	540000 cum / 972000 MT
116.	Dhasan	Tola Khangaran / Rath	01 - Khand No. 7	10.000	N/A	< 0.01	Yes / 116.000 Ha.	300000 cum / 540000 MT
117.	Dhasan	Tola Khangaran / Rath	Gata No. 01, Khand No. 6	13.000	N/A	< 0.01	Yes / 116.000 Ha.	390000 cum / 702000 MT
118.	Dhasan	Tola Khangaran / Rath	Gata No. 01, Khand No. 4	21.000	N/A	< 0.01	Yes / 116.000 Ha.	630000 cum / 1134000 MT
119.	Dhasan	Tola Khangaran / Rath	Gata No. 01, Khand No. 5	13.000	N/A	< 0.01	Yes / 116.000 Ha.	390000 cum / 702000 MT

YEAR 2023

The methodology followed in pre-monsoon was repeated in the post monsoon season. The following conditions are adhered:

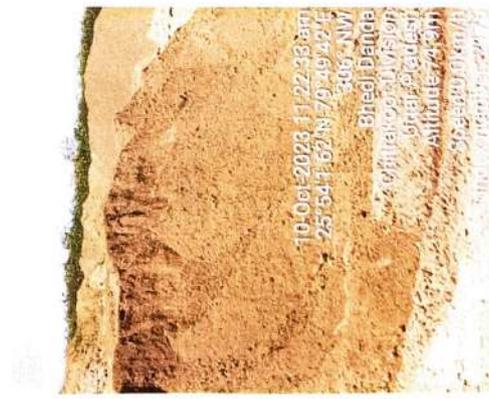
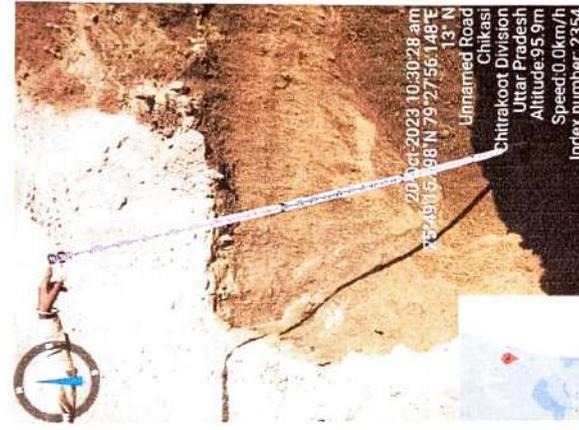
1. The lease area (surveyed) was demarcated on contour lines based on intra-zone HRLs & MRLs.
2. Water table pits are taken up to the depth of 3 m or wherever the level of horizontal flowing water meets.
3. The difference between pre and post monsoon phreatic water level was recorded carefully.

The mineable volume must not be more than 60% of geological reserve and more than the material replenished was taken care off. Pit profile samples should be retained for sieve analysis.



Fig. 3.0 DGPS survey was carried in the year 2023, pit profiling was done post monsoon

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10.0 Replenishment of RBM at the active mines in Hamirpur District

Table no. 6.0 show the total existing as well as proposed mining lease along with the estimated geological reserve. Out of 119 leases as mentioned in the table (Table 6.0) 119 leases have been observed to be active. The replenishment survey was carried on these leases and the estimated volume is tabloid in table no. 7.1 & summarized in Table no. 8.0.

**Murram Mining Sites in Hamirpur District as mentioned on
Directorate of Geology and Mines, Govt. of Uttar Pradesh Website on Feb. 16, 2023**

SN	District	Sub Mineral Name	Lease Holder's Name	Lease Holder's Mobile No.	Lease Detail				Lease Period	Dispatched Quantity of Minerals (Cubic Mt.)	Lease Sanctioned	Selling Price of Mineral			Lease Status	Last Updated On
					Gata No.	Village	Area (Acre)	Tehsil				Per Cubic Mt.	Per Cubic Ft.	Per Cubic Ft.		
1	Hamirpur	Morum	m/s Hardik Distributors	9369989121	24/15	chikasi	90.00	sanila	10/12/2019 - 09/12/2024	0.00	728640.00	525.00	15.00	Active	06/09/2021	
2	Hamirpur	Morum	M/s Surendra singh Chauhan	9559313131	31/8	pateyora	90.00	Hamirpur	10/12/2019 - 09/12/2024	0.00	728640.00	700.00	20.00	Active	06/09/2021	
3	Hamirpur	Morum	M/s A. J Construction	9560371882	23/14	Bendi kharka	60.00	Sarila	21/12/2019 - 20/12/2024	0.00	388608.00	630.00	18.00	Active	06/09/2021	
4	Hamirpur	Morum	Shri Shrikan gupta	8707456168	24/13	Chikasi	90.00	Sarila	02/01/2020 - 01/01/2025	0.00	728640.00	630.00	18.00	Active	06/09/2021	
5	Hamirpur	Morum	M/s Radhika Crusher	6307921332	23/23	Bhedi Kharka	30.00	Sarila	02/01/2020 - 01/01/2025	0.00	194304.00	0.00	0.00	Active		
6	Hamirpur	Morum	M/s Urmao Developers	6387043635	10/3	Beri	90.00	Hamirpur	02/01/2020 - 01/01/2025	0.00	582912.00	525.00	18.00	Active	06/09/2021	
7	Hamirpur	Morum	SURESH CHANDRA GUPTA	9450927307	19/3	TIKAPUR	30.01	MOUDOHA	28/05/2018 - 27/05/2023	1.00	302.00	560.00	16.00	Active	10/05/2019	
8	Hamirpur	Morum	SARC INFRACON INDIA LTD, 178 C P MISSION COMPOUND JHANSI	6307430369	29/2	CHANDVARI GHURAIL	60.02	SARILA	16/10/2018 - 15/10/2023	1.00	351.00	700.00	20.00	Active	10/05/2019	
9	Hamirpur	Morum	M/S NEW MIRZAPUR SAND AND STONE SUPPLIER S MIRZAPUR	7398123701	29/3	BAKCHA KHADAR	30.01	MOUDAHA	17/11/2018 - 16/11/2023	1.00	822.00	700.00	20.00	Active	10/05/2019	

1000

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

10	Hamirpur	Morum	J.K.S. MINING SERVICES PVT LTD DIST. FATEHPUR	9198575131	23/27	BERI	60.02	HAMIRPUR	27/11/2018 - 26/11/2023	1.00	425.00	700.00	20.00	Active	10/05/2019
11	Hamirpur	Morum	SHRI AVASTHI TRADERS DIST. BANDA	9548947721	29/1	BAKCHA KHADAR	30.01	MOUDAHA	27/11/2018 - 26/11/2023	1.00	857.00	700.00	20.00	Active	10/05/2019
12	Hamirpur	Morum	M/S D.V. CONSTRUCTION DIGURA JOT DIST. SHRAVASTI	8924045133	20/6	TIKAPUR	60.02	MOUDAHA	28/11/2018 - 27/11/2023	1.00	321.00	525.00	15.00	Active	10/05/2019
13	Hamirpur	Morum	M/S A.D. AGRO FOODS PVT LTD. 2B SAGAR MATHA APARTMENT 18 M.G. ROAD IN	9519871776	10/19	BERI	30.01	HAMIRPUR	01/12/2018 - 30/11/2023	1.00	744.00	665.00	19.00	Active	10/05/2019
14	Hamirpur	Morum	M/S KANHAYA LAL & SONS CHAUTAI ROAD PORSI DIST. MURAINA M.P.	9826220566	19/4	TIKAPUR	73.02	MOUDOHA	01/12/2018 - 30/11/2023	1.00	205.00	665.00	19.00	Active	10/05/2019
15	Hamirpur	Morum	M/S GYAN INFRABUILD S PVT LTD. AVLESHPUR KANDWA VARANASI U.P.	8210995243	30/3	BHULSI	90.03	MOUDOHA	01/12/2018 - 30/11/2023	1.00	255.00	630.00	18.00	Active	10/05/2019
16	Hamirpur	Morum	M/S NEW EYON ASSOCIATE 101 TANSEN NAGAR GWALIOR	9993799999	28/3	CHANDWARI GHURAU	60.02	SARILA	04/12/2018 - 03/12/2023	1.00	201.00	455.00	13.00	Closed	10/05/2019
17	Hamirpur	Morum	M/S BABA BHOLENATH TRADERS KING ROAD HAMIRPUR U.P.	7897630623	10/36	BERI	12.14	HAMIRPUR	04/12/2018 - 03/12/2023	1.00	411.00	630.00	18.00	Active	10/05/2019
18	Hamirpur	Morum	Virendra Singh Ms Rama Traders	9026480040	9/3	Kandaur	76.03	Hamirpur	04/12/2018 - 03/12/2023	1.00	657.00	630.00	18.00	Active	10/05/2019
19	Hamirpur	Morum	Santosh Kumar Sachan Ms New Pravira Infralight Pvt Ltd	9129910158	10/33	Beri	50.01	Hamirpur	04/12/2018 - 03/12/2023	0.00	203.00	700.00	20.00	Active	10/05/2019
20	Hamirpur	Morum	M/s Om Prakash Ram avtar	7388121111	20/5	Tikapur	90.00	Moudaha	07/11/2019 - 06/11/2024	0.00	582912.00	0.00	0.00	Active	

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

21	Hamirpur	Morum	shri atikurrahman	9919453469	22/14	Rina Basriya	60.00	Sareela	20/11/2019 - 19/11/2024	0.00	388608.00	525.00	15.00	Active	06/09/2021
22	Hamirpur	Morum	m/s Esteem Infrabuild	9260908885	10/20	Beri	75.00	Hamirpur	19/11/2019 - 18/11/2024	0.00	485760.00	0.00	0.00	Active	
23	Hamirpur	Morum	m/s Khajuraho Minteck LLP	9981998103	24/18	Chikasi	90.00	Sareela	19/11/2019 - 18/11/2024	0.00	728640.00	700.00	20.00	Active	06/09/2021
24	Hamirpur	Morum	M/s Banshidhar Construction PVT	8756182920	10/30	Beri	30.00	Hamirpur	19/11/2019 - 18/11/2024	0.00	194304.00	525.00	15.00	Active	06/09/2021
25	Hamirpur	Morum	Shri Vivek Kumar Singh	9415569680	10/5	Beri	90.00	Hamirpur	19/11/2019 - 18/11/2024	0.00	582912.00	0.00	0.00	Active	
26	Hamirpur	Morum	Anil Dodi Ms Kanha Construction Company	8770358868	23/13	Bhedi kharka	30.01	Sanla	07/12/2018 - 06/12/2023	1.00	311.00	525.00	20.00	Active	06/09/2021
27	Hamirpur	Morum	Arun Kumar Rashabh Herbal Pvt.Ltd	6394536430	14/1	Shankaripar	30.01	Hamirpur	15/01/2019 - 14/01/2024	0.00	327.00	700.00	20.00	Active	10/05/2019
28	Hamirpur	Morum	Atulendra Singh Tomar Ms Shri Construction	9098570163	18/1	Sahurapur	90.03	Hamirpur	07/12/2018 - 06/12/2023	1.00	205.00	700.00	20.00	Active	10/05/2019
29	Hamirpur	Morum	Awadhesh Kumar Ms Yadav And Sons	8004912944	23/12	Bhedi kharka	30.01	Sanla	11/12/2018 - 10/12/2023	1.00	413.00	525.00	15.00	Active	10/05/2019
30	Hamirpur	Morum	ChandraBhan Singh	9120997712	23/19	Bhedi kharka	30.01	Sanla	07/12/2018 - 06/12/2023	1.00	225.00	525.00	15.00	Active	10/05/2019
31	Hamirpur	Morum	Deepak sehgal Ms MT International	9839177021	24/8	Chikasi	49.42	Hamirpur	15/01/2019 - 14/01/2024	1.00	311.00	560.00	16.00	Active	10/05/2019
32	Hamirpur	Morum	Devendra Bhandari Ms Ad Agro foods pvt.Ltd.	9026527776	9/2	Kandaur	72.02	Hamirpur	07/12/2018 - 06/12/2023	1.00	340.00	560.00	16.00	Active	10/05/2019
33	Hamirpur	Morum	Kailash Singh Yadav Ms Pahawan Traders	9026761331	23/7	Bhedi kharka	30.01	Sanla	08/12/2018 - 07/12/2023	1.00	443.00	525.00	15.00	Active	10/05/2019
34	Hamirpur	Morum	Mohammad Ashfaq Ms Disha Enterprises	9839394161	24/14	Chikasi	90.03	Sanla	06/12/2018 - 05/12/2023	1.00	203.00	525.00	15.00	Active	10/05/2019
35	Hamirpur	Morum	Navneet Kumar Pandey Ms Balaji Enterprises	9369411769	23/20	Bhedi kharka	30.01	Hamirpur	19/01/2019 - 18/01/2024	1.00	311.00	490.00	14.00	Active	10/05/2019

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

38	Hamirpur	Morum	Prtyesh Gangole Ms Kantanath Enterprises	9098494586	19/5	Tikapur	90.03	Maudaha	07/12/2018 - 06/12/2023	1.00	427.00	665.00	19.00	Active	10/05/2019
39	Hamirpur	Morum	Ramesh Chandra Mishra Ms Sanevin Infrastructur e Pvt.Ltd.	9026930466	26/7	Chandwari Ghurauli	90.03	Hamirpur	15/01/2019 - 14/01/2024	1.00	202.00	560.00	16.00	Active	10/05/2019
40	Hamirpur	Morum	Satish Kumar Gupta Ms Esteem Infrabuild Pvt. Ltd.	8423826386	31/7	Patyora	90.03	Hamirpur	18/12/2018 - 17/12/2023	1.00	305.00	560.00	16.00	Active	10/05/2019
41	Hamirpur	Morum	Saurabh Gupta Ms Sotyam Constructio n	7355226129	24/9	Chikasi	27.18	Sarila	12/12/2018 - 11/12/2023	0.00	200.00	560.00	16.00	Closed	10/05/2019
42	Hamirpur	Morum	Vikas Parmoni Ms Indus Mines and Minerals	8423825223	11/4	Ramedi	43.01	Hamirpur	17/12/2018 - 16/12/2023	1.00	314.00	630.00	18.00	Active	10/05/2019
43	Hamirpur	Morum	Vikash Sachan Ms Vikas Enterprises	6388037697	31/5	Patyora	90.03	Hamirpur	04/12/2018 - 03/12/2023	1.00	202.00	525.00	15.00	Active	06/09/2021
44	Hamirpur	Morum	Virendra Bahadur Singh Ms APM Mining and Intra	9369202846	10/29	Beri	30.01	Hamirpur	15/01/2019 - 14/01/2024	1.00	201.00	525.00	15.00	Active	06/09/2021
45	Hamirpur	Morum	Ajay Raj Sunil Sanjay Vaibhav Mahendra Samar	8318164038	19/13	TIKAPUR	30.01	Maudaha	28/05/2018 - 27/05/2023	1.00	302.00	700.00	20.00	Closed	10/05/2019
46	Hamirpur	Morum	Ajit Singh Malhotra Saurabh Purohit HSM Holdings	6389069980	22/10		60.02		14/05/2018 - 13/05/2023	1.00	311.00	630.00	18.00	Closed	10/05/2019
47	Hamirpur	Morum	BRAJESH SHAHU Ms G SITARAM	6393430971	29/2	BAKCHHA	30.01		21/03/2018 - 20/03/2023	1.00	1023.00	700.00	20.00	Closed	10/05/2019
48	Hamirpur	Morum	Girraj Kumar Sharma Ms Chaudhari Traders	9179620611	23/8	BHEDI KHARKA	60.02	A	02/04/2018 - 01/04/2023	1.00	650.00	700.00	20.00	Closed	10/05/2019
49	Hamirpur	Morum	Harish Sharma Ms Bhartiya Rasthya Rajmarg	9935802471	16/1	KALAUJIT IRDANDA	40.01	Hamirpur	29/01/2018 - 28/01/2020	0.00	300.00	0.00	0.00	Closed	09/04/2019
50	Hamirpur	Morum	Prashanti Malviya Ms Silver Mist Retail Pvt Ltd	6392841184	23/30	BERI	30.01	HAMIRPUR	03/04/2018 - 02/04/2023	1.00	316.00	1050.00	30.00	Closed	24/11/2018
51	Hamirpur	Morum	Prashanti Malviya Ms Silver Mist Retail Pvt Ltd	6392798725	23/28	BERI	30.01	HAMIRPUR	03/04/2018 - 02/04/2023	1.00	311.00	1050.00	30.00	Closed	24/11/2018

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S2	Hamirpur	Morum	Vikas Parmar Ms Indus Mines and Minerals	9005832648	11/5	RAMEDI	30.01		21/02/2018 - 20/02/2023	1.00	626.00	1050.00	30.00	Closed	24/11/2018
----	----------	-------	--	------------	------	--------	-------	--	-------------------------	------	--------	---------	-------	--------	------------

* Source: <https://sandrp.in/fap-content/uploads/2023/02/di-mg-morum-mining-sites-in-hamirpur-jalautn-districts-up.pdf>

Methodology of Actual Survey

Differential global positioning system (DGPS) survey was done setting a base station as a permanent point on or near the lease area and the rover was moved along with data recorder. Physical verification was also done along with the drone photography laterally as well as longitudinally. The contouring prepared on DGPS interfaced software and on CAD software. The volume of river bed mineral (RBM) in pre-monsoon as well as in post monsoon season was recorded by taking the differences between average RL of the riverbed mining leases. Pre-monsoon survey was done to have the available resources prior the closure of the mining lease at the early days of inception of monsoon/rainy days particularly in last week of June 2023.



Fig. 4.0 Area shown as white patches show the prospective mining sites on riverbed of Dhasan River in Hamirpur District

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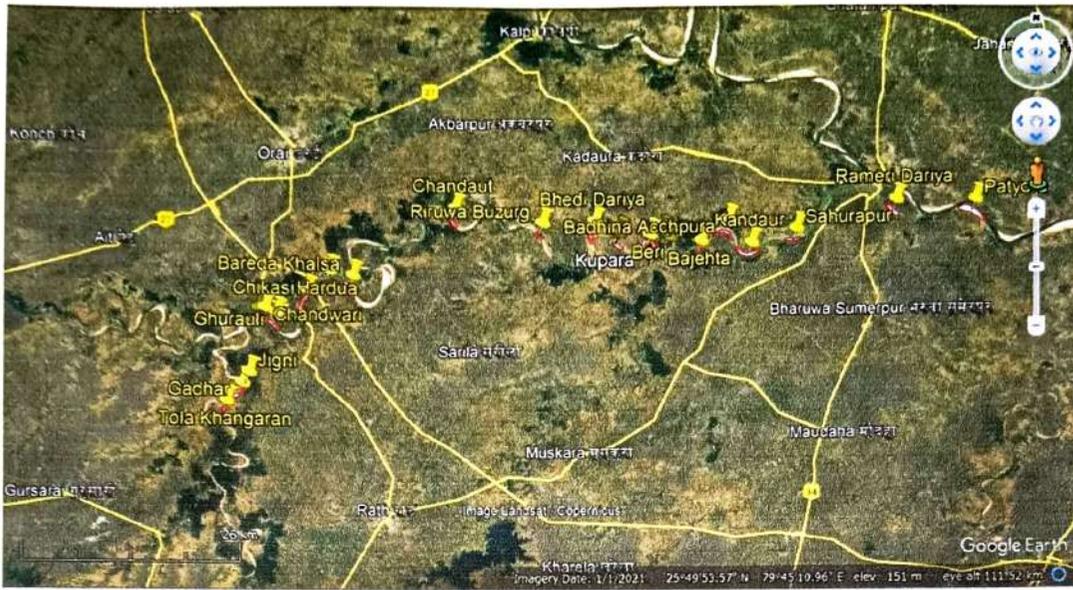


Fig. 4.1 Area shown as white patches show the prospective mining sites on riverbed of Betwa River in Hamirpur District



Fig. 4.2 Area shown as white patches show the prospective mining sites on riverbed of Yamuna River in Hamirpur District

①

(H) by. @ R P W B to W

Table 7.0 Details of Replenishment study done by CMPDI in 2022

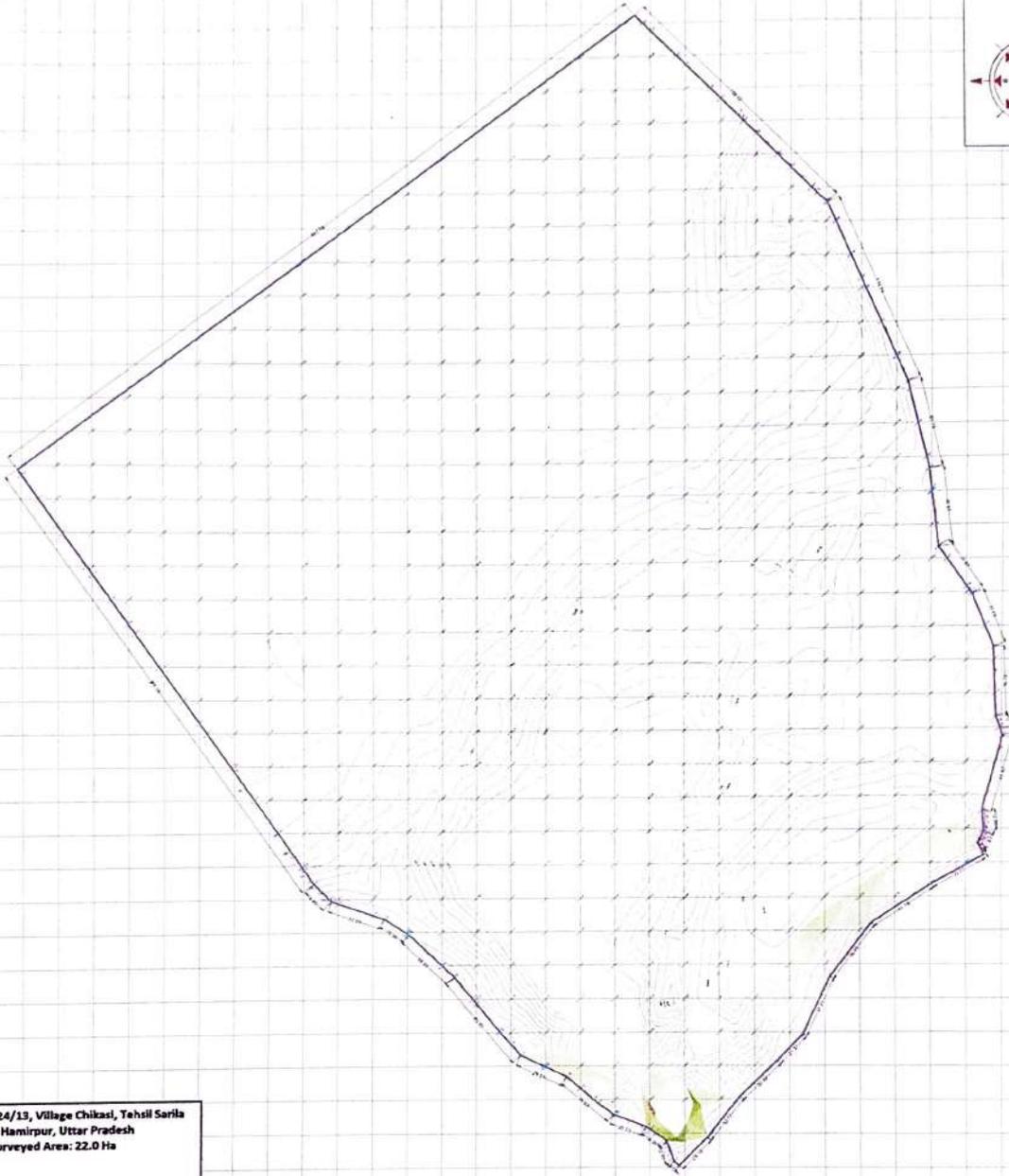
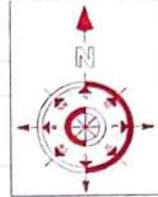
S. No.	Lease Riverbed/Village/Khand No. or Gata No.	Area (in Ha.)	Replenished Quantity (cum) in Mine Lease (A)	Resource volume in Pre-monsoon in Mine Lease (cum) (B)	Total quantity in Mine Lease (cum) (A + B)
1.	Betwa/Beri /10/33	20.242	80199.95	250519.1	330719
2.	Betwa/Beri /10/1	36.437	191272.8	398518.2	589791
3.	Betwa/Beri /10/22	32.20	532671	430098	962769
4.	Betwa/Beri /10/5	36.437	208769.4	381021.7	589791.1
5.	Betwa/Beri /10/29	12.145	25036.84	54706.16	79743
6.	Betwa/Beri /10/2	36.437	54300.21	77578.79	131879
7.	Betwa/Beri /10/26	36.437	54300.21	77578.79	131879
8.	Betwa/Beri /10/6	36.437	212709.8	377081.2	589791
9.	Betwa/Beri /10/21	31.578	72119.33	187354.7	259474
10.	Betwa/Beri /23/30	12.145	28413.16	75617.87	104031
11.	Betwa/Beri /10/3	36.437	183676.6	406114.4	589791
12.	Betwa/Beri /10/30	12.145	50333.05	150850	201183
13.	Betwa/Beri /10/20	30.364	49786.65	108913.3	158700
14.	Betwa/Beri /10/4	36.437	187720.2	402070.8	589791
15.	Betwa/Beri /23/27	24.291	130778.7	264708.3	395487
16.	Betwa/Kandour /9/1	30.769	43731.36	97317.64	141049
17.	Betwa/Kandour /9/3	30.769	154530.4	344584.6	499115
18.	Betwa/Kandour /9/2	29.149	68479.04	171565	240044
19.	Betwa/Sahurapur /18/1	36.437	193586.5	396204.5	589791
20.	Betwa/Sahurapur /18/3	36.437	179269.7	410521.3	589791.1
21.	Betwa/Tikapur/20/1	12.145	36927.72	164255.3	201183
22.	Betwa/Tikapur/19/6	36.437	630647.9	246447.9	877095.7
23.	Betwa/Tikapur/20/4	33.198	637554.3	240363	877917.4
24.	Betwa/Tikapur/20/7	24.291	331555.5	63931.51	395487
25.	Betwa/Tikapur/20/6	24.291	133839.2	261647.8	395487
26.	Betwa/Tikapur/20/5	36.437	242315.3	347475.7	589791
27.	Betwa/Bhedi Kharka/23/13	12.145	56247.73	144935.3	201183
28.	Betwa/Bhedi Kharka/23/7	12.145	58610.4	142572.6	201183
29.	Betwa/Bhedi Kharka/23/14	24.291	148189.1	247297.9	395487
30.	Betwa/Bhedi Kharka/23/20	12.145	22515.16	65329.84	87845
31.	Betwa/Bhedi Kharka/23/19	12.145	26074.95	77956.05	104031
32.	Betwa/Bhedi Kharka/23/16	36.437	199294	390497	589791
33.	Betwa/Bhedi Kharka/23/8	24.291	126576.2	268910.8	395487
34.	Betwa/Bhedi Kharka/23/21	24.291	136715.1	258771.9	395487
35.	Betwa/Riruaa Basriya/22/5	23.0	118177.4	256655.6	374833
36.	Betwa/Riruaa Basriya/22/14	24.291	118385.5	277101.5	395487
37.	Betwa/Riruaa Basriya/22/4	22.0	204690.7	154144.3	358835
38.	Betwa/Riruaa Basriya/22/6	23.0	206002.5	126198.6	332201.1
39.	Betwa/Riruaa Basriya/22/7	12.0	51686.07	147192.9	198879
40.	Betwa/Riruaa Basriya/22/12	12.145	36232.46	67796.54	104029
41.	Betwa/Riruaa Basriya/22/2	14.0	119187.1	111691.9	230879
42.	Betwa/Chikasi/24/9	36.4371	248198	487321	735519
43.	Betwa/Chikasi/24/18	36.437	310742.9	424776.1	735519
44.	Betwa/Chikasi/24/13	36.437	436596.2	298922.8	735519
45.	Betwa/Chikasi/24/17	36.437	221215.2	514303.8	735519
46.	Betwa/Chikasi/24/8	36.437	220161.4	515357.6	735519

47.	Betwa/Chikasi/24/14	36.437	274977	460542	735519
48.	Betwa/Chikasi/24/12	8.316	87444.33	44174.67	131619
49.	Betwa/Chikasi/24/15	36.437	242338.3	493180.7	735519
50.	Betwa/Chandwari Ghurauli/26/5	36.437	233041.1	502477.9	735519
51.	Betwa/Chandwari Ghurauli/26/3	24.291	157839	334787	492626
52.	Betwa/Chandwari Ghurauli/26/6	36.437	224338.8	511180.2	735519
53.	Betwa/Chandwari Ghurauli/26/8	36.437	217085.8	518433.2	735519
54.	Betwa/Chandwari Ghurauli/26/7	36.437	229991.3	505527.7	735519
55.	Betwa/Chandwari Ghurauli/26/1	24.291	154466.1	343441	497907.2
56.	Betwa/Chandout/21/1	16.0	86608.36	211134.1	297742.4
57.	Betwa/Bareda Khalsa/9	24.291	162695.8	142681.3	305377.1
58.	Dhasan/TolaKhangaran/4	20.670	405366	135197	540562
59.	Dhasan/TolaKhangaran/5	13.0	140272.3	132300.6	272572.9
60.	Dhasan/TolaKhangaran/6	21.0	201225.2	140156.7	341382
61.	Ken/Bhulsi/30/2	36.437	302521.3	353205.1	655726.4
62.	Ken/Bhulsi/30/3	36.437	310945.6	523620.3	834565.9
63.	Ken/Bhulsi/30/10	36.437	306285.6	282256.5	588542.2
64.	Ken/Bakshakhadar/29/3	12.145	102867	201646	304513
65.	Yamuna/Patyora/31/3	36.437	240573.4	328790.5	569363.9
66.	Yamuna/Patyora/31/4	36.437	229727.3	299265.2	528992.5
67.	Yamuna/Patyora/31/5	36.437	263110.6	366941.1	630051.7
68.	Yamuna/Patyora/31/7	36.437	238599	436800.2	675399.2
69.	Yamuna/Patyora/31/8	36.437	234371.1	453354.8	687725.9

Pre-monsoon, list of lease wise available volume of mineral was prepared with help of DGPS as well as drone and physical survey to calculate as the available resource, however; in post-monsoon season, after the receding of water from the lease to the maximum, pit logging and profiling was done along with re-contouring with the help of DGPS, apart from the resource, the profiling data also confirms the thickness of overburden if any and thereby the stripping ratio. The methodology that CMPDI proposed was followed and the results so obtained have been tabloid in Table no. 7.1 and summarized in Table no. 8.1

Following plates are showing the DGPS contouring maps of certain leases to exemplify the methods and the data such as available area, zero level and minimum and maximum RL levels required to calculate the average value of available mining depth and for the estimation of available pre-monsoon resource.

Lease: Chikasi 24/13



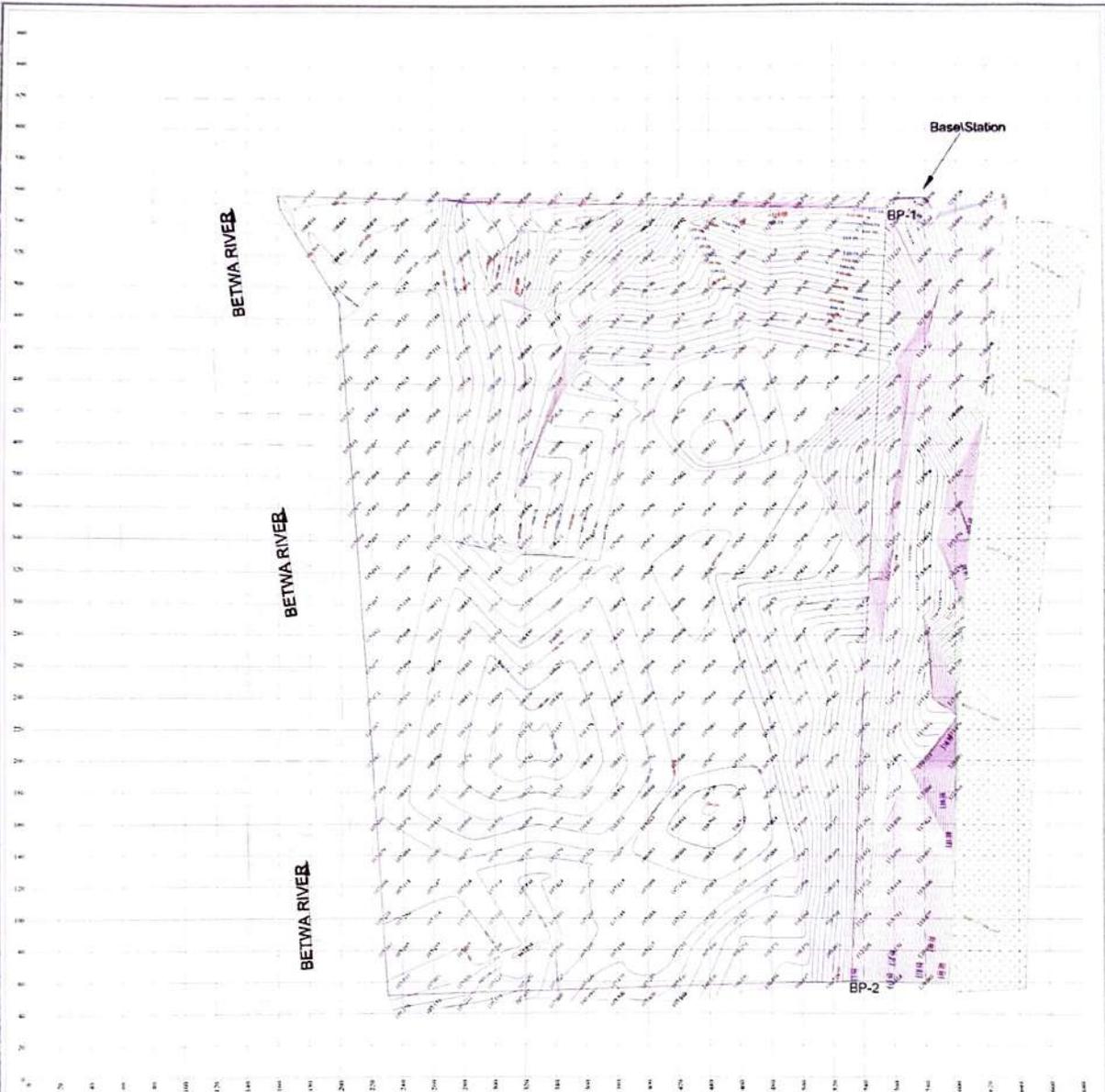
Khand 24/13, Village Chikasi, Tehsil Sarila
District Hamirpur, Uttar Pradesh
Total Surveyed Area: 22.0 Ha

AREA KHADAN 218454.531 SQM

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Lease: Chikasi 24/18



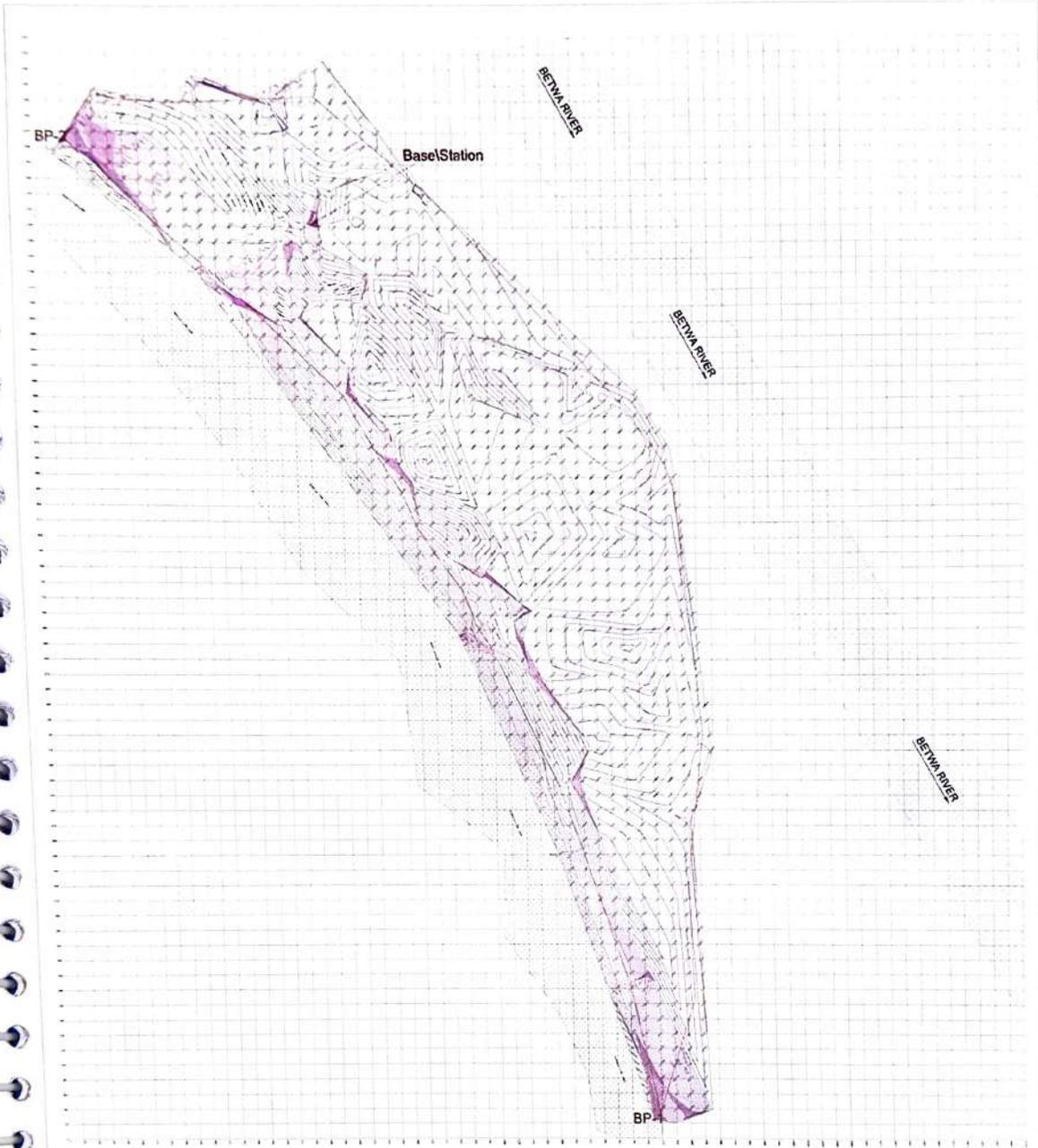
Map Datum : WGS-84
Date of Survey : 11th June 2023

Point ID	Easting	Northing	Elevation	TOPO SURVEY OF RIVER BED SAND MORRUM MINE K/BETWA RIVER, S.N. 6-9 KHAND-24/18 VILLAGE CHIKASI TEHSIL-SARILA, DIST HAMIRPUR U.P. TOTAL AREA = 166141.059% M. (16.6141 H.)
Base Station	346191.887	2856622.330	112.665	LEGEND: RIVER CONTOUR CAMP ROAD AGRICULTURE LINE AREA BOUNDARY
BP-1	346168.538	2856611.288	112.425	
BP-2	346145.179	2856121.595	110.786	

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**REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023**

Lease: Bareda Khalsa Khand 9



Date of Survey : 11th June 2023
Map Datum : WGS-84

Point ID	Easting	Northing	Elevation
Base Station	351482.4816	2859474.8097	108.294
BP-1	351932.1275	2858305.6493	114.833
BP-2	351157.3212	2859583.6225	116.152

TOPO SURVEY OF RIVER BED SAND MORRUM MINE
K/BETWA RIVER, S.N.0-5 KHAND-9 VILLAGE BADHERA
KHALSA, TEHSIL-SARILA, DIST HAMIRPUR U.P.
TOTAL AREA = 346882.801 Sq. M. (134688 Ha.)

LEGEND

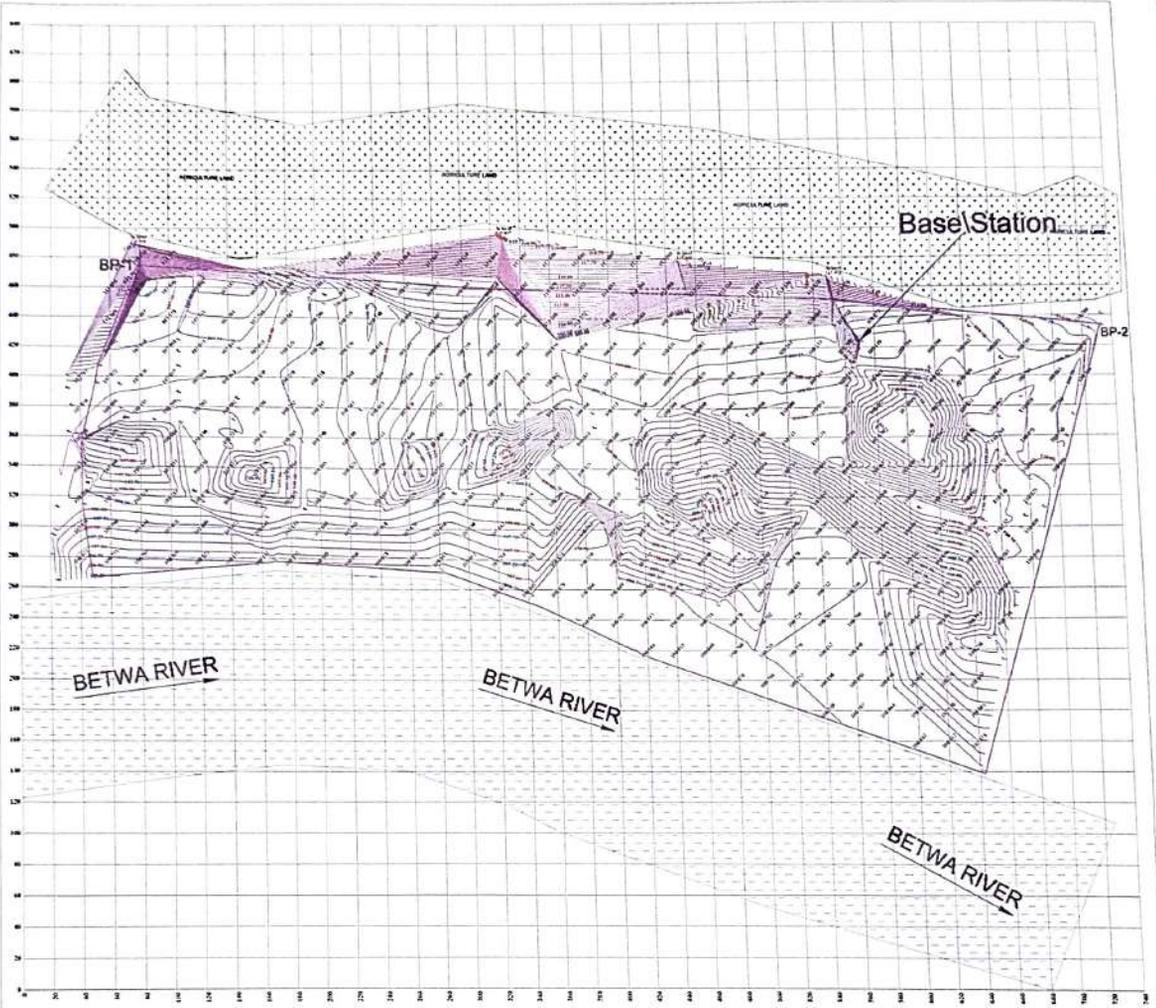
WATER	CONTOUR
CHAK ROAD	AGRICULTURE LINE
AREA BOUNDARY	

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**REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023**

Lease: Chandwari Ghurauli 26/6



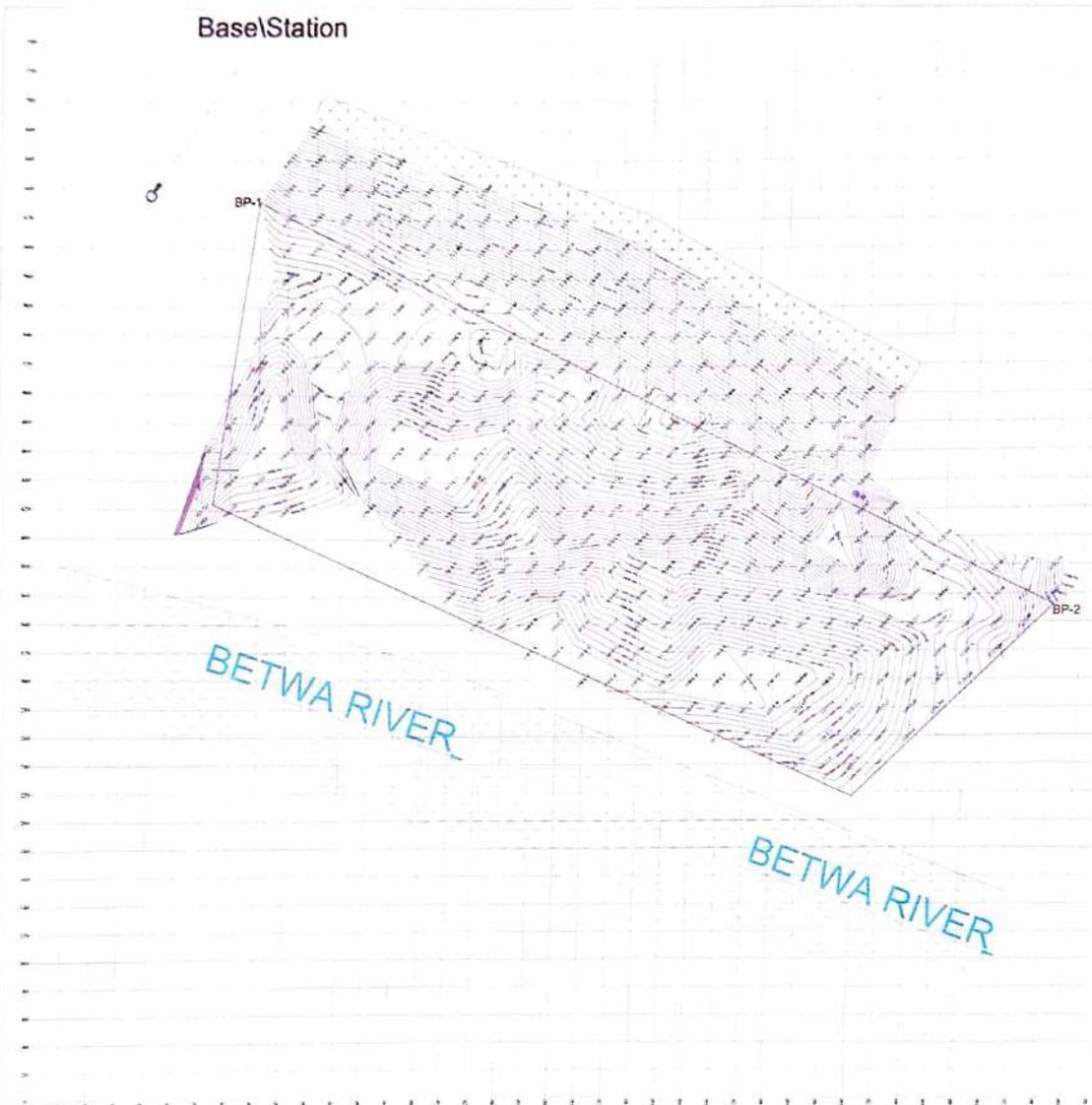
Date of Survey : 11th June 2023
Map Datum : WGS-84

Point ID	Easting	Northing	Elevation	TOPO SURVEY OF RIVER BED SANDMORUM MINE KBETWA RIVER, S.No-6 KHAND-26/6 VILLAGE CHANDWARI GHURAILI, TEHSIL-SARILA, DIST. HAMIRPUR U.P. TOTAL AREA = 149561.958 Sq. M. (14.956 Ha.)
Base\Station	341547.783	2855446.073	109.066	LEGEND
BP-1	341056.441	2855496.170	114.214	
BP-2	341709.773	2855455.484	110.774	

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Lease: Chandwari Ghurauli 26/5

Base\Station



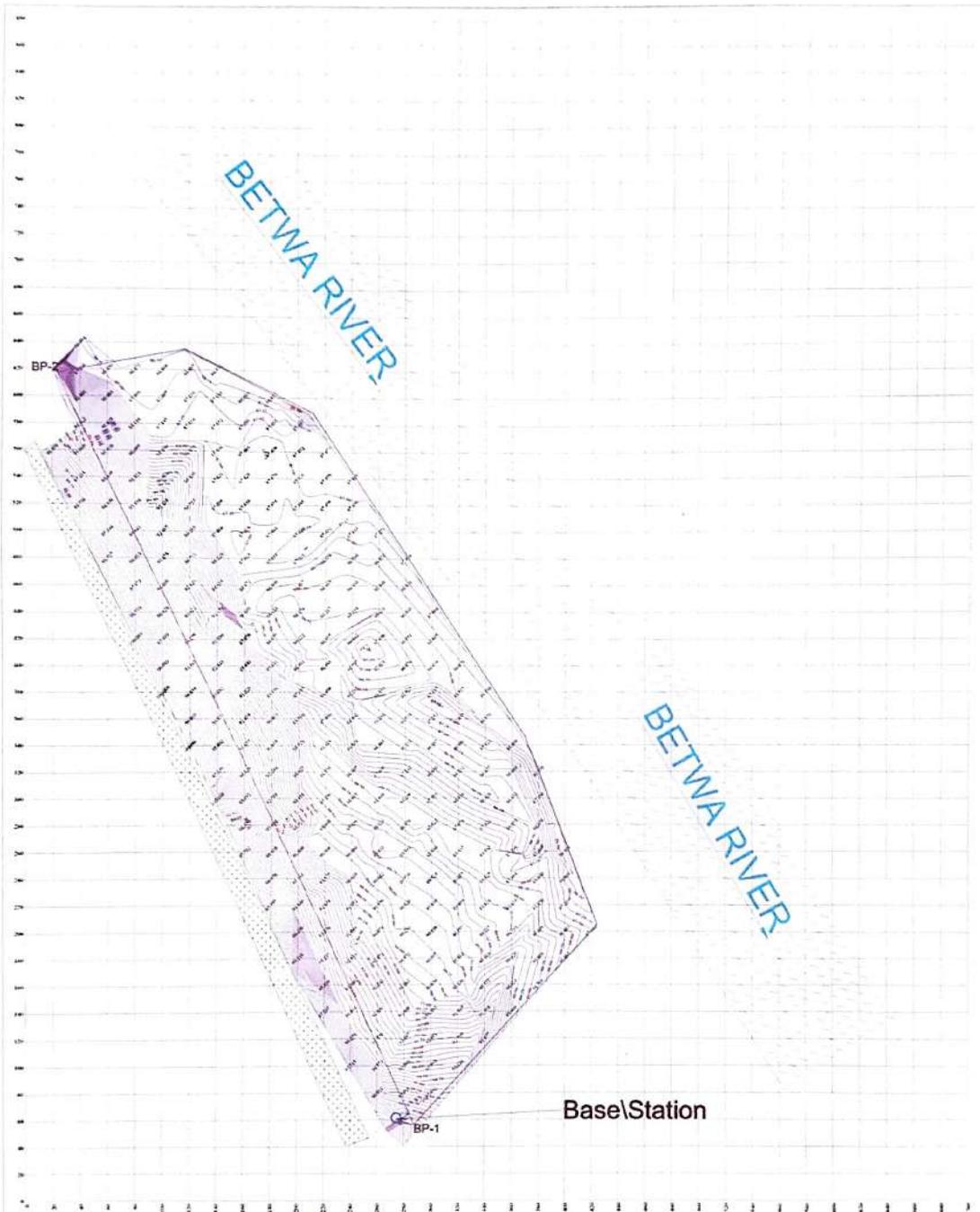
Map Datum : WGS-84
Date of Survey : 10th June 2023

Point ID	Easting	Northing	Elevation	SURVEY BY
Base\Station	341547.783	2855446.073	109.066	TOPO SURVEY OF RIVER BED SAND MINING MINE KHETWA RIVER, S.N. NO 7 KHAND-26-5 VILLAGE CHANDWARI, GHURAULI THESA-SARLA, DIST HAMIRPUR U.P. TOTAL AREA - 111219.9984 M ² (43121 Ha)
BP-1	341709.773	2855455.484	110.774	
BP-2	342301.804	2855170.702	113.227	

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Lease: Beri 10/22



Map Datum : WGS-84
Date of Survey : 13th June 2023

Point ID	Easting	Northing	Elevation
Base/Station	390410.545	2862159.975	97.345
BP-1	390424.056	2862154.731	97.856
BP-2	390159.795	2862715.840	94.630

TOPO SURVEY OF RIVER BED SAND ACCUMULATION
AT BETWA RIVER, S.N. 10-15 KHAND-10/22 VILLAGE BERI,
TEHsil-HAMIRPUR, DIST HAMIRPUR U.P.
TOTAL AREA - 111219.56 Sq. M. (11121 Ha.)

LEGEND

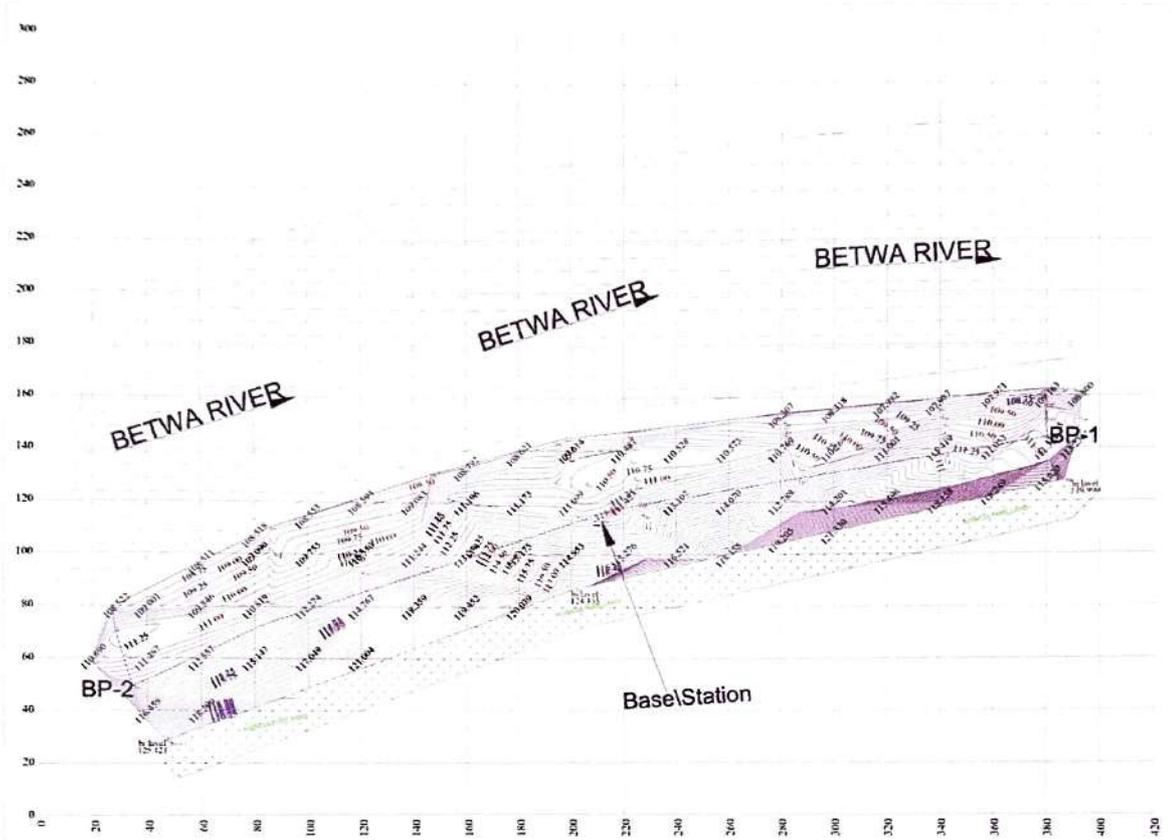
- WATER
- CROSSING
- MINECULTURE LINE
- RIVER BROADWAY

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Lease: Chikasi-Hardua 24/9



Map Datum : WGS-84
Date of Survey : 12th June 2023

Point ID	Easting	Northing	Elevation
Base Station	349608	2859930.920	112.040
BP-1	349777.075	2869961.902	111.539
BP-2	349431.115	2859866.845	112.778

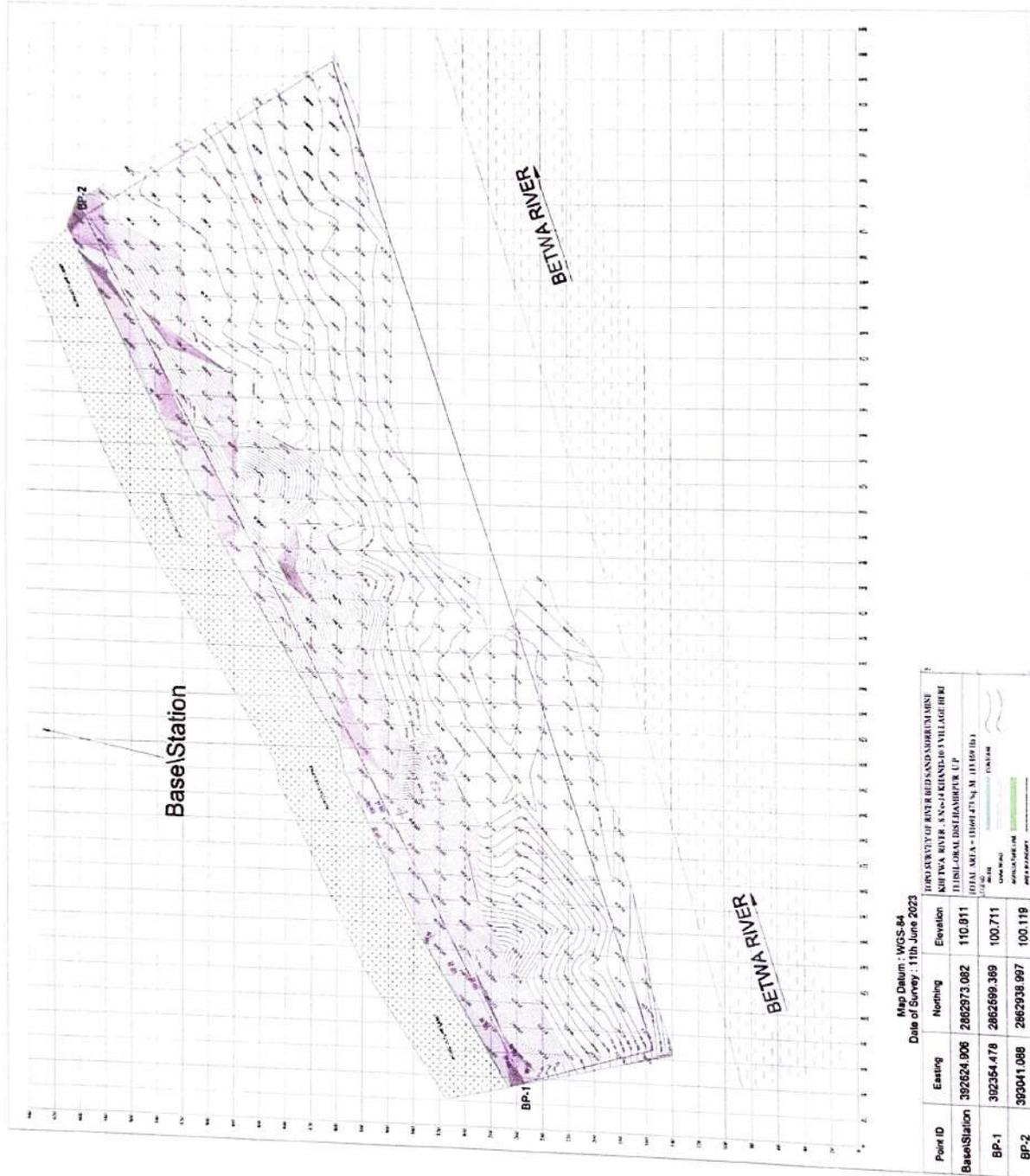
TOPO SURVEY OF RIVER BED SAND MORRUM MINE
K/BETWA RIVER, S.N.O-9 KHAND-24/9 VILLAGE HARDUA
TEHSIL-SARILA, DIST.JHARKHAND U.P.
TOTAL AREA = 10492.63405₂ M² (1.049263405₂ Ha.)

RIVER
 CHAK ROAD
 AGRICULTURE LINE
 AREA BOUNDARY
 CONTOUR

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REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR YEAR 2023

Lease: Beri 10/5

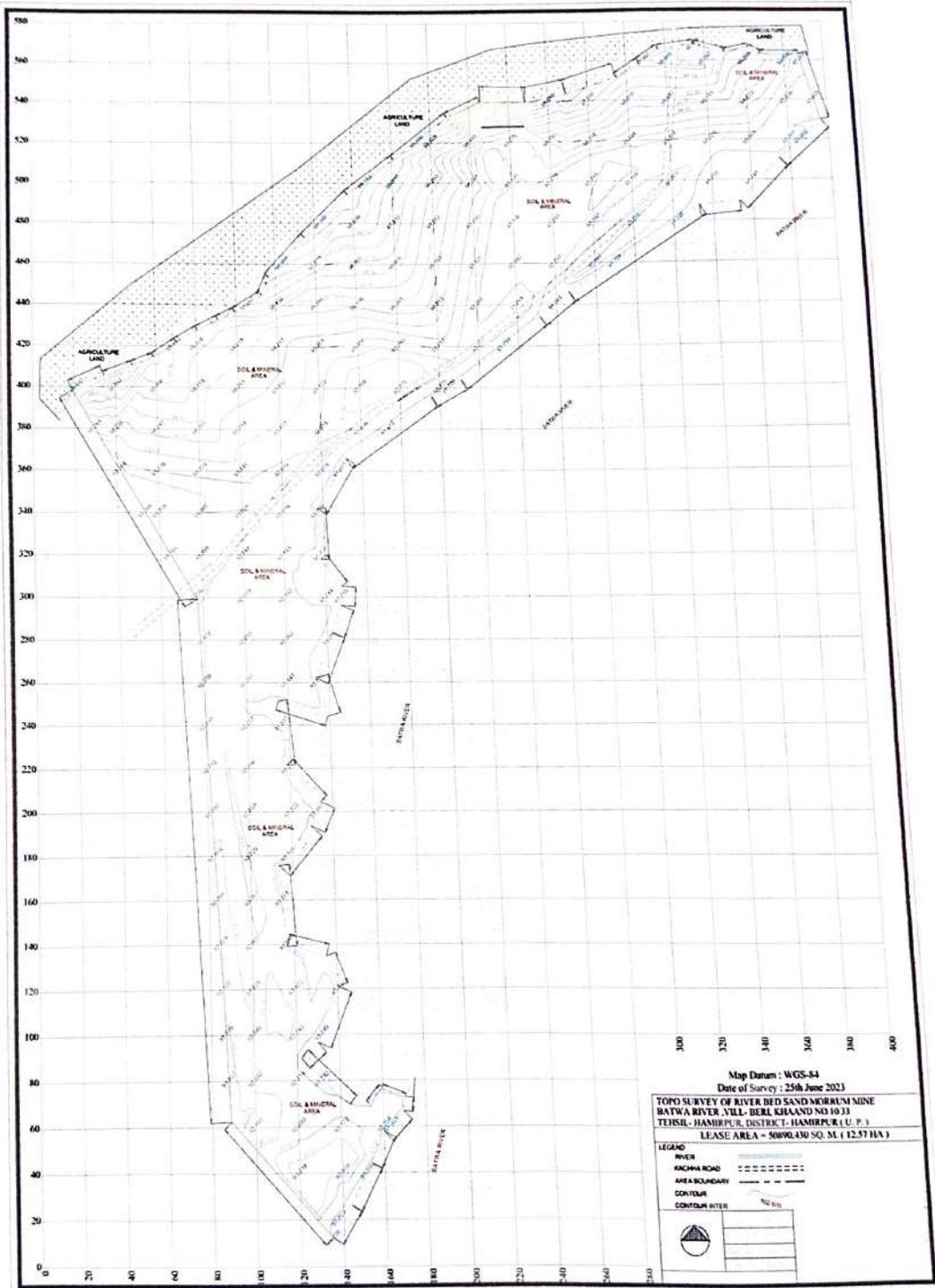


Map Datum: WGS-84
Date of Survey: 11th June 2023

Point ID	Easting	Northing	Elevation
Base Station	392524.906	2862973.062	110.811
BP-1	392354.478	2862699.369	100.711
BP-2	393041.088	2862938.997	100.119

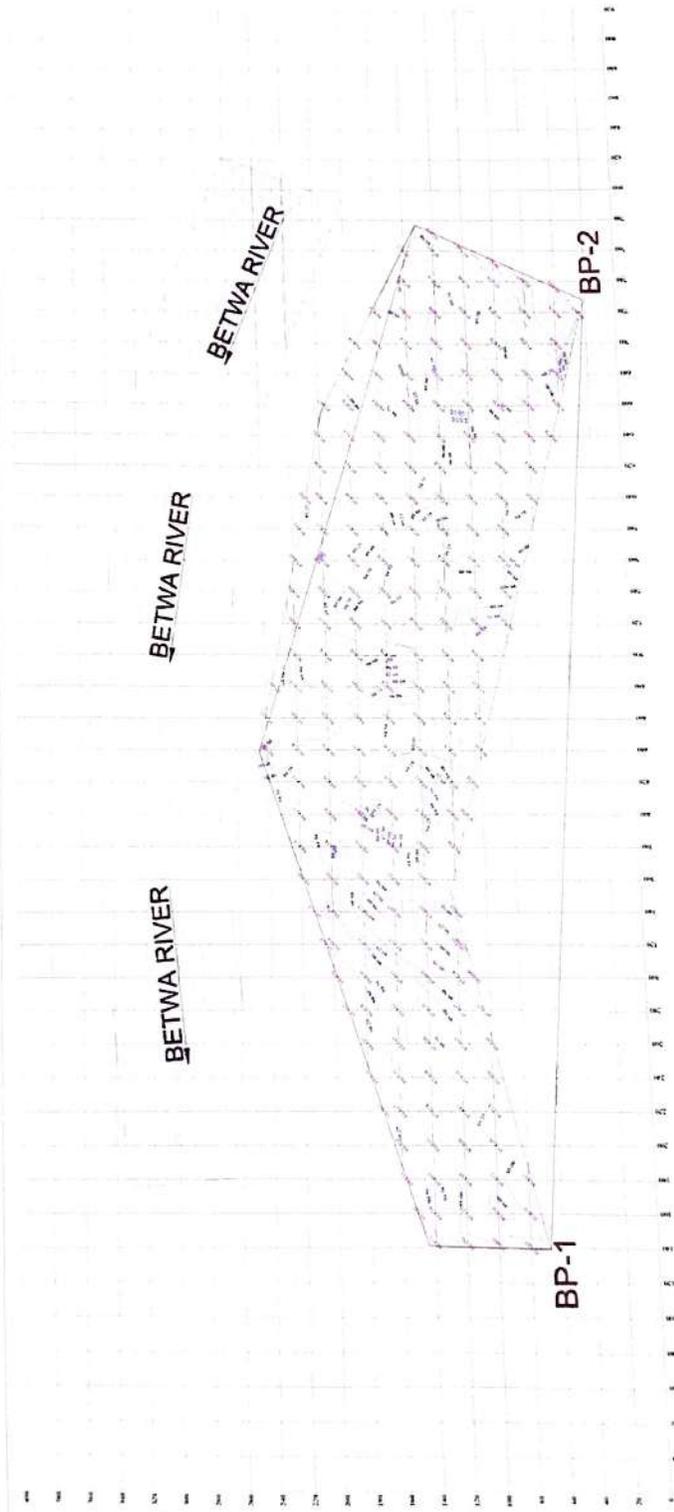
PROPERTY OF RIVER BEDS AND SOILS
KUTWA RIVER - N. S. CHANDRAS VILLAGE NH
JILSHI-ORAI DIST. HAMIRPUR U.P.
TOTAL AREA - 11669.27 Sq. M. (11669.00)
Scale: 1:10,000
Date: 11/06/2023
Area of Interest

Lease: Beri 10/33



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Lease: Bhedi Kharka 23/13



TOPO SURVEY OF RIVER BED SANDMORRUM MINE KBETWA RIVER, S.N.o-22 KHAND-23/13 VILLAGE BHEDI KHARKA, TEHSIL-SARILA, DIST. HAMIRPUR U.P. TOTAL AREA = 92016.6545sq. M. (9.201Ha.)			
Point ID	Eastings	Northing	Elevation
BP-1	381505.261	2866057.274	95.341
BP-2	382093.861	2866050.540	95.926

LEGEND	
	RIVER
	CHAK ROAD
	AGRICULTURE LINE
	AREA BOUNDARY
	CONTOUR

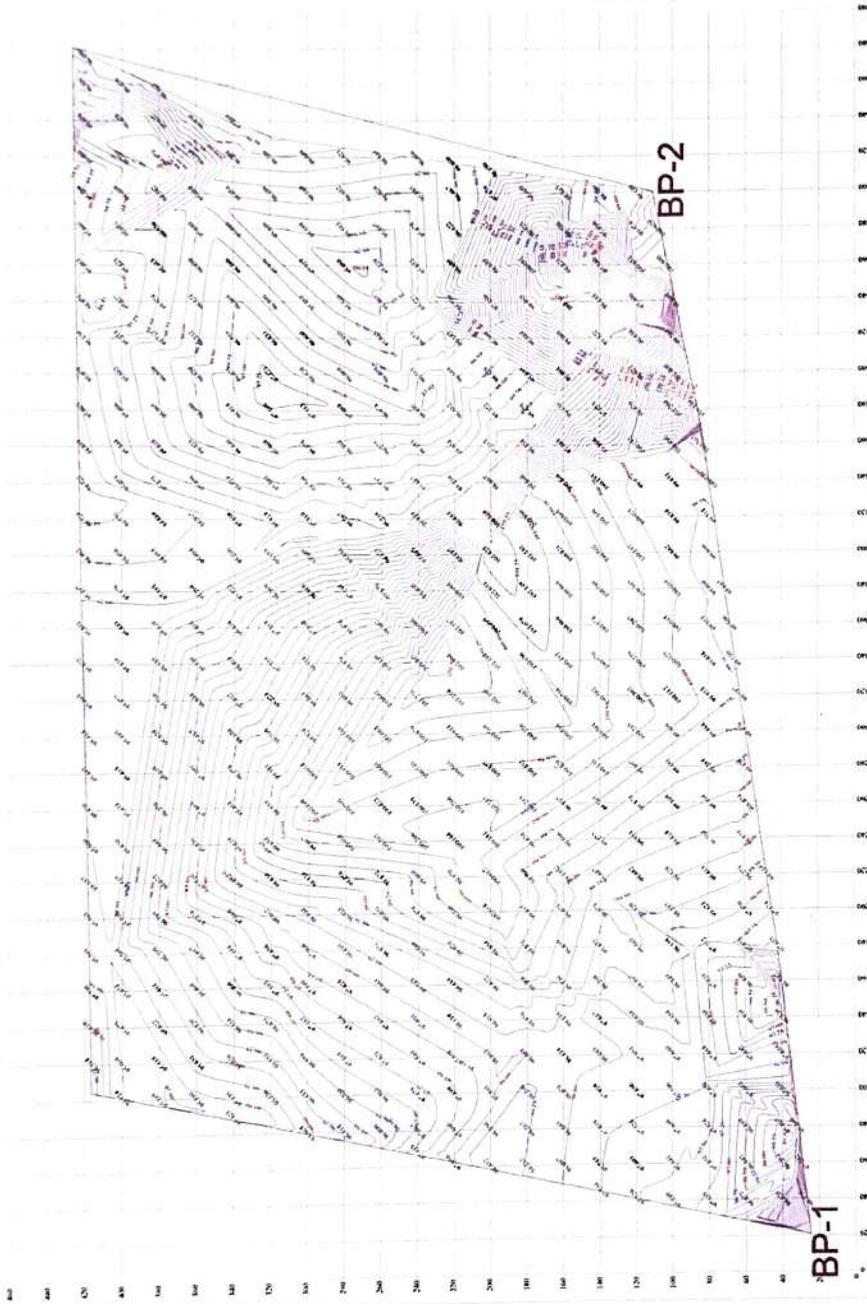
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Lease: Bhedi Kharka 23/14

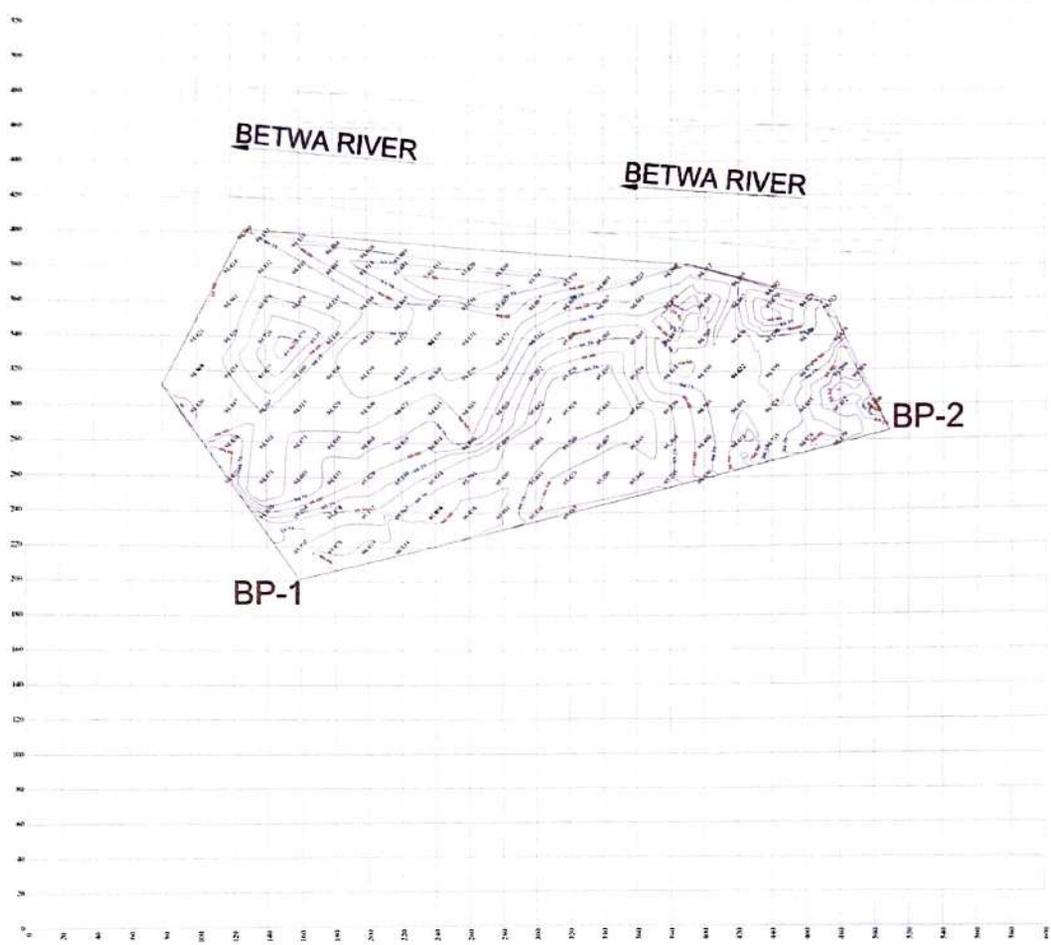


TOPO SURVEY OF RIVER BED SAND/MORRUM MINE KBETWA RIVER, S.N.-23 KHAND-23/1-VILLAGE BIHEDI KHARKA, TEHSIL-SARILA, DIST.HAMIRPUR U.P. TOTAL AREA -203517.309Sq. M. (20.351Ha.)			
Point ID	Map Datum : WGS-84 Date of Survey : 17th June 2023		Elevation
	Easting	Northing	
BP-1	381447.083	2865665.518	103.010
BP-2	382027.048	2865751.861	99.505

LEGEND	
	RIVER
	CHAK ROAD
	CONTOUR
	AGRICULTURE LINE
	AREA BOUNDARY

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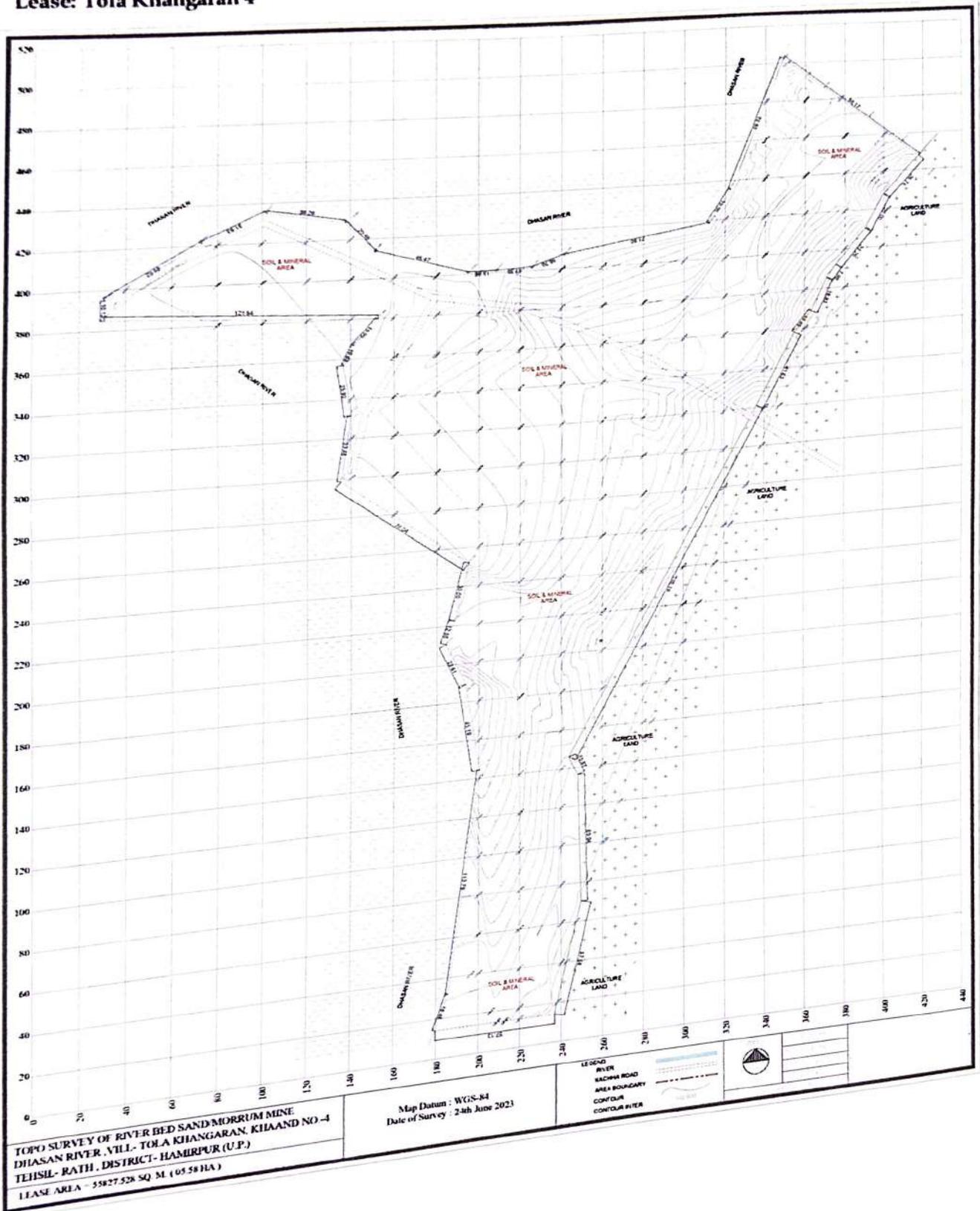
Lease: Bhedi Kharka 23/07



Map Datum : WGS-84 Date of Survey : 17th June 2023				TOPO SURVEY OF RIVER BED SAND/MORRUM MINE KBETWA RIVER , S.N.0-21 KHAND-23/7VILLAGE BHEDI KHARKA,TEHSIL-SARILA, DIST.HAMIRPUR U.P TOTAL AREA =56537.572Sq. M. (5.653 Ha.)
Point ID	Easting	Northing	Elevation	LEGEND RIVER CHAK ROAD AGRICULTURE LINE AREA BOUNDARY CONTOUR
BP-1	381078.932	2866057.696	95.903	
BP-2	381428.717	2866141.918	95.604	

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Lease: Tola Khangaran 4



Lease: Bhulsi

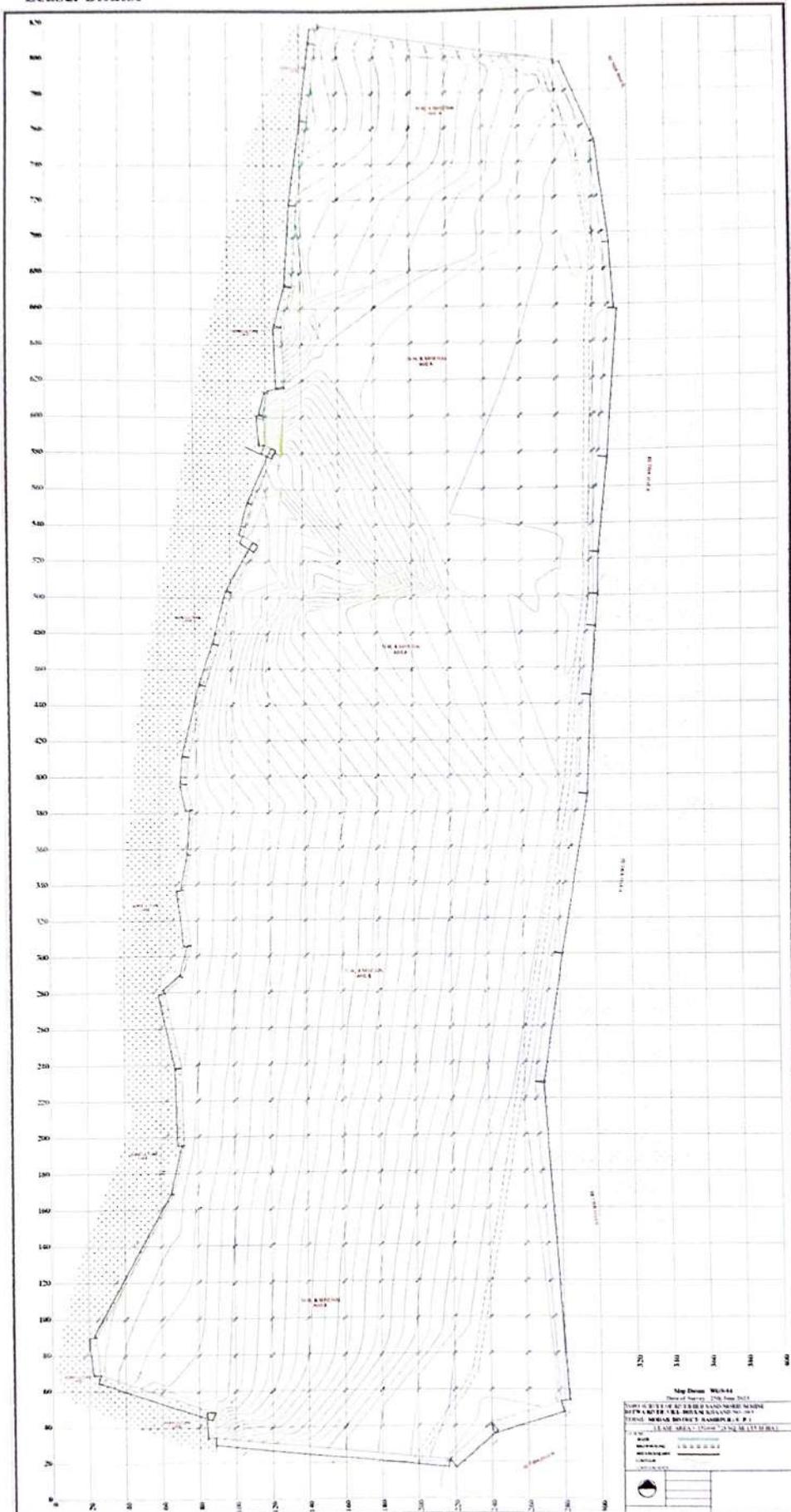


Table 7.1 Replenished Volume of RBM in 2023

S. No.	Lease Details Riverbed/Village/Khand No. or Gata No.	Area (in Ha.)	Resource volume in Pre-monsoon in Mine Lease (cum)	Replenished Quantity in Mine Lease Post-monsoon in cum	Total quantity in Mine Lease (cum)
1.	Betwa/Bhedi Dariya / Sarila / Khand No. 23/7 (Gata No. 63/1)	11.10	81004.3	96573.8	177578
2.	Betwa/Bhedi Dariya / Sarila / Khand No. 23/8 (Gata No. 63/1, 64/1, 67 & 68)	19.37	186008	123874	309882
3.	Betwa/Bhedi Dariya / Sarila / Khand No. 23/12 (Gata No. 63/1, 64/1)	12.145	56192	75622	194304
4.	Betwa/Bhedi Dariya / Sarila / Khand No. 23/13 (Gata No. 63/1, 64/1)	12.145	127069	67235	194304
5.	Betwa/Bhedi Dariya / Sarila / Khand No. 23/14 (Gata No. 63/1)	24.291	218016	170588	388604
6.	Betwa/Bhedi Dariya & Bhedi Danda / Sarila / Khand No. 23/16 (Gata No. 63/1) & Gata No. 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8/9, 8/25, 8/12, 8/6, 8/2, 10/2, 11, 12/6, 13, 14/1, 14/5, 15, 16, 113) respectively	36.437	285160	297752.3	582912
7.	Betwa/Bhedi Dariya & Bhedi Danda / Sarila / Khand No. 23/19 (Gata No. 63/1, 64/1, 70, 71, 72/1, 73, 74) & Gata No. 20, 21Mi, 21/2, 22, 23, 24/1, 25/1, 26Mi, 27, 28, 29, 30Mi, 31Mi, 32/2, 32/1, 33, 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8Mi, 8Mi, 8Mi, 8Mi, 8/20,) respectively	12.145	86461	107843.1	194304
8.	Betwa/Bhedi Dariya & Bhedi Danda / Sarila / Khand No. 23/20 (Gata No. 63/1, 64/1, 69, 70) & Gata No. 21Mi, 24/2, 25/2, 26Mi, 31Mi, 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8/9, 8/25, 8/12, 8/6, 8/2, 8Mi, 8/20) respectively	12.145	65821	128483	194304
9.	Betwa/Bhedi Dariya / Sarila / Khand No. 23/21 (Gata No. 63/1, 64/1)	24.291	109183	149921	259104
10.	Betwa/Bhedi Dariya / Sarila / Khand No. 23/23 (Gata No. 63/1, 64/1)	11.00	106104	88200	194304
11.	Betwa/Riruwa Buzurg Dariya / Sarila / Khand No. 22/2 (Gata No. 47/13, 57)	14.00	117463	106537	224000
12.	Betwa/Riruwa Buzurg Dariya / Sarila / Khand No. 22/4 (Gata 02)	22.00	351956.3	189520	351956
13.	Betwa/Riruwa Buzurg Dariya / Sarila / Khand No. 22/5 (Gata No. 02)	23.00	248152	119802	367954
14.	Betwa/Riruwa Buzurg & Baseria/ Sarila / Khand No. 22/6 (Gata No. 02, 03) & Gata No. 336 respectively	23.00	211578	155421.4	367000
15.	Betwa/Baseria/ Sarila / Khand No. 22/7 (Gata No. 336)	12.00	77342	114658	192000
16.	Betwa /Chandaut Dariya (old name: Riruwa Baseria) & Chandaut Danda /Sarila/Khand No. 22/10 Gata No. 35/1, 65/35, 39, 40/1, 42/2, 40/5, 56/2, 37/1, 38/1 & Gata No. 509/1,	24.291	183240	205368	388608

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	509/2, 862/1) respectively				
17.	Betwa /Chandaut Dariya (old name: Riruwa Baseria) & Chandaut Danda /Sarila/Khand No. 22/12 Gata No. 37/1, 65/35, 35/1 & Gata No. 507 respectively	12.145	88761	105543	194304
18.	Betwa /Chandaut Dariya (old name: Riruwa Baseria) / Sarila/Khand No. 22/14, (Gata No. 35/1)	24.291	201586	187022	388608
19.	Betwa /Chandaut Dariya (old name: Riruwa Baseria) & Chandaut Danda /Sarila/Khand No. 22/15 Gata No. 35/1, 27/1) & Gata No. 439/3, 445/34 respectively	24.291	211136	177472	388608
20.	Betwa/ Hardua (Old Name: Bareda Khalsa) / Sarila/Khand No. 9 (Gata No. 06)	24.291	220528	168025	388553
21.	Betwa/ Magrauth & Ghurauli (Old Name: Chandwari Ghurauli) / Sarila/ Khand 26/1- Gata No. 01Ka, 02 & Gata No. 01, 05, 06/2 respectively	17.262	105419	67201	172620
22.	Betwa/Ghurauli (Old Name: Chandwari Ghurauli) / Sarila/ Khand 26/2 (Gata No. 01, 05, 04Mi, 06/2)	19.363	116832	76798	193630
23.	Betwa/ Ghurauli (Old Name: Chandwari Ghurauli) / Sarila/ Khand 26/3 (Gata No. 01, 02, 03, 06/2)	21.843	218430	58240	218430
24.	Betwa/ Ghurauli & Chandwari Ghurauli Dariya (Old Name: Chandwari Ghurauli) / Sarila/ Khand 26/5 (Gata No. 01, 06) & (Gata No. 11/1, 01) respectively	30.476	174751	312804	487555
25.	Betwa/ Chandwari Dariya (Old Name: Chandwari Ghurauli) / Sarila/ Khand 26/7 (Gata No. 01, 11/1)	29.930	345120	193620	538740
26.	Betwa/Chandwari Dariya (Old Name: Chandwari Ghurauli) / Sarila/ Khand 26/8 (Gata No. 01, 02, 03, 05, 11/1)	31.362	477491	87025	564516
27.	Betwa/Chandaut Dariya (Old Name: Chandaut Danda)/Sarila/Khand No. 21/1 (Gata No. 02/1Mi, 23/2)	16.00	167105	72895.4	240000
28.	Betwa/Hardua (Old Name: Chikasi) / Sarila / Khand 24/8 (Gata No. 06)	20.00	277406	82594	360000
29.	Betwa/Hardua & Sujagwa (Old Name: Chikasi) / Sarila/ Khand 24/9 (Gata No. 01, 02, 03, 04, 05, 06 & (Gata No. 01, 10, 11, 12, 13, 14, 15) respectively	12.145	133200	12540	145740
30.	Betwa/Sujagwa (Old Name: Chikasi) / Sarila/ Khand 24/12 (Gata No. 01, 02, 03, 04, 05, 06, 07, 08, 323/214)	8.316	32500	92240	124740
31.	Betwa/ Chikasi & Sujagwa (Old Name: Chikasi) / Sarila/ Khand 24/13 (Gata No. 01, 02) & (Gata No. 323/214) respectively	14.00	102242	149758	252000
32.	Betwa/Chikasi / Sarila/ Khand 24/14 (Gata No. 01, 14/12)	33.382	361084	39500	400584
33.	Betwa/Chikasi / Sarila/ Khand 24/15 (Gata No. 01, 02, 03, 14/12)	31.392	269971	43949	313920
34.	Betwa/Chikasi / Sarila/ Khand 24/18 (Gata No.	36.437	397313	185679	582992

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35.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/2 (Gata No. 04/1, 01)	18.370	188661	105223	293884
36.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/3 (Gata No. 04/1, 01)	18.610	197896	99827	297723
37.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/6 (Gata No. 01, 04/1)	31.120	319873	177985	497858
38.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/9 (Gata No. 01, 04/1)	20.030	275180	45260	320440
39.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/11 (Gata No. 01, 04/1)	27.350	378523	59023	437546
40.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/12 (Gata No. 04/1)	19.70	234705	80456	315161
41.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/17 (Gata No. 04/1, 01)	12.145	173231	21065	194296
42.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/18 (Gata No. 04/1)	8.180	99462	31402	130864
43.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/19 (Gata No. 03, 04/1)	7.730	102431	21125	123556
44.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/20 (Gata No. 01, 03, 04/1)	22.410	324734	33782	358516
45.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/21 (Gata No.01, 04/1)	17.730	363065	20596	383661
46.	Betwa/Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/22 (Gata No. 01, 04/1)	17.830	328523	56802	385325
47.	Betwa/Veda Dariya (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/24 (Gata No. 02/1, 2/3, 2/4, 2/5, 2/6, 2/7, 2/8)	33.00	542107	45827	587934
48.	Betwa/Veda Dariya (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/25 (Gata No. 2/1)	17.260	173623	102503	276126
49.	Betwa/Veda Dariya (Old Name: Ichhaura Jhitkari) / Sarila/ Khand 25/26 (Gata No. 2/1)	20.740	175659	156140	331799
50.	Dhasan/Bilgaon/Sarila/1/1 Khand No. 1 (Gata No. 1/1)	15.00	184000	56000	240000
51.	Yamuna/Surauli Buzurg dariya (Old Name: Patyora) /Hamirpur/ Khand 31/3 (Gata No. 01Mi, 02Mi)	36.437	672382	56258	728640
52.	Yamuna/ Surauli Buzurg Dariya & Patyora Danda (Old Name: Patyora) /Hamirpur/ Khand 31/4 (Surauli Buzurg- Gata No. 01Mi, 02Mi; Patyora Danda- Gata No. 01, 02)	36.437	497783	48772	546555
53.	Yamuna/Surauli Buzurg dariya & Patyora Danda (Old Name: Patyora) /Hamirpur/ Khand 31/5 (Surauli Buzurg- Gata No. 01Mi; Patyora Danda- Gata No. 01, 02)	36.437	498868	47687	546555
54.	Yamuna/Patyora Danda	36.437	346555	239876	546555

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

1025

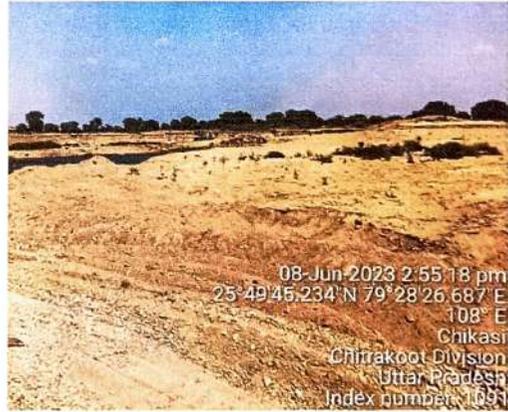
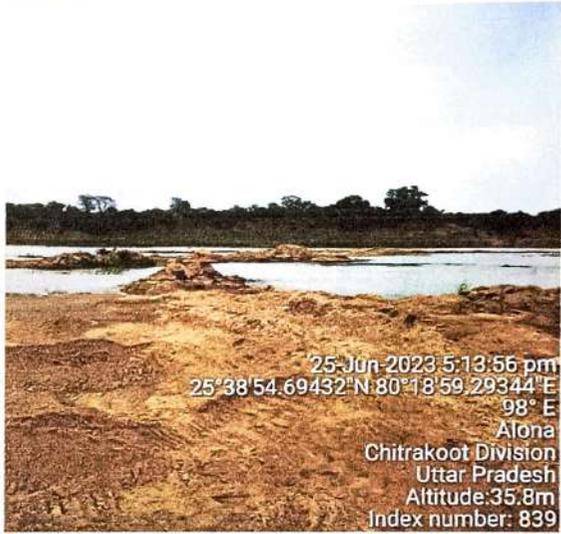
	(Old Name: Patyora) /Hamirpur/ Khand 31/6 (Gata No. 01, 02)				
55.	Yamuna/Patyora Danda (Old Name: Patyora) /Hamirpur/ Khand 31/7 (Gata No. 01, 02)	36.437	279311	267244	546555
56.	Yamuna/Patyora Danda (Old Name: Patyora) /Hamirpur/ Khand 31/8 (Gata No. 01, 02, 03)	36.437	486681	59874	546555
57.	Betwa/Ramedi Dariya/Hamirpur/ Khand 11/4 (Gata No. 28/1, 29, 30, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60MI, 61, 62/1, 62/2, 62/3, 62/4, 62/5, 63, 64, 47/1)	15.574	135942	142560	278502
58.	Betwa/Ramedi Dariya & Para Ojhi Muhal Dariya /Hamirpur/ Khand 11/5 (Gata No. 28/1, 32, 15, 16, 17, 18, 19, 20, 21Ka, 22, 47/1) & Gata No. 01)	12.145	109204	85100	194304
59.	Betwa/Helapur (Old Name: Shankaripeepar) / Hamirpur/Khand 14/1 (Gata No. 43/9Mi)	12.145	94527	51201	145728
60.	Betwa/Kalauliteer Dariya, Bardaha Sahjana dariya & Badanpur (Old Name: Kalauliteer Dariya / Hamirpur/ Khand 16/2 (Kalauliteer Dariya- Gata No. 1, 2, 3, 4, 5, 6, 7, 35/42; Bardaha Sahjana Dariya- Gata No. 01/1, 02/11; Badanpur, Gata No. 206,)	16.194	117283	77021	194304
61.	Betwa/Bardaha Sahajana & Kanauta Dariya (Old Name: Bardaha Sahajana) / Hamirpur/ Khand 17/5 (Bardaha Sahajana- Gata No. 01/1, 02/11, 20/4, Kanauta Dariya- Gata No. 17/1, 19/1)	12.145	79208	66520	145728
62.	Betwa/Bahrauli Dariya & Sahurapur Dariya (Old Name: Sahurapur Dariya) / Hamirpur/ Khand 18/1 (Bahrauli Dariya- Gata No. 15; Sahurapur Dariya- Gata no. 04Mi, 17, 18, 19, 20, 21, 22, 23, 24, 28, 29, 30, 31Ka, 02/4)	36.437	507666	75246	582912
63.	Betwa/Patara Dariya & Sahurapur Dariya (Old Name: Naithi Danda) / Hamirpur/ Khand 8/4 (Patara Dariya- Gata No. 107/83, 111/83, 85; Sahurapur Dariya- Gata no. 01Mi, 02/4)	33.833	431144	110250	541394
64.	Betwa/Kandaur Dariya /Hamirpur/ Khand 9/3 (Gata No. 79/1Ka, 80/1, 937Ka, 951)	30.769	286454	205782	492236
65.	Betwa/Bindpuri & Bajehata Dariya (Old Name: Beri)/Hamirpur & Maudaha/ Khand 10/1 (Bindpuri- Gata No. 250, 251, 232, 233, 234/1, 249; Bajehata Dariya- Gata No. 01, 42)	21.718	273982	97520	371502
66.	Betwa/Bindpuri & Bajehata (Old Name: Beri)/ Hamirpur & Maudaha / Khand 10/2 (Bindpuri- Gata No. 233, 234/1, 234/2, 235, 249; Bajehata- Gata No. 01)	23.465	350527	56557	407084
67.	Betwa/Bindpuri & Bajehata (Old Name: Beri)/ Hamirpur & Maudaha/ Khand 10/3 (Bindpuri- Gata No. 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 248; Bajehata- Gata No. 01)	34.073	363093	182000	545093
68.	Betwa/Bindpuri & Bajehata (Old Name: Beri)/ Hamirpur & Maudaha/ Khand 10/4 (Bindpuri- Gata No. 244, 247, 248; Bajehata- Gata No. 01)	21.590	377958	100471	478429
69.	Betwa/Bindpuri & Bajehata (Old Name: Beri)/ Hamirpur & Maudaha/ Khand 10/5 (Bindpuri- Gata No. 244, 245, 246, 247; Indrapuri- Gata No. 255/1, 256,	24.321	293569	95514	389083

	257; Bajehata- Gata No. 01)				
70.	Betwa/Indrapuri, Bajehata (Old Name: Beri) /Hamirpur & Maudaha/ Khand 10/19 (Indrapuri- Gata No. 130/1, 256; Bajehata- Gata No. 01)	9.414	130499	20112	150611
71.	Betwa/Indrapuri, Bajehata (Old Name: Beri) /Hamirpur & Maudaha/ Khand 10/20 (Indrapuri- Gata No. 130/1, 256; Bajehata- Gata No. 01)	26.063	261669	155285	416954
72.	Betwa/Indrapuri, Bajehata (Old Name: Beri) /Hamirpur & Maudaha/ Khand 10/21 (Indrapuri- Gata No. 128/1, 129, 130/1, 256; Bajehata- Gata No. 01)	28.823	246865	214250	461115
73.	Betwa/Indrapuri, Bajehata (Old Name: Beri) /Hamirpur & Maudaha/ Khand 10/22 (Indrapuri- Gata No. 128/1, 256, 129; Bajehata- Gata No. 01)	25.021	246017	197702	443719
74.	Betwa/Indrapuri, Kupra, Bhujpur & Bajehata (Old Name: Beri) / Hamirpur, Sarila & Maudaha/ Khand 23/26 (Indrapuri- Gata No. 60, 61, 62, 128/1, 256; Kupra- Gata No.1077/3, 1075/1, 1075Mi, 1075/3, 1075/3Mi, 1075/2Mi, 1075/3Mi/1, 1075/3Mi/2, 1075/3Mi/3, 1075/3Mi/4, 1076/3, 1076/1, 1/7; Bhujpur- Gata No. 01, Bajehata Dariya- Gata No. 01)	17.366	185763	92058	277821
75.	Betwa/Indrapuri & Kupra (Old Name: Beri)/ Hamirpur &, Sarila/ Khand 23/27 (Indrapuri- Gata No. 60; Kupra- Gata No. 01/7, 02/11, 1075Mi, 1075/3Mi, 1075/3Mi/1, 1076/2/2)	12.000	106715	87589	194304
76.	Betwa/Kupra (Old Name: Beri)/ Sarila/ Khand 23/28 (Gata No. 01/7, 02/11)	7.300	83947	45000	128947
77.	Betwa/Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila/ Khand 23/30 (Beri- Gata No. 897/931/1; Kupra- Gata No. 01/7, 02/11)	9.855	121867	35800	157667
78.	Betwa/Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila/ Khand 10/30 (Beri- Gata No. 730/932/1; Kupra- Gata No. 01/7)	12.145	117304	77000	194304
79.	Betwa/Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila/ Khand 10/33 (Beri- Gata No. 730/932/1, 897/931; Kupra- Gata No. 01/7, 02/11)	20.242	186520	137320	323840
80.	Betwa/Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila/ Khand 10/29 (Beri- Gata No. 730/932/1; Kupra- Gata No. 01/7)	12.145	125753	68551	194304
81.	Betwa/Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila/ Khand 10/36 (Beri- Gata No. 897/931/01; Kupra- Gata No. 01/7, 02/11)	12.145	93104	101200	194304
82.	Yamuna/Umharat / Hamirpur/90/3 - Khand No. 2	24.000	324400	75600	400000
83.	Yamuna/Umharat / Hamirpur/90/3 - Khand No. 1	30.000	245799	154201	480000
84.	Yamuna/Sikrodhi Dariya / Hamirpur/247 , 255/1 & 254	15.800	196380	56420	252800
85.	Yamuna/Mankikala Thok Dariya / Hamirpur/1/5 , Khand No. 1	24.000	307423	76577	384000
86.	Yamuna/Mankikala Thok Dariya / Hamirpur/1/5 , Khand No. 2	20.000	217475	102525	320000
87.	Yamuna/Bhaulti Dariya / Hamirpur/263/40 , 264/1	14.000	142000	82000	224000
88.	Yamuna/Mishripur / Hamirpur/472	7.000	67000	45000	112000

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

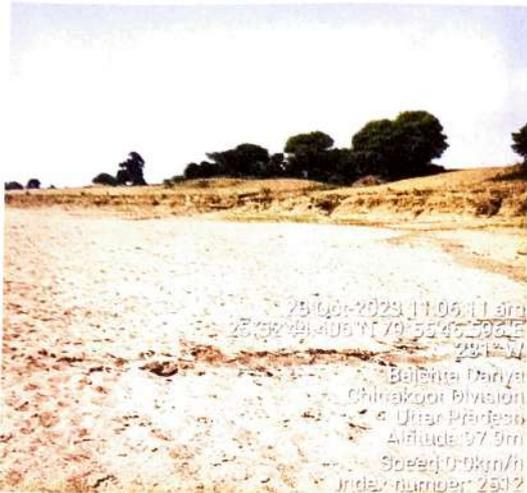
89.	Yamuna/Manki Khurd Thok Dariya / Hamirpur/11, 52/3	8.000	89600	38400	128000
90.	Yamuna/Merapur/ Hamirpur/42/1	33.000	397416	130584	528000
91.	Yamuna/Bhatpura Dariya/ Hamirpur/73/16	27.500	319856	120144	440000
92.	Yamuna/Chandupur Dariya /Hamirpur/61/1, 62Ka	24.240	291729	96111	387840
93.	Betwa/Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha/ Khand 19/3 (Gata No. 01, 12, 13, 29/1Mi)	11.562	130258	54711	184969
94.	Betwa/Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha/ Khand 19/4 (Gata No. 01, 14, 15, 16, 17, 18, 19, 20, 21, 29/1Mi)	25.028	247958	152440	400398
95.	Betwa/Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha/ Khand 19/5 (Gata No. 01, 20, 21, 22, 23, 24, 24Mi, 25, 29/1Mi)	25.263	225572	178586	404158
96.	Betwa/Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha/ Khand 19/6 (Gata No. 01, 26, 26/18, 27, 28, 29/1Mi)	23.769	72070	73302	145372
97.	Betwa/Bahdina Achhpura Dariya & Mamrejpur (Old Name: Tikapur) / Maudaha/ Khand 19/13 (Bahdina Achhpura Dariya- Gata No. 01, 28, 29/1Mi; Mamrejpur- Gata No. 61, 26/18)	8.353	75631	58000	133631
98.	Betwa/Bajehata Dariya (Old Name: Tikapur)/ Maudaha/ Khand 20/4 (Gata No. 53, 54, 45Aa, 45Ba, 01, 42)	33.198	91533	85667	177200
99.	Betwa/Bajehata Dariya (Old Name: Tikapur) / Maudaha/ Khand 20/5 (Gata No. 01, 42, 45Sa)	31.240	272297	227481	499778
100.	Betwa/Bajehata Dariya (Old Name: Tikapur) / Maudaha/ Khand 20/6 (Gata No. 01, 42)	18.000	170753	99247	270000
101.	Betwa/Bajehata Dariya (Old Name: Tikapur) / Maudaha/ Khand 20/7 (Gata No. 01, 42)	16.650	162350	87400	249750
102.	Ken/Chhani (Old Name: Bhulsi Khadar) / Maudaha/ Khand 30/1 (Gata No. 1389/4/309, 1384/5Mi)	36.437	297655	248900	546555
103.	Ken/Bhulsi Khadar, Chhani/ Maudaha/ Khand 30/2 (Gata No. 244, 237, 238, 239/1, 240, 241, 242, 243/1, 243/2, 48/124, 1389/4/309)	36.437	415382	131173	546555
104.	Ken/Bhulsi Khadar / Maudaha/ Khand 30/3 (Gata No. 40/50, 50, 51, 52, 53, 54Mi, 55, 56, 57/1, 57/2, 58, 59Mi, 60, 61, 63Mi, 65/1, 244, 48/124)	36.437	248304	298251	546555
105.	Ken/Bhulsi Khadar / Maudaha/ Khand 30/10 (Gata No. 40/50, 47)	20.242	84742	36710	121452

106.	Ken/Bakkcha Khadar & Bakkcha Bangar (Old Name: Bakkcha Khadar) / Maudaha/ Khand 29/1 (Bakkcha Khadar- Gata No. 49/7, 94, 95/1, 87Mi, 89, 90, 91, 92, 93; Bakkcha Bangar- Gata No. 803)	12.145	116304	78000	194304
107.	Ken/Bakkcha Khadar / Maudaha/ Khand 29/2 (Gata No. 49/7, 95/1, 38/1, 38/2, 39, 47, 48/1, 46/2, 50, 51)	12.145	99223	95081	194304
108.	Ken/Bakkcha Khadar / Maudaha/ Khand 29/3 (Gata No. 49/7, 95/1, 2, 3, 11, 8/1, 25, 26, 26/1Ka, 29Ka, 30, 34, 38/1, 12/1, 24/2, 24/3)	12.145	93835	100469	194304
109.	Dhasan/Jigni / Rath/1271 Gha - Khand No. 3	15.300	132400	112400	244800
110.	Dhasan/Jigni / Rath /780, 1271 Gha - Khand No. 2	20.000	192000	128000	320000
111.	Dhasan/Jigni / Rath / 1 - Khand No.- 1	25.000	160000	240000	400000
112.	Dhasan/Gadhar / Rath/01 , 23/2 - Khand No. 2	26.000	249600	166400	416000
113.	Dhasan/Gadhar / Rath/01 - Khand No. 1	17.700	169920	113280	283200
114.	Dhasan/Lidhaura / Rath/01 Ka, 1118 - Khand No. 2	16.500	158400	105600	264000
115.	Dhasan/Lidhaura / Rath/1118 - Khand No. 1	18.000	167040	120960	288000
116.	Dhasan/Tola Khangaran / Rath/01 - Khand No. 7	10.000	89600	70400	160000
117.	Dhasan/Tola Khangaran / Rath/ Gata No. 01, Khand No. 6	13.000	72790	135184	207974
118.	Dhasan/Tola Khangaran / Rath/ Gata No. 01, Khand No. 4	21.000	134383	201576	335959
119.	Dhasan/Tola Khangaran / Rath/ Gata No. 01, Khand No. 5	13.000	83190	124785	207975



PRE-MONSOON CONDITION OF SOME OF THE REPRESENTATIVE MINING LEASES 2023

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23-Oct-2023 11:06:11 am
25°52'49.408"N 79°55'45.500"E
231° NW
Bajaita Darya
Chitrakoot Division
Uttar Pradesh
Altitude: 97.9m
Speed: 0.0km/h
Index number: 2532



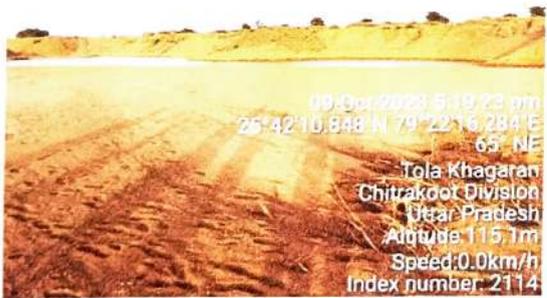
20-Oct-2023 11:33:02 am
25°50'15.336"N 79°28'37.296"E
74° E
Ghikasi
Chitrakoot Division
Uttar Pradesh
Altitude: 107.8m
Speed: 2.7km/h
Index number: 2368



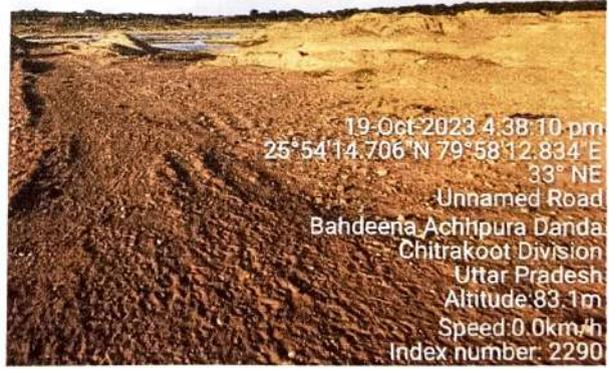
07-Oct-2023 1:58:22 pm
25°48'21.984"N 79°25'31.446"E
304° NW
Altitude: 92.0m
Speed: 0.0km/h
Index number: 2044



07-Oct-2023 1:20:49 pm
25°48'24.45"N 79°25'36.87"E
233° SW
Unnamed Road
Bargar
Chitrakoot Division
Uttar Pradesh
Altitude: 92.4m
Speed: 0.0km/h
Index number: 2017



09-Oct-2023 5:39:23 pm
25°42'10.848"N 79°22'16.284"E
65° NE
Tola Khagaran
Chitrakoot Division
Uttar Pradesh
Altitude: 115.1m
Speed: 0.0km/h
Index number: 2114



19-Oct-2023 4:38:10 pm
25°54'14.706"N 79°58'12.834"E
33° NE
Unnamed Road
Bahdeera Achhpura Danda
Chitrakoot Division
Uttar Pradesh
Altitude: 83.1m
Speed: 0.0km/h
Index number: 2290

POST-MONSOON CONDITION OF SOME OF THE REPRESENTATIVE MINING LEASES 2023

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Table No. 8.0 Lease wise replenished volume of RBM in 2023 at Hamirpur District

Sl. No.	River Details	Village/ Tehsil	Lease Details/ Existing/ proposed/ closed	Lease Area (in Ha)	Total excavation in Tonnes*/Annum considering digging depth max as 3 meters	Total Replenished Mineral(Sand/ Bajri/RBM etc.) in 2023 to be mined
1.	Betwa	Bhedi Dariya/ Sarila	Khand 23/7 (Gata No. 63/1) / Existing	11.100	333000 cum/599400 MT	177578 cum/ 319640 MT
2.	Betwa	Bhedi Dariya/ Sarila	Khand 23/8 (Gata No. 63/1, 64/1, 67 & 68) / Existing	19.370	581100cum/1045980 MT	309882 cum/ 557788 MT
3.	Betwa	Bhedi Dariya/ Sarila	Khand 23/12 (Gata No. 63/1, 64/1) / Existing	12.145	364350 cum/655830 MT	194304 cum/ 349747 MT
4.	Betwa	Bhedi Dariya/ Sarila	Khand 23/13 (Gata No. 63/1, 64/1) / Existing	12.145	364350 cum/655830 MT	194304 cum/ 349747 MT
5.	Betwa	Bhedi Dariya/ Sarila	Khand 23/14 (Gata No. 63/1) / Existing	24.291	728730 cum / 1311714 MT	388604 cum/ 699487 MT
6.	Betwa	Bhedi Dariya & Bhedi Danda/ Sarila	Khand 23/16 Bhedi Dariya (Gata no. 63/1) & Bhedi Danda (Gata No. 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8/9, 8/25, 8/12, 8/6, 8/2, 10/2, 11, 12/6, 13, 14/1, 14/5, 15, 16,113) / Existing	36.437	1093110 cum / 1967598 MT	582912 cum/ 1049242 MT
7.	Betwa	Bhedi Dariya & Bhedi Danda/ Sarila	Khand 23/19 Bhedi Dariya (Gata no. 63/1, 64/1, 70, 71, 72/1, 73, 74) & Bhedi Danda (Gata No. 20, 21Mi, 21/2, 22, 23, 24/1, 25/1, 26Mi, 27, 28, 29, 30Mi, 31Mi, 32/2, 32/1, 33, 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8Mi, 8Mi, 8Mi, 8Mi, 8/20, / Existing	12.145	364350 cum/655830 MT	194304 cum/ 349747 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

1032

8.	Betwa	Bhedhi Dariya & Bhedhi Danda/ Sarila	Khand 23/20 (Bhedhi Dariya- Gata No. 63/1, 64/1, 69, 70 & Bhedi Danda- Gata No. 21Mi, 24/2, 25/2, 26Mi, 31Mi, 8/3, 8/8, 8/13, 8/10, 8/7, 8/5, 8/14, 8/9, 8/25, 8/12, 8/6, 8/2, 8Mi, 8/20) / Existing	12.145	364350 cum/655830 MT	194304 cum / 349747 MT
9.	Betwa	Bhedhi Dariya/ Sarila	Khand 23/21 (Gata No. 63/1, 64/1) / Existing	24.291	728730 cum / 1311714 MT	259104 cum / 466387 MT
10.	Betwa	Bhedhi Dariya/ Sarila	Khand 23/23 (Gata No. 63/1, 64/1) / Existing	11.000	333000 cum/599400 MT	194304 cum / 349747 MT
11.	Betwa	Riruwa Buzurg Dariya / Sarila	Khand 22/2 (Gata No. 47/13, 57)	14.000	420000 cum/756000 MT	224000 cum / 403200 MT
12.	Betwa	Riruwa Buzurg Dariya / Sarila	Khand 22/4 (Gata No. 02)	22.000	660000 cum / 1188000 MT	351956 cum / 633521 MT
13.	Betwa	Riruwa Buzurg Dariya / Sarila	Khand 22/5 (Gata No. 02)	23.000	690000 cum / 1242000 MT	367954 cum / 662317 MT
14.	Betwa	Riruwa Buzurg & Baseria / Sarila	Khand 22/6 (Riruwa Bujurg Gata No. 02, 03 & Basriya Gata No-336	23.000	690000 cum / 1242000 MT	367000 cum / 660600 MT
15.	Betwa	Baseria / Sarila	Khand 22/7 (Gata No. 336)	12.000	360000 cum / 648000 MT	192000 cum / 345600 MT
16.	Betwa	Chandaut Dariya & Chandaut Danda (Old Name: Riruwa Baseria), Sarila	Khand 22/10 (Chandaut Dariya- Gata No. 35/1, 65/35, 39, 40/1, 42/2, 40/5, 56/2, 37/1, 38/1 & Chandaut Danda- Gata No. 509/1, 509/2, 862/1)	24.291	728730 cum / 1311714 MT	388608 cum / 699494 MT
17.	Betwa	Chandaut Dariya & Chandaut Danda (Old Name: Riruwa Baseria), Sarila	Khand 22/12 (Chandaut Dariya- Gata No. 37/1, 65/35, 35/1 & Chandaut Danda- Gata No. 507)	12.145	364350 cum/655830 MT	194304 cum / 349747 MT

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REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

18.	Betwa	Chandaut Dariya (Old Name: Riruwa Baseria), Sarila	Khand 22/14 (Gata No. 35/1)	24.291	728730 cum / 1311714 MT	388608 cum / 699494 MT
19.	Betwa	Chandaut Dariya & Chandaut Danda (Old Name: Riruwa Baseria), Sarila	Khand 22/15 (Chandaut Dariya - Gata No. 35/1, 27/1 & Chandaut Danda- Gata No. 439/3, 445/34)	24.291	728730 cum / 1311714 MT	388608 cum / 699494 MT
20.	Betwa	Hardua (Old Name: Badera Khalsa) / Sarila	Khand No. 9 (Gata No. 06)	24.291	728730 cum / 1311714 MT	388553 cum / 699395 MT
21.	Betwa	Magrauth & Ghurauli (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/1 (Magrauth- Gata No. 01Ka, 02; Ghurauli- Gata No. 01, 05, 06/2)	17.262	517860 cum / 992148 MT	172620 cum / 310716 MT
22.	Betwa	Ghurauli (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/2 (Gata No. 01, 05, 04Mi, 06/2)	19.363	580890 cum / 1045602 MT	193630 cum / 348534 MT
23.	Betwa	Ghurauli (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/3 (Gata No. 01, 02, 03, 06/2)	21.843	655290 cum / 1179522 MT	218430 cum / 393174 MT
24.	Betwa	Ghurauli & Chandwari Ghurauli Dariya (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/5 (Ghurauli- Gata No. 01, 06;) Chandwari Ghurauli Dariya- Gata No. 11/1, 01)	30.476	914280 cum / 1645704 MT	487555 cum / 877599 MT
25.	Betwa	Chandwari Dariya (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/7 (Gata No. 01, 11/1)	29.930	897900 cum / 1616220 MT	538740 cum / 969732 MT
26.	Betwa	Chandwari Dariya (Old Name: Chandwari Ghurauli) / Sarila	Khand 26/8 (Gata No. 01, 02, 03, 05, 11/1)	31.362	940860 cum / 1693548 MT	564516 cum / 1016129 MT
27.	Betwa	Chandaut Dariya (Old Name: Chandaut Danda) / Sarila	Khand 21/1 (Gata No. 02/1Mi, 23/2)	16.000	480000 cum / 864000 MT	240000 cum / 432000 MT
28.	Betwa	Hardua (Old Name: Chukasi) / Sarila	Khand 24/8 (Gata No. 06)	20.000	600000 cum / 1080000 MT	360000 cum / 648000 MT
29.	Betwa	Hardua & Sujagwa (Old Name: Chukasi) / Sarila	Khand 24/9 (Hardua-Gata No. 01, 02, 03, 04, 05, 06; Sujagwa- Gata No. 01, 10, 11, 12, 13, 14, 15)	12.145	364350 cum / 655830 MT	145740 cum / 262332 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

30.	Betwa	Sujagwa (Old Name: Chikasi) / Sarila	Khand 24/12 (Gata No. 01, 02, 03, 04, 05, 06, 07, 08, 323/214)	8.316	249480 cum / 449064 MT	124740 cum / 224532 MT
31.	Betwa	Chikasi & Sujagwa (Old Name: Chikasi) / Sarila	Khand 24/13 (Chikasi- Gata No. 01, 02; Sujagwa Gata No. 323/214)	14.000	420000 cum / 756000 MT	252000 cum / 453600 MT
32.	Betwa	Chikasi / Sarila	Khand 24/14 (Gata No. 01, 14/12)	33.382	1001460 cum / 1802628 MT	400584 cum / 721051 MT
33.	Betwa	Chikasi / Sarila	Khand 24/15 (Gata No. 01, 02, 03, 14/12)	31.392	941760 cum / 1695168 MT	313920 cum / 565056 MT
34.	Betwa	Chikasi / Sarila	Khand 24/18 (Gata No. 14/12)	36.437	1093110 cum / 1967598 MT	582992 cum / 1049386 MT
35.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/2 (Gata No. 04/1, 01)	18.370	551100 cum / 991980 MT	293884 cum / 528991 MT
36.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/3 (Gata No. 04/1, 01)	18.610	558300 cum / 1004940 MT	297723 cum / 535901 MT
37.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/6 (Gata No. 01, 04/1)	31.120	933600 cum / 1680480 MT	497858 cum / 896144 MT
38.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/9 (Gata No. 01, 04/1)	20.030	600900 cum / 1081620 MT	320440 cum / 576792 MT
39.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/11 (Gata No. 01, 04/1)	27.350	820500 cum / 1476900 MT	437546 cum / 787583 MT
40.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/12 (Gata No. 04/1)	19.700	591000 cum / 1063800 MT	315161 cum / 567290 MT
41.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/17 (Gata No. 04/1, 01)	12.145	364350 cum / 655830 MT	194296 cum / 349733 MT
42.	Betwa	Ichhaura (Old Name: Ichhaura Jhuitkari) / Sarila	Khand 25/18 (Gata No. 04/1)	8.180	245400 cum / 441720 MT	130864 cum / 235555 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

43.	Betwa	Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/19 (Gata No. 03, 04/1)	7.730	231900 cum / 417420 MT	123556 cum / 222401 MT
44.	Betwa	Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/20 (Gata No. 01, 03, 04/1)	22.410	672300 cum / 1210140 MT	358516 cum / 645329 MT
45.	Betwa	Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/21 (Gata No. 01, 04/1)	17.730	531900 cum / 957420 MT	383661 cum / 690590 MT
46.	Betwa	Ichhaura (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/22 (Gata No. 01, 04/1)	17.830	534900 cum / 962820 MT	385325 cum / 693585 MT
47.	Betwa	Veda Dariya (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/24 (Gata No. 02/1, 2/3, 2/4, 2/5, 2/6, 2/7, 2/8)	33.000	990000 cum / 1782000 MT	587934 cum / 1058281 MT
48.	Betwa	Veda Dariya (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/25 (Gata No. 2/1)	17.260	517800 cum / 932040 MT	276126 cum / 497027 MT
49.	Betwa	Veda Dariya (Old Name: Ichhaura Jhitkari) / Sarila	Khand 25/26 (Gata No. 2/1)	20.740	622200 cum / 1119960 MT	331799 cum / 597238 MT
50.	Dhasan	Bilgaon / Sarila	1/1 Khand No. 1 (Gata No. 1/1)	15.000	450000 cum / 810000 MT	240000 cum / 432000 MT
51.	Yamuna	Surauli Buzurg (Old Name: Patyora) / Hamirpur	Khand 31/3 (Gata No. 01Mi, 02Mi)	36.437	1093110 cum / 1967598 MT	728640 cum / 1311552 MT
52.	Yamuna	Surauli Buzurg & Patyora Danda (Old Name: Patyora) / Hamirpur	Khand 31/4 (Surauli Buzurg- Gata No. 01Mi, 02Mi; Patyora Danda- Gata No. 01, 02)	36.437	1093110 cum / 1967598 MT	546555 cum / 983799 MT
53.	Yamuna	Surauli Buzurg & Patyora Danda (Old Name: Patyora) / Hamirpur	Khand 31/5 (Surauli Buzurg- Gata No. 01Mi; Patyora Danda- Gata No. 01, 02)	36.437	1093110 cum / 1967598 MT	546555 cum / 983799 MT
54.	Yamuna	Patyora Danda (Old Name: Patyora) / Hamirpur	Khand 31/6 (Gata No. 01, 02)	36.437	1093110 cum / 1967598 MT	546555 cum / 983799 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

55.	Yamuna	Patyora Danda (Old Name: Patyora) /Hamirpur	Khand 31/7 (Gata No. 01, 02)	36.437	1093110 cum / 1967598 MT	546555 cum / 983799 MT
56.	Yamuna	Patyora Danda (Old Name: Patyora) /Hamirpur	Khand 31/8 (Gata No. 01, 02, 03)	36.437	1093110 cum / 1967598 MT	546555 cum / 983799 MT
57.	Betwa	Ramedri Dariya / Hamirpur	Khand 11/4 (Gata No. 28/1, 29, 30, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60Mi, 61, 62/1, 62/2, 62/3, 62/4, 62/5, 63, 64, 47/1)	15.574	467220 cum / 840996 MT	278502 cum / 501304 MT
58.	Betwa	Ramedri Dariya & Para Ojhi Muhal Dariya / Hamirpur	Khand 11/5 (Ramedri Dariya- Gata No. 28/1, 32, 15, 16, 17, 18, 19, 20, 21Ka, 22, 47/1; Para Ojhi Muhal Dariya- Gata No. 01)	12.145	364350 cum / 655830 MT	194304 cum / 349747 MT
59.	Betwa	Helapur (Old Name: Shankaripeepar) / Hamirpur	Khand 14/1 (Gata No. 43/9Mi)	12.145	364350 cum / 655830 MT	145728 cum / 262310 MT
60.	Betwa	Kalauliteer Dariya, Bardaha Sahjana & Badanpur (Old Name: Kalauliteer Dariya / Hamirpur	Khand 16/2 (Kalauliteer Dariya- Gata No. 1, 2, 3, 4, 5, 6, 7, 35/42; Bardaha Sahjana Dariya- Gata No. 01/1, 02/11; Badanpur, Gata No. 206.)	16.194	485820 cum / 874476 MT	194304 cum / 349747 MT
61.	Betwa	Bardaha Sahjana & Kanauta Dariya (Old Name: Bardaha Sahjana) / Hamirpur	Khand 17/5 (Bardaha Sahjana- Gata No. 01/1, 02/11, 20/4, Kanauta Dariya- Gata No. 17/1, 19/1)	12.145	364350 cum / 655830 MT	145728 cum / 262310 MT
62.	Betwa	Bahrauli Dariya & Sahurapur Dariya (Old Name: Sahurapur Dariya) / Hamirpur	Khand 18/1 (Bahrauli Dariya- Gata No. 15; Sahurapur Dariya- Gata no. 04Mi, 17, 18, 19, 20, 21, 22, 23, 24, 28, 29, 30, 31Ka, 02/4)	36.437	1093110 cum / 1967598 MT	582912 cum / 1049242 MT
63.	Betwa	Patara Dariya & Sahurapur Dariya (Old Name: Naithi Danda) / Hamirpur	Khand 8/4 (Patara Dariya- Gata No. 107/83, 111/83, 85; Sahurapur Dariya- Gata no. 01Mi, 02/4)	33.833	1014990 cum / 1826982 MT	541394 cum / 974509 MT
64.	Betwa	Kandaar Dariya /Hamirpur	Khand 9/3 (Gata No. 79/1Ka, 80/1, 937Ka, 951)	30.769	923070 cum / 1661526 MT	492236 cum / 886025 MT
65.	Betwa	Bindpuri & Bejehata Dariya (Old Name: Beni)/Hamirpur & Maudaha	Khand 10/1 (Bindpuri- Gata No. 250, 251, 232, 233, 234/1, 249; Bejehata Dariya- Gata No. 01, 42)	21.718	651540 cum / 1172772 MT	371502 cum / 668704 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

66.	Betwa	Bindpuri & Bajehata (Old Name: Beri)/ Hamirpur & Maudaha	Khand 10/2 (Bindpuri- Gata No. 233, 234/1, 234/2, 235, 249; Bajehata- Gata No. 01)	23.465	703950 cum / 1267110 MT	407084 cum / 732751 MT
67.	Betwa	Bindpuri & Bajehata (Old Name: Beri)/ Hamirpur & Maudaha	Khand 10/3 (Bindpuri- Gata No. 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 248; Bajehata- Gata No. 01)	34.073	1022190 cum / 1839942 MT	545093 cum / 981167 MT
68.	Betwa	Bindpuri & Bajehata (Old Name: Beri)/ Hamirpur & Maudaha	Khand 10/4 (Bindpuri- Gata No. 244, 247, 248; Bajehata- Gata No. 01)	21.590	647700 cum / 1165860 MT	478429 cum / 861172 MT
69.	Betwa	Bindpuri, Indrapuri & Bajehata (Old Name: Beri)/ Hamirpur & Maudaha	Khand 10/5 (Bindpuri- Gata No. 244, 245, 246, 247; Indrapuri- Gata No. 255/1, 256, 257; Bajehata- Gata No. 01)	24.321	729630 cum / 1313334 MT	389083 cum / 700349 MT
70.	Betwa	Indrapuri, Bajehata (Old Name: Beri) /Hamirpur & Maudaha	Khand 10/19 (Indrapuri- Gata No. 130/1, 256; Bajehata- Gata No. 01)	9.414	282420 cum / 508356 MT	150611 cum / 271100 MT
71.	Betwa	Indrapuri, Bajehata (Old Name: Beri) /Hamirpur & Maudaha	Khand 10/20 (Indrapuri- Gata No. 130/1, 256; Bajehata- Gata No. 01)	26.063	781890 cum / 1407402 MT	416954 cum / 750517 MT
72.	Betwa	Indrapuri, Bajehata (Old Name: Beri) /Hamirpur & Maudaha	Khand 10/21 (Indrapuri- Gata No. 128/1, 129, 130/1, 256; Bajehata- Gata No. 01)	28.823	864690 cum / 1556442 MT	461115 cum / 830007 MT
73.	Betwa	Indrapuri, Bajehata (Old Name: Beri) /Hamirpur & Maudaha	Khand 10/22 (Indrapuri- Gata No. 128/1, 256, 129; Bajehata- Gata No. 01)	25.021	750630 cum / 1351134 MT	443719 cum / 798694 MT
74.	Betwa	Indrapuri, Kupra, Bhuijur & Bajehata (Old Name: Beri) / Hamirpur, Sarila & Maudaha	Khand 23/26 (Indrapuri- Gata No. 60, 61, 62, 128/1, 256; Kupra- Gata No.1077/3, 1075/1, 1075Mi, 1075/3, 1075/3Mi, 1075/2, 1075/3Mi/1, 1075/3Mi/2, 1075/3Mi/3, 1075/3Mi/4, 1076/3, 1076/1, 1/7; Bhujpur- Gata No. 01, Bajehata Dairiya- Gata No. 01)	17.366	520980 cum / 937764 MT	277821 cum / 500078 MT
75.	Betwa	Indrapuri & Kupra (Old Name: Beri)/ Hamirpur &, Sarila	Khand 23/27 (Indrapuri- Gata No. 60; Kupra- Gata No. 01/7, 02/11, 1075Mi, 1075/3Mi, 1075/3Mi/1, 1076/2/2)	12.000	360000 cum / 648000 MT	194304 cum / 349747 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

76.	Betwa	Kupra (Old Name: Beri)/ Sarila	Khand 23/28 (Gata No. 01/7, 02/11)	7.300	219000 cum / 394200 MT	128947 cum / 232105 MT
77.	Betwa	Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 23/30 (Beri- Gata No. 897/931/1; Kupra- Gata No. 01/7, 02/11)	9.855	295650 cum / 532170 MT	157667 cum / 283801 MT
78.	Betwa	Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 10/30 (Beri- Gata No. 730/932/1; Kupra- Gata No. 01/7)	12.145	364350 cum / 655830 MT	194304 cum / 349747 MT
79.	Betwa	Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 10/33 (Beri- Gata No. 730/932/1, 897/931; Kupra- Gata No. 01/7, 02/11)	20.242	607250 cum / 1093068 MT	323840 cum / 582912 MT
80.	Betwa	Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 10/29 (Beri- Gata No. 730/932/1; Kupra- Gata No. 01/7)	12.145	364350 cum / 655830 MT	194304 cum / 349747 MT
81.	Betwa	Beri & Kupra (Old Name: Beri) / Hamirpur & Sarila	Khand 10/36 (Beri- Gata No. 897/931; Kupra- Gata No. 01/7, 02/11)	12.145	364350 cum / 655830 MT	194304 cum / 349747 MT
82.	Yamuna	Umharat / Hamirpur	90/3 - Khand No. 2	24.000	720000 cum / 1296000 MT	400000 cum / 720000 MT
83.	Yamuna	Umharat / Hamirpur	90/3 - Khand No. 1	30.000	900000 cum / 1620000 MT	480000 cum / 864000 MT
84.	Yamuna	Sikrodhi Dariya / Hamirpur	247, 255/1 & 254	15.800	474000 cum / 853200 MT	252800 cum / 455040 MT
85.	Yamuna	Mankikala Thok Dariya / Hamirpur	1/5, Khand No. 1	24.000	720000 cum / 1296000 MT	384000 cum / 691200 MT
86.	Yamuna	Mankikala Thok Dariya / Hamirpur	1/5, Khand No. 2	20.000	600000 cum / 1080000 MT	320000 cum / 576000 MT
87.	Yamuna	Bhaulti Dariya / Hamirpur	263/40, 264/1	14.000	420000 cum / 756000 MT	224000 cum / 403200 MT
88.	Yamuna	Mishripur / Hamirpur	472	7.000	210000 cum / 378000 MT	112000 cum / 201600 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

89.	Yamuna	Manki Khurd Thok Dariya / Hamirpur	11, 52/3	8.000	240000 cum / 432000 MT	128000 cum / 230400 MT
90.	Yamuna	Merapur / Hamirpur	42/1	33.000	990000 cum / 1782000 MT	528000 cum / 950400 MT
91.	Yamuna	Bhatpura Dariya / Hamirpur	73/16	27.500	825000 cum / 1485000 MT	440000 cum / 792000 MT
92.	Yamuna	Chandupur Dariya / Hamirpur	61/1, 62Ka	24.240	727200 cum / 1308960 MT	387840 cum / 698112 MT
93.	Betwa	Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha	Khand 19/3 (Gata No. 01, 12, 13, 29/1Mi)	11.562	346860 cum / 624348 MT	184969 cum / 332944 MT
94.	Betwa	Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha	Khand 19/4 (Gata No. 01, 14, 15, 16, 17, 18, 19, 20, 21, 29/1Mi)	25.028	750840 cum / 1351512 MT	400398 cum / 720716 MT
95.	Betwa	Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha	Khand 19/5 (Gata No. 01, 20, 21, 22, 23, 24, 24Mi, 25, 29/1Mi)	25.263	757890 cum / 1364202 MT	404158 cum / 727484 MT
96.	Betwa	Bahdina Achhpura Dariya (Old Name: Tikapur) / Maudaha	Khand 19/6 (Gata No. 01, 26, 26/18, 27, 28, 29/1Mi)	23.769	713070 cum / 1283526 MT	145372 cum / 261670 MT
97.	Betwa	Bahdina Achhpura Dariya & Manreppur (Old Name: Tikapur) / Maudaha	Khand 19/13 (Bahdina Achhpura Dariya- Gata No. 01, 28, 29/1Mi; Manreppur- Gata No. 61, 26/18)	8.353	250590 cum / 451062 MT	133631 cum / 240536 MT
98.	Betwa	Bajehata Dariya (Old Name: Tikapur) / Maudaha	Khand 20/4 (Gata No. 53, 54, 45Aa, 45Ba, 01, 42)	33.198	995940 cum / 1792692 MT	177200 cum / 318960 MT
99.	Betwa	Bajehata Dariya (Old Name: Tikapur) / Maudaha	Khand 20/5 (Gata No. 01, 42, 45Sa)	31.240	937200 cum / 1686960 MT	499778 cum / 899600 MT
100.	Betwa	Bajehata Dariya (Old Name: Tikapur) / Maudaha	Khand 20/6 (Gata No. 01, 42)	18.000	540000 cum / 972000 MT	270000 cum / 486000 MT

REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

101.	Betwa	Bajehata Dariya (Old Name: Tikapur) / Maudaha	Khand 20/7 (Gata No. 01, 42)	16.650	499500 cum / 899100 MT	249750 cum / 449550 MT
102	Ken	Chihani (Old Name: Bhulsi Khadar) / Maudaha	Khand 30/1 (Gata No. 1389/4/309, 1384/5Mi)	36.437	1093110 cum / 1967598 MT	546555 cum / 983799 MT
103.	Ken	Bhulsi Khadar, Chihani / Maudaha	Khand 30/2 (Gata No. 244, 237, 238, 239/1, 240, 241, 242, 243/1, 243/2, 48/124, 1389/4/309)	36.437	1093110 cum / 1967598 MT	546555 cum / 983799 MT
104.	Ken	Bhulsi Khadar / Maudaha	Khand 30/3 (Gata No. 40/50, 50, 51, 52, 53, 54Mi, 55, 56, 57/1, 57/2, 58, 59Mi, 60, 61, 63Mi, 65/1, 244, 48/124)	36.437	1093110 cum / 1967598 MT	546555 cum / 983799 MT
105.	Ken	Bhulsi Khadar / Maudaha	Khand 30/10 (Gata No. 40/50, 47)	20.242	607260 cum / 1093068 MT	121452 cum / 218614 MT
106.	Ken	Bakkcha Khadar & Bakkcha Bangar (Old Name: Bakkcha Khadar) / Maudaha	Khand 29/1 (Bakkcha Khadar- Gata No. 49/7, 94, 95/1, 87Mi, 89, 90, 91, 92, 93; Bakkcha Bangar- Gata No. 803)	12.145	364350 cum / 655830 MT	194304 cum / 349747 MT
107.	Ken	Bakkcha Khadar / Maudaha	Khand 29/2 (Gata No. 49/7, 95/1, 38/1, 38/2, 39, 47, 48/1, 46/2, 50, 51)	12.145	364350 cum / 655830 MT	194304 cum / 349747 MT
108.	Ken	Bakkcha Khadar / Maudaha	Khand 29/3 (Gata No. 49/7, 95/1, 2, 3, 11, 8/1, 25, 26, 26/1Ka, 29Ka, 30, 34, 38/1, 12/1, 24/2, 24/3)	12.145	364350 cum / 655830 MT	194304 cum / 349747 MT
109.	Dhasan	Jigni / Rath	1271 Gha - Khand No. 3	15.300	459000 cum / 826200 MT	244800 cum / 440640 MT
110.	Dhasan	Jigni / Rath	780, 1271 Gha - Khand No. 2	20.000	600000 cum / 1080000 MT	320000 cum / 576000 MT
111.	Dhasan	Jigni / Rath	1 - Khand No.- 1	25.000	750000 cum / 1350000 MT	400000 cum / 720000 MT
112.	Dhasan	Gadhar / Rath	01, 23/2 - Khand No. 2	26.000	780000 cum / 1401000 MT	416000 cum / 748800 MT

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REPLENISHMENT OF RBM AT MINING LEASES OF DISTRICT HAMIRPUR
YEAR 2023

113.	Dhasan	Gadhar / Rath	01 - Khand No. 1	17.700	531000 cum / 955800 MT	283200 cum / 509760 MT
114.	Dhasan	Lidhaura / Rath	01 Ka, 1118 - Khand No. 2	16.500	495000 cum / 891000 MT	264000 cum / 475200 MT
115.	Dhasan	Lidhaura / Rath	1118 - Khand No. 1	18.000	540000 cum / 972000 MT	288000 cum / 518400 MT
116.	Dhasan	Tola Khangaran / Rath	01 -Khand No. 7	10.000	300000 cum / 540000 MT	160000 cum / 288000 MT
117.	Dhasan	Tola Khangaran / Rath	Gata No. 01, Khand No. 6	13.000	390000 cum / 702000 MT	207974 cum / 374353 MT
118.	Dhasan	Tola Khangaran / Rath	Gata No. 01, Khand No. 4	21.000	630000 cum / 1134000 MT	335959 cum / 604726 MT
119.	Dhasan	Tola Khangaran / Rath	Gata No. 01, Khand No. 5	13.000	390000 cum / 702000 MT	207975 cum / 374355 MT

Drone Images of Some Leases surveyed in Pre and Post-monsoon 2023



Pre-monsoon



Post-monsoon

Ken/Bhulsi/Maudah/Hamirpur



Pre-monsoon



Post-monsoon

Betwa/Beri/Sarila/Hamirpur



Post-monsoon

Yamuna/Patyora/Hamirpur



Pre-monsoon

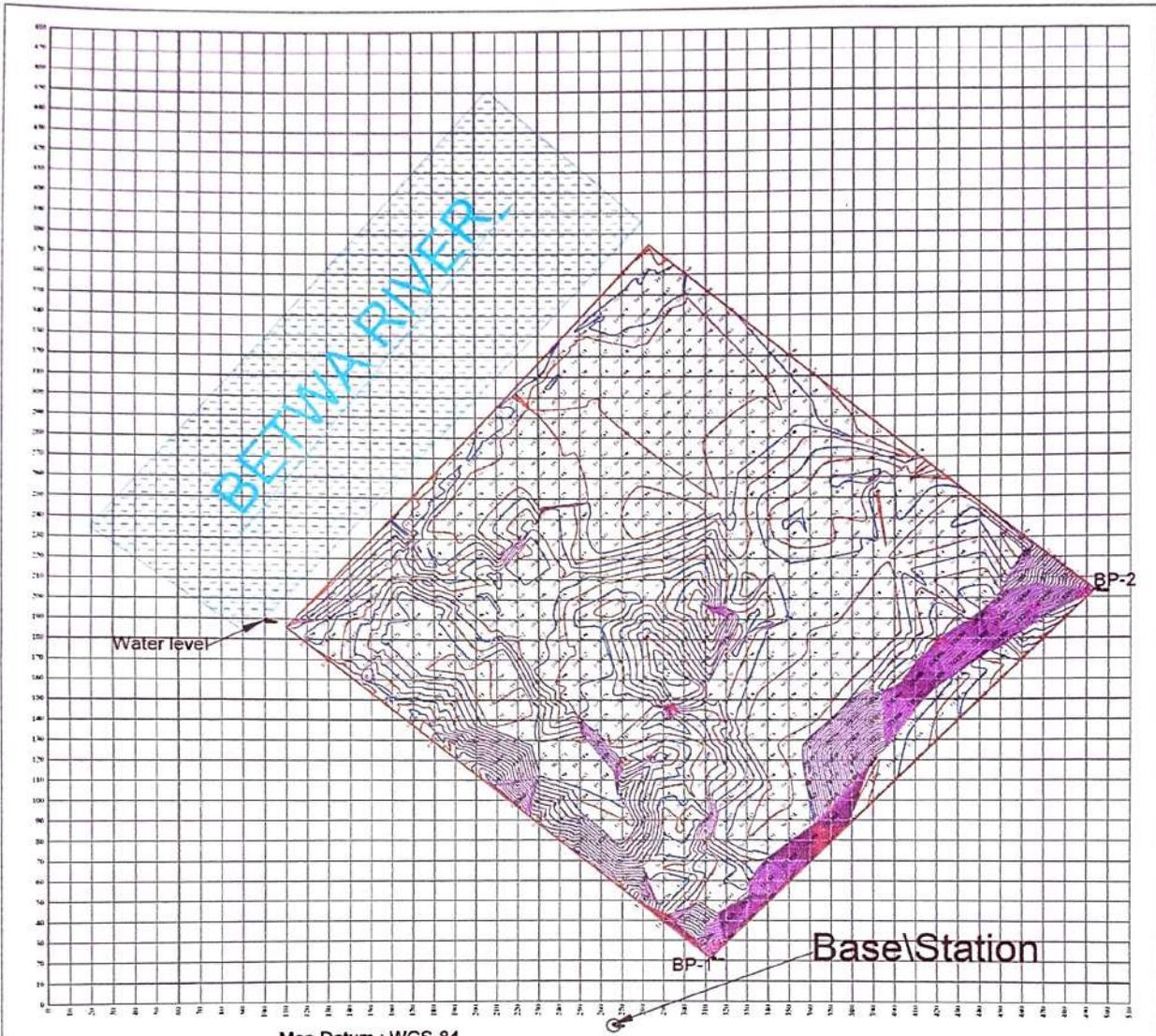


Post-monsoon

Dhasan/Tolakhangan/Rath/Hamirpur

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POST-MONSOON CONTOURING MAP OF SOME OF THE REPRESENTATIVE MINING LEASES 2023



Map Datum : WGS-84
Date of Survey : 20 OCT. 2023

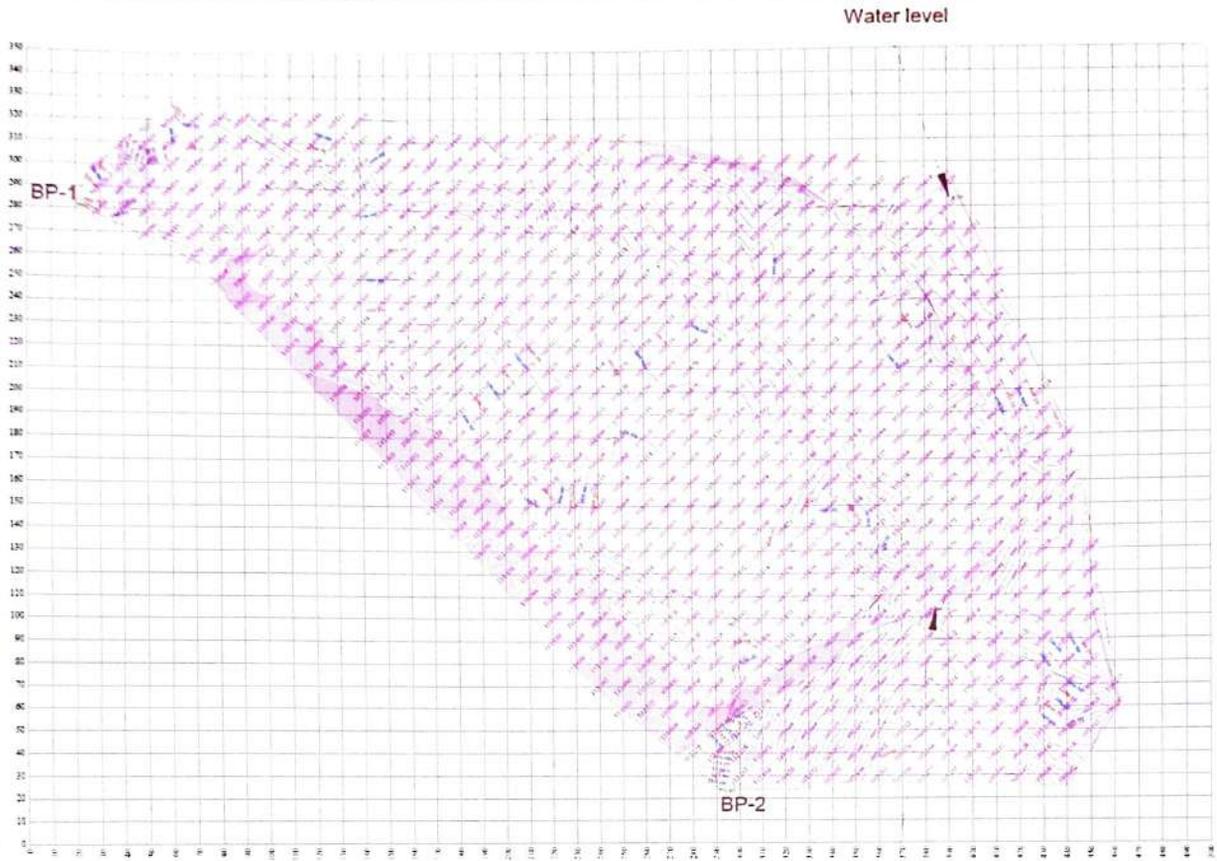
Water Level-106.967

Point ID	Easting	Northing	Elevation	TOPO SURVEY OF RIVER BED SAND MORRUM MINE BETWA RIVER . S.N.o-2 KHAND-24 13 VILLAGE CHIKASI.																					
Base\Station	347344.487	2858487.419	112.857	<table border="0"> <tr> <td>LEGEND</td> <td></td> <td></td> <td></td> </tr> <tr> <td>RIVER</td> <td></td> <td>CONTOUR</td> <td></td> </tr> <tr> <td>CHAK ROAD</td> <td></td> <td></td> <td></td> </tr> <tr> <td>AGRICULTURE LINE</td> <td></td> <td></td> <td></td> </tr> <tr> <td>AREA BOUNDARY</td> <td></td> <td></td> <td></td> </tr> </table>		LEGEND				RIVER		CONTOUR		CHAK ROAD				AGRICULTURE LINE				AREA BOUNDARY			
LEGEND																									
RIVER		CONTOUR																							
CHAK ROAD																									
AGRICULTURE LINE																									
AREA BOUNDARY																									
BP-1	347391.987	2858520.496	114.743																						
BP-2	347573.242	2858703.047	114.365																						

 NORTH	SCALE = 1:1000
	DATE = 20-10-2023
CAD FILE- CHIKASI-HAMIRPUR U.P.	

Lease: Chikasi 24/13/Hamirpur

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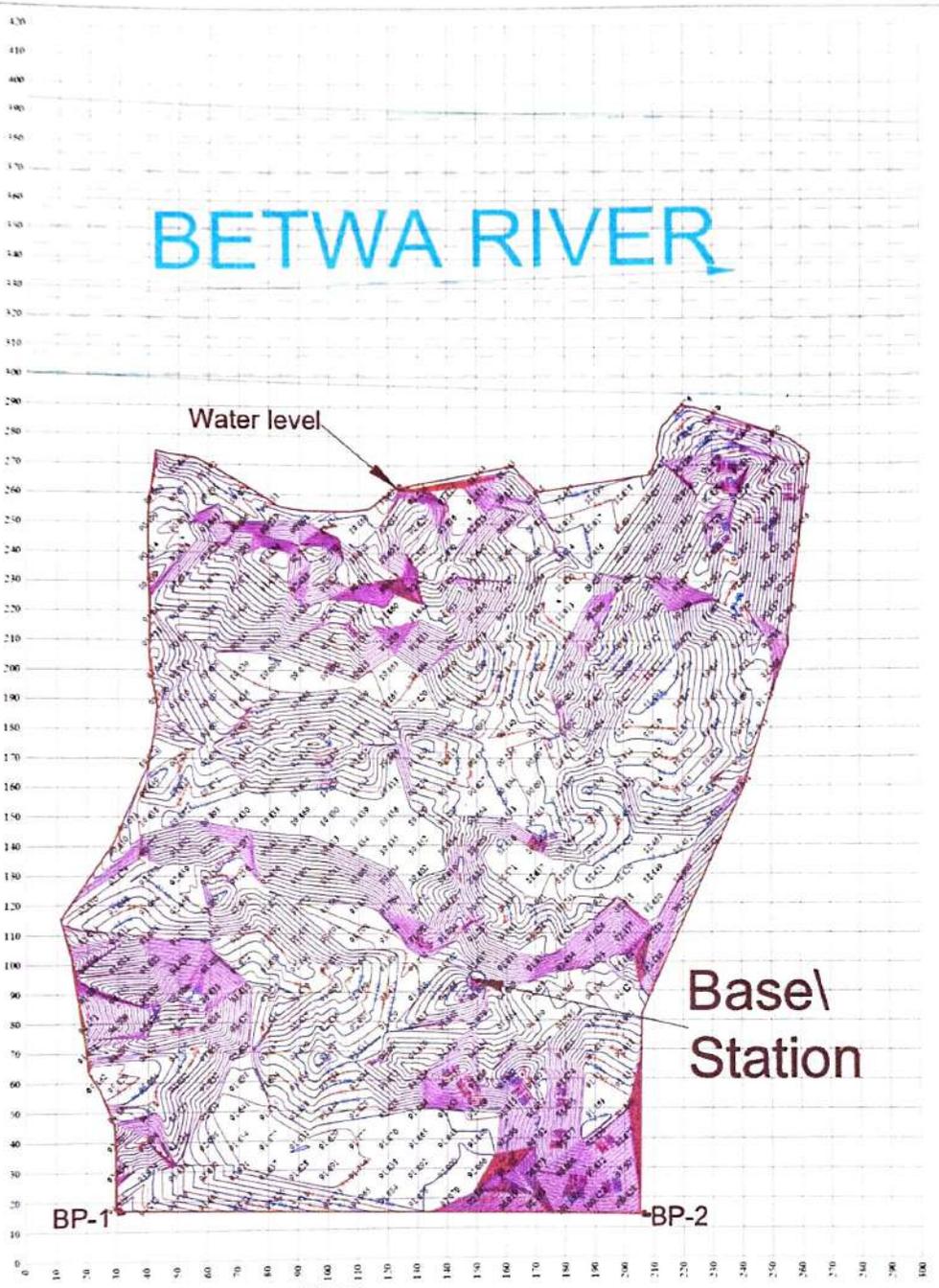
Map Datum : WGS-84
Date of Survey : 20 OCT. 2023

Water Level-105.035

Point ID	Easting	Northing	Elevation	TOPO SURVEY OF RIVER BED SAND MORRUM MINE BETWA RIVER, S.N.0-3 KHAND-09 VILLAGE BADHERA KHALSA TEHSIL-SARILA, DIST HAMIRPUR U.P.																					
Base\Station	351459.532	2859460.134	107.517	<table border="0"> <tr> <td>LEGEND</td> <td></td> <td></td> <td></td> </tr> <tr> <td>RIVER</td> <td></td> <td>CONTOUR</td> <td></td> </tr> <tr> <td>CHAK ROAD</td> <td></td> <td></td> <td></td> </tr> <tr> <td>AGRICULTURE LINE</td> <td></td> <td></td> <td></td> </tr> <tr> <td>AREA BOUNDARY</td> <td></td> <td></td> <td></td> </tr> </table>		LEGEND				RIVER		CONTOUR		CHAK ROAD				AGRICULTURE LINE				AREA BOUNDARY			
LEGEND																									
RIVER		CONTOUR																							
CHAK ROAD																									
AGRICULTURE LINE																									
AREA BOUNDARY																									
BP-1	351094.995	2859638.243	109.552																						
BP-2	351366.735	2859379.897	109.552																						

Lease: Bareda Khalsa/Hamirpur

(Handwritten signatures and marks)



Map Datum : WGS-84
Date of Survey : 19 OCT. 2023

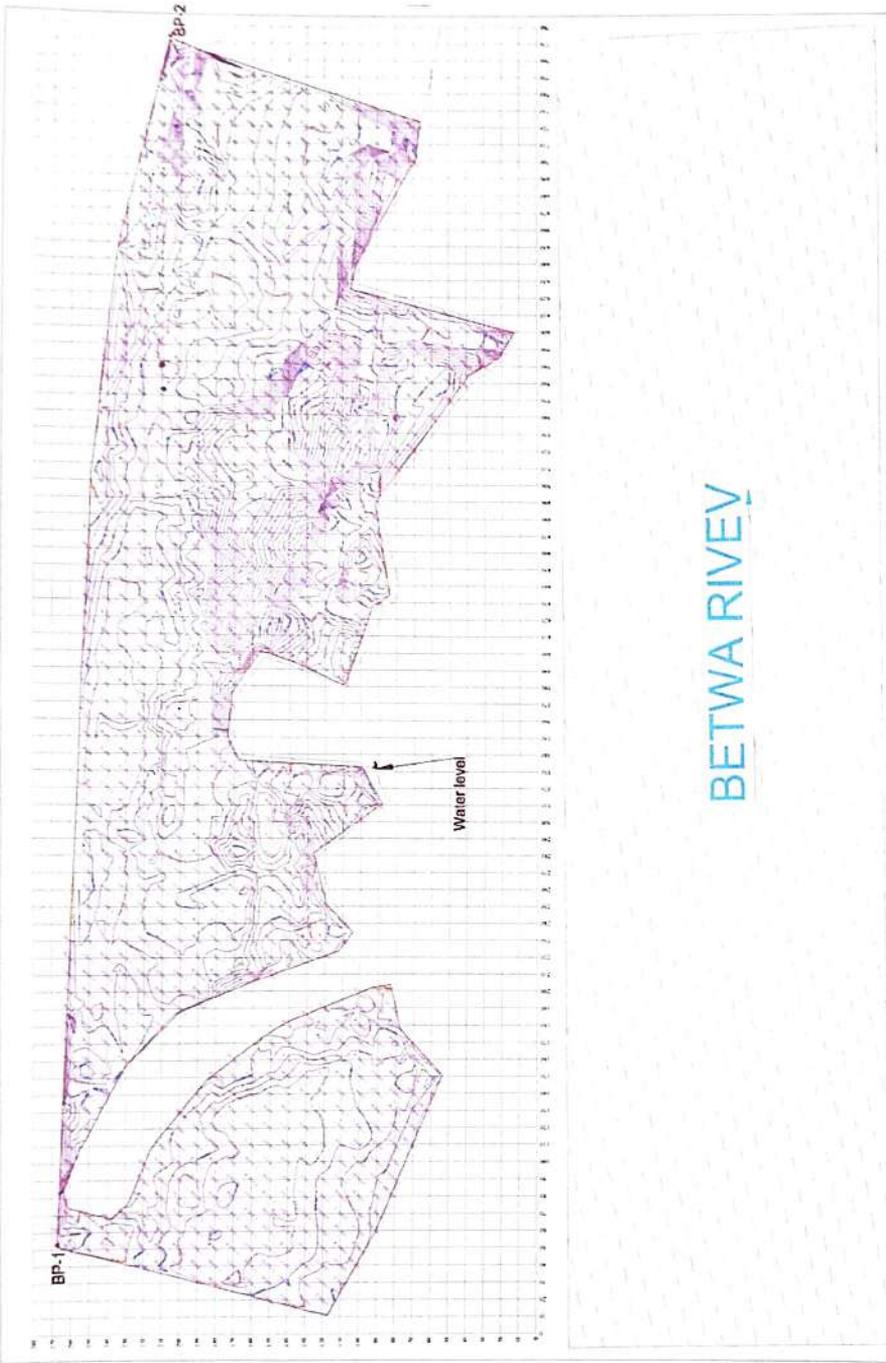
Water Level-88.328

Point ID	Easting	Northing	Elevation	TOPO SURVEY OF RIVER BED SAND MORRUM MINE BETWA RIVER - S.N.0-2 KHAND-20 I VILLAGE TIKAPUR, TEHSIL MAUDAHA, DIST HAMIRPUR U.P																		
Base/Station	396860.204	2865374.547	93.920	<table border="0"> <tr> <td>TOPOGRAPHIC</td> <td>CONTOUR</td> <td rowspan="4"> </td> <td rowspan="4"> <table border="1"> <tr> <td>SCALE - 1:1000</td> </tr> <tr> <td>DATE - 19-10-2023</td> </tr> </table> </td> </tr> <tr> <td>RIVER</td> <td></td> </tr> <tr> <td>CHAR ROAD</td> <td></td> </tr> <tr> <td>AGRICULTURE LINE</td> <td></td> </tr> <tr> <td colspan="3">AREA BOUNDARY</td> <td colspan="2">CAD FILE - TIKAPUR, -HAMIRPUR U.P</td> </tr> </table>		TOPOGRAPHIC	CONTOUR		<table border="1"> <tr> <td>SCALE - 1:1000</td> </tr> <tr> <td>DATE - 19-10-2023</td> </tr> </table>	SCALE - 1:1000	DATE - 19-10-2023	RIVER		CHAR ROAD		AGRICULTURE LINE		AREA BOUNDARY			CAD FILE - TIKAPUR, -HAMIRPUR U.P	
TOPOGRAPHIC	CONTOUR		<table border="1"> <tr> <td>SCALE - 1:1000</td> </tr> <tr> <td>DATE - 19-10-2023</td> </tr> </table>			SCALE - 1:1000	DATE - 19-10-2023															
SCALE - 1:1000																						
DATE - 19-10-2023																						
RIVER																						
CHAR ROAD																						
AGRICULTURE LINE																						
AREA BOUNDARY			CAD FILE - TIKAPUR, -HAMIRPUR U.P																			
BP-1	396741.101	2865297.648	94.879																			
BP-2	396916.942	2865294.878	103.661																			

Lease: Tikapur/Hamirpur

④

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Map Datum : WGS-84
Date of Survey : 9th OCT. 2023

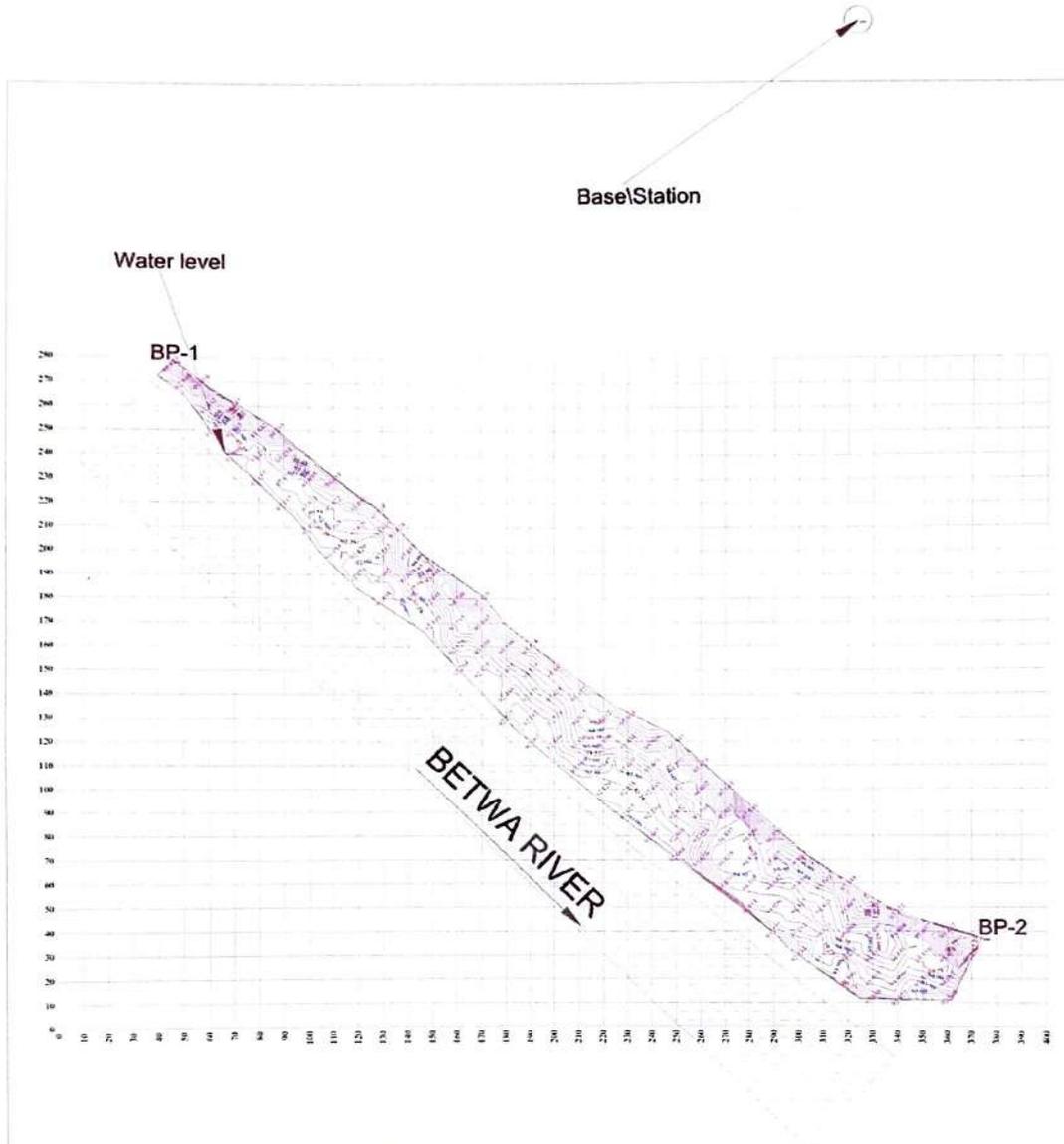
Water Level-109.008

Point ID	Easting	Northing	Elevation
Base\Station	342304.016	2855214.418	117.761
BP-1	341123.475	2855494.944	111.037
BP-2	341834.301	2855434.376	114.522

TOPO SURVEY OF RIVER BED SAND/MORRUM MINE KHETWA RIVER - S.N.0-2 KHAND-26/6 VILLAGE CHANDWARI GHURAULI, TEHSIL-SARILA, DIST.HAMIRPUR, U.P.		NORTH SCALE - 1:1000 DATE - 09-10-2023
LEGEND RIVER CHAK ROAD AGRICULTURE LINE AREA BOUNDARY	CONTOUR 	NO FILE CHANDWARI GHURAULI, HAMIRPUR, U.P.

Lease: Chandwari Churauli/Hamirpur

(Handwritten signatures and initials)



Map Datum : WGS-84
Date of Survey : 28 OCT. 2023

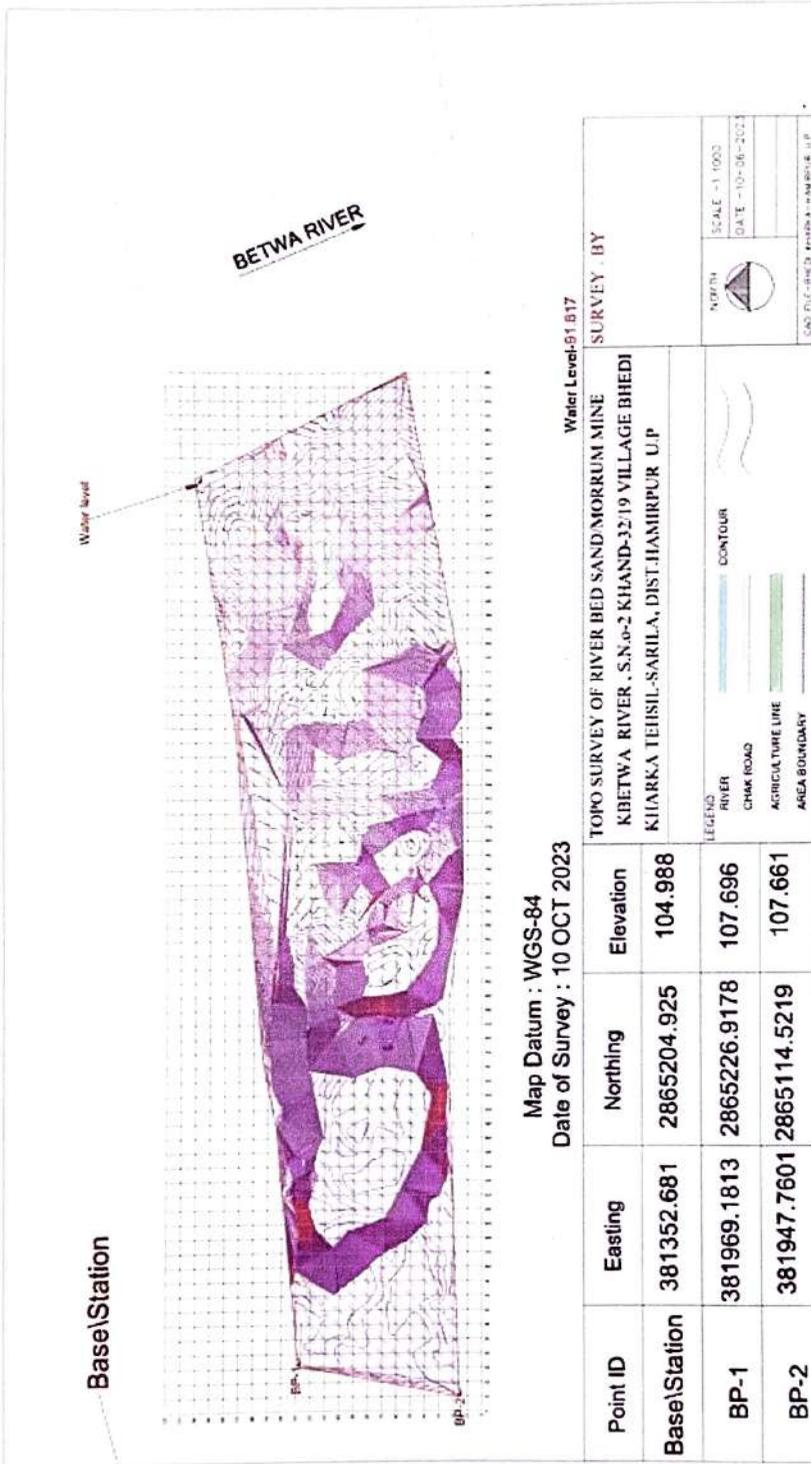
Water Level-91.772

Point ID	Easting	Northing	Elevation	TOPO SURVEY OF RIVER BED SAND/MORRUM MINE BETWA RIVER , S.N.0-2 KHAND-10/22 VILLAGE BERI TEHSIL-SARILA DIST.HAMIRPUR U.P
Base\Station	390634.523	2863230.653	110.319	<p>LEGEND:</p> <p>RYER </p> <p>CHAK ROAD </p> <p>AGRICULTURE LINE </p> <p>AREA BOUNDARY </p> <p>CONTOUR </p> <p>North </p> <p>SCALE = 1:1000</p> <p>DATE = 28-10-2023</p> <p>AD FILE = BERI-HAMIRPUR U.P.</p>
BP-1	390357.848	2863089.825	94.525	
BP-2	390686.040	2862848.585	97.525	

Lease: Beri/Hamirpur

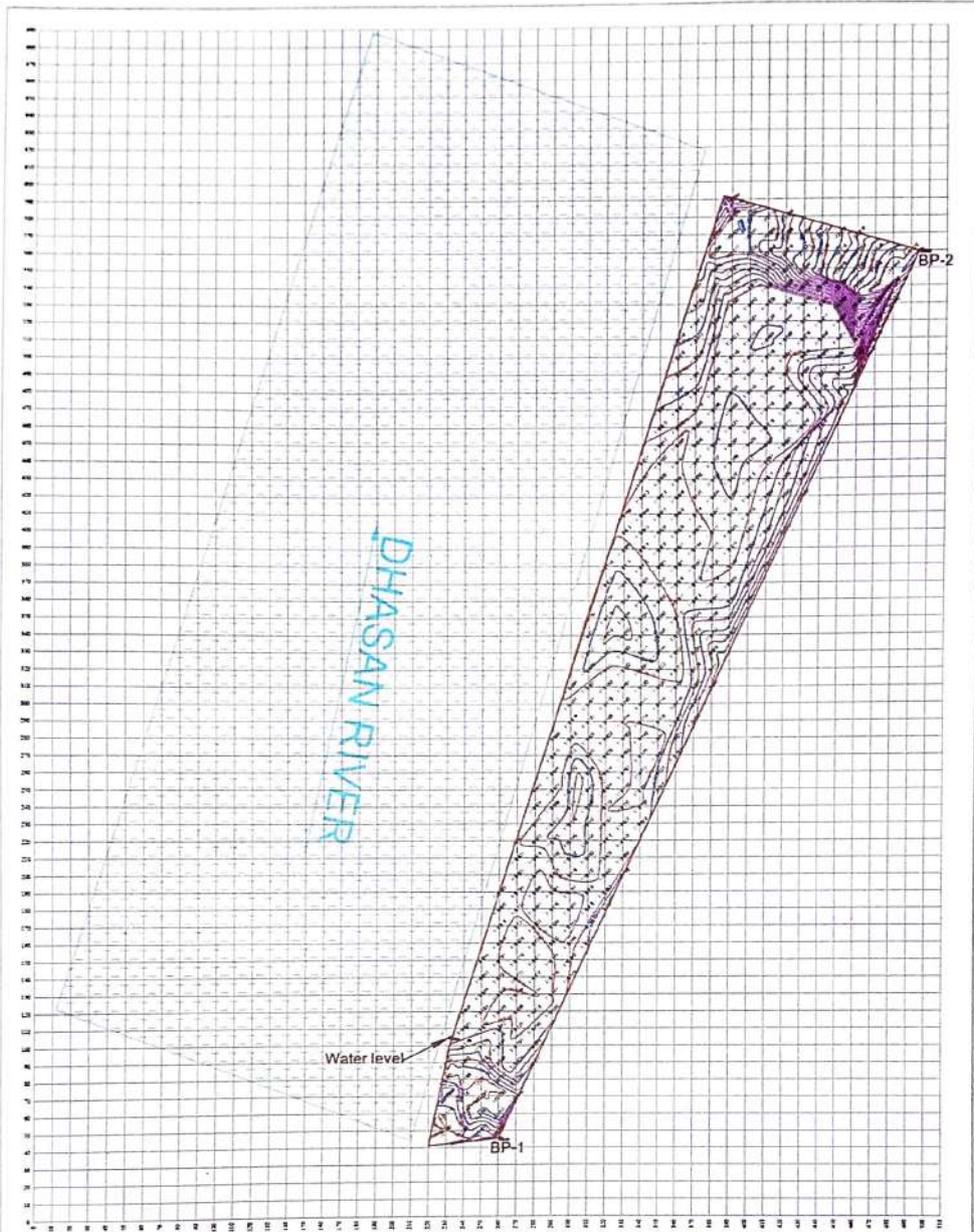
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Lease: Bhedi Kharka/Hamirpur

(Handwritten signatures and marks)



Map Datum : WGS-84
Date of Survey : 10th OCT. 2023 Water Level-118.890

Point ID	Easting	Northing	Elevation	TOPO SURVEY OF RIVER BED SAND MORRUM MINE DHASAN RIVER, S.N-4 KHAND-4 VILLAGE TOLA KHANGARAN, TEHSIL-TATH, DIST.HAMIRPUR U.P.	
Base/Station	336747.887	2843823.594	124.818	<small>LEGEND</small> 	<small>CAD FILE - TOLA KHANGARAN-HAMIRPUR.D</small>
BP-1	336737.549	2844303.563	122.615		
BP-2	336972.261	2844818.037	124.647		

Lease: Tolakhangan-4/Hamirpur

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Map Datum : WGS-84
Date of Survey : 10th OCT. 2023

Water Level-119.596

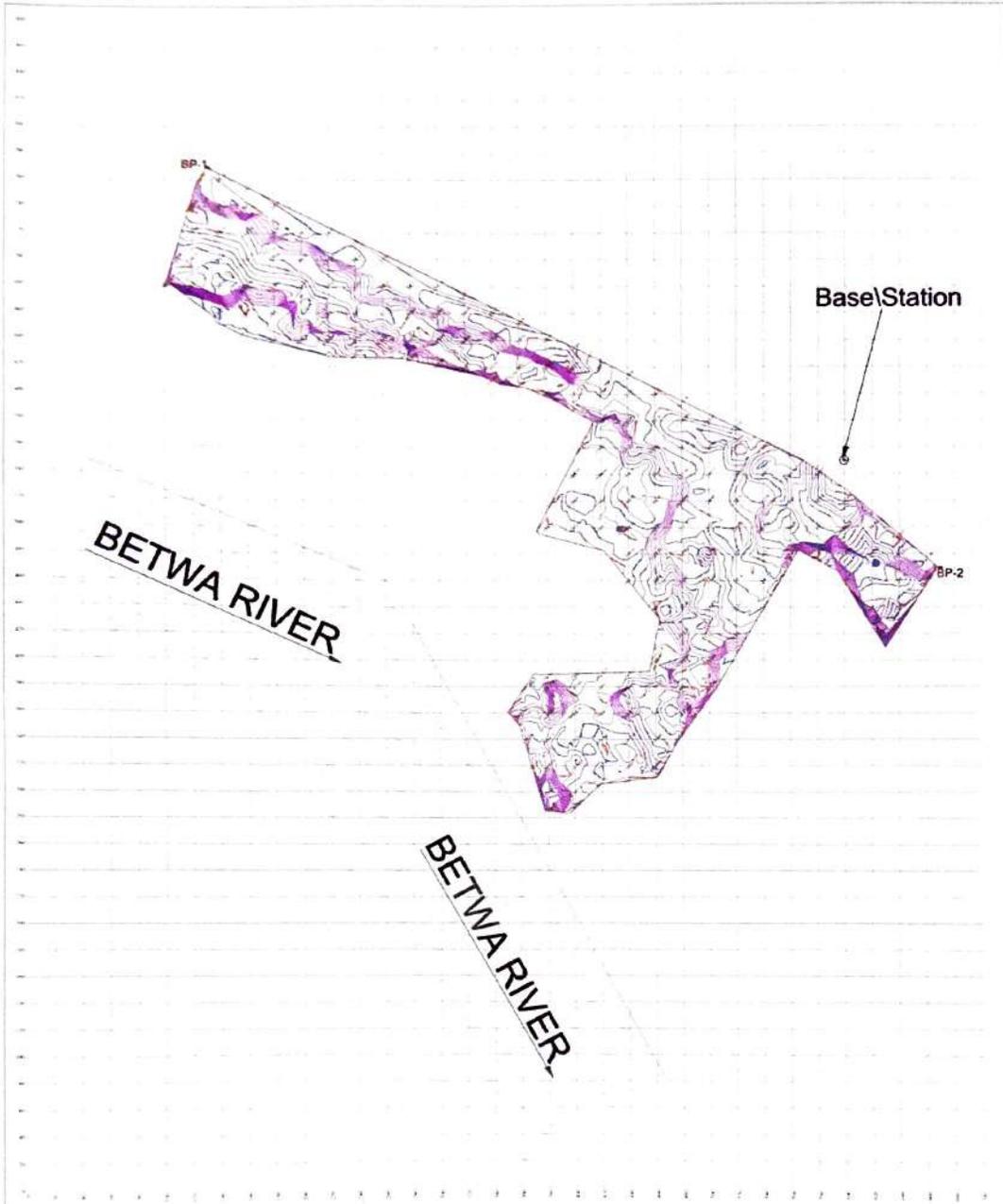
Point ID	Easting	Northing	Elevation	TOPO SURVEY OF RIVER BED SAND MORRUM MINE KBETWA RIVER, S.N.0-2 KHAND-6 VILLAGE TOLAKHANGARAN, TEHSIL-RATH, DIST.HAMIRPUR U.P																					
Base\Station	336747.887	2843823.594	124.818	<table border="0"> <tr> <td>LEGEND</td> <td></td> <td>CONTOUR</td> <td></td> </tr> <tr> <td>RIVER</td> <td></td> <td></td> <td></td> </tr> <tr> <td>CHAR ROAD</td> <td></td> <td></td> <td></td> </tr> <tr> <td>AGRICULTURE LINE</td> <td></td> <td></td> <td></td> </tr> <tr> <td>AREA BOUNDARY</td> <td></td> <td></td> <td></td> </tr> </table>		LEGEND		CONTOUR		RIVER				CHAR ROAD				AGRICULTURE LINE				AREA BOUNDARY			
LEGEND		CONTOUR																							
RIVER																									
CHAR ROAD																									
AGRICULTURE LINE																									
AREA BOUNDARY																									
BP-1	336663.165	2843758.986	124.663																						
BP-2	336820.137	2843082.374	124.665																						

NORTH	SCALE - 1:1000
	DATE - 10-10-2023
NO. 112 - TOLAKHANGARAN - HAMIRPUR U.P.	

Lease: Tolakhangan-6/Hamirpur

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Map Datum : WGS-84
Date of Survey : 07 OCT 2023

Water Level-108.811

Point ID	Easting	Northing	Elevation	TOPO SURVEY OF RIVER BED SAND MORRUM MINE KBETWA RIVER, S.N o-1 KHAND-26.5 VILLAGE CHANDWA, GHURAU LL TEHSIL-SARILA, DIST.HAMIRPUR U.P
Base\Station	342304.016	2855214.418	117.761	<p>LEGEND</p> <p>RIVER CONTOUR </p> <p>CHAK ROAD </p> <p>AGRICULTURE LINE </p> <p>AREA BOUNDARY </p> <p>NORTH SCALE - 1:1000</p> <p>DATE - 07-10-2023</p> <p>FILE: D:\CHAKRA GHURAU, HAMIRPUR U.P</p>
BP-1	341836.321	2855433.339	113.193	
BP-2	342374.110	2855133.652	114.565	

Lease: Bhulsi/Hamirpur

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